

#### HONOURABLE THE CHIEF JUSTICE

#### THE HONOURABLE SRI JUSTICE NINALA JAYASURYA

(To be Heard From Monday the 29th day of July to Friday the 2nd day of August 2024 - After Cause List Motion Hearing - Proceedings through Hybrid Mode)

	(WEEKLY CAUSE LIST)						
SNO ADMIS	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT		
1	PIL/333/2015 IA 1/2015(PILMP 532/2015) Direction Petition	MEKALA HANUMANTHA RAO GUNTUR DIST. & 2 OTRS. Vs STATE OF A.P.INDUSTRIESHYD.& 11 OTRS.	N SRIDHAR REDDY	GP FOR MINES AND GEOLOGY (AP) RAMA CHANDRA RAO GURRAM(SC FOR AP PCB) GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	GUNTUR		
2	WP(PIL)/233/2017	VINODH PALAMANGALAM VS SECY. MIN. OF WOMEN & CHILD DEV. NEW DELHI & 11 ORS.	LETTER	DEPUTY SOLICITOR GENERAL OF INDIA GP FOR GENERAL ADMINISTRATION GP FOR WOMEN DEV CHILD WELFARE GP FOR ENDOWMENTS THE ADVOCATE GENERAL N VASUDEVA REDDY(SC FOR APSRTC) P BHASKAR GP FOR REVENUE P DURGA PRASAD SC FOR APSRTC GP FOR GENERAL ADMINISTRATION GP FOR ENDOWMENTS GP FOR WOMEN DEV CHILD WELFARE GOURI SHANKAR SANGHI GP FOR REVENUE	VISAKHAPATNAM		
3	WP/15986/2017 IA 1/2017(WPMP 19653/2017) Direction Petition	M/S. MAHARAJA SOAPS INDUSTRY PVT. LTD. Vs THE ASSISTANT COMMISSIONER (CT)	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX (AP)	ANANTAPUR		
4	WP(PIL)/31/2018	B. THULASI Vs THE STATE OF ANDHRA PRADESH	LETTER	GP FOR SCHOOL EDUCATION (AP) DEPUTY SOLICITOR GENERAL OF INDIA P PANDU RANGA REDDY	KURNOOL		
5	WP(PIL)/81/2018 IA 1/2018 Direction Petition	P IQBAL HUSSAIN Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR FORESTS (AP)	KURNOOL		
6	WP(PIL)/98/2018 IA 1/2018 Direction Petition WP/32404/2017	SEELAM SURENDRANATHA REDDY Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR MEDICAL HEALTH FW(AP) DEPUTY SOLICITOR GENERAL OF INDIA	KRISHNA		
7	WP/32404/2017 IA 1/2017(WPMP 40303/2017) Stay Petition	INDIAN MEDICAL ASSOCIATION-ANDHRA PRADESH STATE Vs THE STATE OF ANDHRA PRADESH	T SREEDHAR	GP FOR MEDICAL HEALTH & FW(AP) JOSYULA BHASKARA RAO(SENIOR PANEL COUNSEL FOR CENTRAL GOVT.)	KRISHNA		
8	WP/14069/2019 IA 1/2019 Direction Petition IA 2/2019 Suspension Petition	KOPPULA VEERA VENKATA SATYANARAYANA MURTHY Vs STATE OF ANDHRA PRADESH	O MANOHER REDDY	THE ADVOCATE GENERAL (AP) VENKAT CHALLA	EAST GODAVARI		

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**INTERLOCUTORY** G NARASIMHA RAO & 81 WP(PIL)/87/2016 N SUBBA RAO **KRISHNA** IA 1/2016(WP(PIL)MP 164/2016) **GP FOR REVENUE OTHRS GP FOR IRRI AND CAD** Vs PRL. SECRETARY REVENUE DEPT. HYD & 12 **Direction Petition** OTHRS WP(PIL)/67/2017 IA 1/2017(WP(PIL)MP A K NARASIMHA RAO RAVI KONDAVEETI (SC FOR APTDC) SRIS L NARAYANA M KISHORE BABU VISAKHAPATNAM 10 Vs STATE OF 131/2017) Stay Petition APPRL.SCYTOURISMGUN TUR DIST& 2 GP FOR PANCHAYAT RAJ PRAKASAM & RURAL DEV (AP) VENKATA REDDY WP(PIL)/84/2017 IA 1/2017(WP(PIL)MP THOTA RAMAKOTESWARA RAO K K SIMHA VARMA GRAM PANCHAYAT REP. 155/2017) GAJJALA SC FOR ZPP Direction Petition BY SECY. PRA. & 4 MPP AND GRAM PANCHAYAT G SESHADRI(SC FOR MPP GP FOR ASSIGNMENT WP(PIL)/121/2017 SHAIK JABBAR SAHEB SIVAPRASAD REDDY GP FOR PANCHAYAT RAJ SPS NELLORE & RURAL DEV (AP) ANCHA PANDURANGA IA 1/2017(WP(PIL)MP VENATI 203/2017) Direction Petition THE STATE OF ANDHRA PRADESH THRU ITS PRINCIPAL SECRETARY RAO V VINOD K REDDY (SC FOR ZP MPDO GP) V SURENDRA REDDY (SC FOR PCB) KALAVA SURESH KUMAR REDDY ( SC FOR MC RAYAL REGION NELLORE) GP FOR RÉVENUE VARANASI HARSHA **DEPUTY SOLICITOR** 13 WP/31490/2017 RAMESH BABU **VIZIANAGARAM** IA 1/2017(WPMP 39216/2017) **VARDHAN PEDAPALLI** GENERAL OF INDIA D.GAYATHRI Vs Direction Petition WP/45334/2017 THE UNION OF INDIA TADDI NAGESWARA RAO (SC FOR DR NTR UHS A.P WP/45334/2017 **DEPUTY SOLICITOR** B M PATRO SRIKAKUI AM 14 MATTA NAVYA GENERAL OF INDIA GP FOR HIGHER IA 1/2017 Direction Petition THE UNION OF INDIA **EDUCATION VVR MURTHY** WP(PIL)/75/2018 **GP FOR ASSIGNMENT** K S MURTHY VISAKHAPATNAM 15 (AP) S LAKSHMINARAYANA IA 1/2018 Suspension Petition STATE OF AP REDDY(SC FOR GVMC) J N BHÙSHAN N ASHWANI KUMAR **GP FOR REVENUE** GP FOR FORESTS (AP) 16 WP(PIL)/124/2018 **BOOTHU RATNAMMA** T SRINIVASA RAO SPS NELLORE GP FOR ASSIGNMENT IA 1/2018 Vs Direction Petition THE STATE OF ANDHRA **GP FOR REVENUE PRADESH FOR ADMISSION & HEARING** GP FOR TRANSPORT (AP) KRISHNA GP FOR LABOUR GP FOR HOME WP(PIL)/59/2017 K V S REDDY P V A PADMANABHAM IA 1/2017(WP(PIL)MP 118/2017) Direction Petition V/9 PRL.SECRETARY (TRANSPORT) AND 7 **GP FOR HOME** IA 2/2017(WP(PIL)MP THE ADVOCATE GENERAL **OTHERS** 119/2017) THE ADVOCATE GENERAL Direction Petition S ARIFULLAH GP FOR TRANSPORT GP FOR LABOUR

WP/8937/2017 WP/9155/2017

18	WP/8937/2017 IA 1/2017(WPMP 11074/2017) Direction Petition IA 2/2017(WPMP 11075/2017) Suspension Petition IA 3/2017(WPMP 12283/2017) Implead Petition	TIRUMALA CABS Vs PRL.SECY. TRANSPORT & 2 ORS.	B SIVARAMAKRISHNAIAH	GP FOR TRANSPORT (AP) C L N GANDHI	KRISHR <sup>9</sup> <sup>3 of 84</sup>
19	WP/9155/2017 IA 1/2017(WPMP 11334/2017) Suspension Petition IA 2/2017(WPMP 11335/2017) Direction Petition IA 3/2017(WPMP 12285/2017) Implead Petition	M SUNIL KUMAR Vs PRL.SECRETARY ( TRANSPORT) AND 2 OTHERS	B SIVARAMAKRISHNAIAH	GP FOR TRANSPORT (AP) C L N GANDHI	KRISHNA
<b>FOR H</b> 20	IEARING WP/12767/2015	M/S SENTINI BEVERGES PVT.LTD. Vs PRL.SECY. REVENUE DEPT. HYD. (EXCISE) DEPT. HYD. & 8	CH SAMSON BABU	J V PRASAD (SC FOR INCOME TAX) THE ADVOCATE GENERAL DEPUTY SOLICITOR GENERAL OF INDIA GP FOR PROHIBITION EXCISE	KRISHNA
21	WP(PIL)/189/2017	SRI P. MOHAN RAO Vs PRL.SECRETARY ( REVENUE) AND 10 OTHERS	LETTER	GP FOR REVENUE (AP) A JAYANTHI GP FOR ASSIGNMENT	GUNTUR
FINAL 22	. <b>HEARING</b> WP/11200/2006	M/S. K.C.P.BUILDERS Vs THE COMMERCIAL TAX OFFICER-II	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX (AP) SURIBABU S(SPL SC FOR CT AP)	YSR KADAPA
23	WP/20355/2007	M/S. CGGC SOMA JV 14 AVENUE-4 BANJARA HILLS VS COMMERCIAL TAX OFFICER JUBILEE HILLS CIRCLE	S KRISHNA MURTHY	GP FOR COMMERCIAL TAX (TG) GP FOR TRANSPORT	ANANTAPUR
24	PIL/182/2015 IA 1/2015(PILMP 284/2015) Stay Petition IA 1/2016(WP(PIL)MP 79/2016) Fix an Early Date	J. BHASKAR PRASAD HYDERABAD Vs PRL SECY G.A.D(SERVICES-D) DEPT HYDERABAD & ANOTHER	SANKARA KAUSIK	GP FOR GENERAL ADMINISTRATION (AP) GP FOR SOCIAL WELFARE	KRISHNA
25	WP(PIL)/176/2017	K. SANJEEVA RAYUDU & 8 ORS. Vs PRL. SECY. FOREST DEPT. & 5 ORS.	V R REDDY KOVVURI	GP FOR FORESTS (AP)	YSR KADAPA
26	WP/24496/2017	ANUMULA SARATH BABU Vs THE STATE OF ANDHRA PRADESH	V V N NARASIMHAM	GP FOR MEDICAL HEALTH & FW(AP) GUTTAPALEM VIJAYA KUMAR D.GAYATHRI BHASKAR GANDHAM V KISHORE	PRAKASAM
27	WP/29894/2017	GUNUKULA SRINIVASA HEMANTH KUMAR Vs DR. NTR UNIVERSITY OF HEALTH SCIENCES ANDHRA	KAMBHAMPATI RAMESH BABU	GUTTAPALEM VIJAYA KUMAR	SPS NELLORE

28	WP(PIL)/8/2018	JUSTICE ELIPE DHARMA RAO (RETD) Vs THE STATE OF ANDHRA PRADESH	LETTER	GP FOR FISHERIES (AP) GP FOR REVENUE GP FOR IRRI AND CAD	EAST GODA VARA
29	WP(PIL)/9/2018	DR V.BRAHMA REDDY Vs THE STATE OF ANDHRA PRADESH	LETTER	GP FOR REVENUE (AP) GP FOR HOME GP FOR MINES AND GEOLOGY	KURNOOL
30	WP(PIL)/83/2018	B PURNACHANDRA REDDY Vs THE STATE OF AP.	LETTER	GP FOR EDUCATION (AP) P HARINATH GUPTA P B VIJAYA KUMAR(SC FOR ANU RAJAHMUNDRY) K DHANUNJAYA REDDY (SC FOR NANNAYA UNIVERSITY) PULLA MADHUSUDAN REDDY K RAMAKANTH REDDY K JYOTHI PRASAD(SC FOR ANDHRA UNIV.) TENEPALLI NIRANJAN (SC FOR Y V UNIVERWSITY)) P SREE RAMULU NAIDU V SAI KUMAR	PRAKASAM
31	WP/35173/2018	MS.CH.MADHURA LALASA Vs STATE OF ANDHRA PRADESH	SRINIVAS KARRA	GP FOR TOURISM(AP) GUTTAPALEM VIJAYA KUMAR T G S SRI VATSAVA (SC FOR SAAP)	SPS NELLORE
32	WP/8246/2019 IA 1/2019-Direction Petition	METTA BHANU PRAKASH Vs STATE OF ANDHRA PRADESH	K B RAMANNA DORA	GP FOR MED HEALTH AND FAMILY WELFARE GUTTAPALEM VIJAYA KUMAR (ASST SOLICITOR GENERAL OF INDIA)	SRIKAKULAM

## THE HONOURABLE SRI JUSTICE U.DURGA PRASAD RAO THE HONOURABLE SMT JUSTICE SUMATHI JAGADAM

## (TO BE HEARD FROM MONDAY THE 29th DAY OF JULY TO FRIDAY THE 2nd DAY OF AUGUST 2024) (AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

	(WEEKLY CAUSE LIST)					
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT	
1 1	LAAS/424/2005 LAAS/138/2018 LAAS/239/2018 LAAS/252/2005	THE LAND ACQUISITION OFFICER/SPECIAL DEPUTY COLLECTOR (LA) Vs MANNE SATYANARAYANAMURTH Y & 4 OTHERS	GP FOR APPEALS	B JAGADISH B JAGADISH - SC for Endowments for R5.	EAST GODAVARI	
2	LAAS/252/2005 IA 5/2005(LAASMP 2486/2005) Addl. Evidence Petition	MANNE SATYANARAYANAMURTH Y Vs THE LAND ACQUISITION OFFICERSPECIAL DEPUTY COLLECTOR	CHALLA GUNARANJAN	M ADINARAYANA RAJU GP FOR APPEALS	EAST GODAVARI	
3	LAAS/138/2018 IA 1/2018 Suspension Petition IA 2/2018 Vacate Stay Petition	SRI MANGIPUDI LAKSHMI NARSIMHAMGARI GARI SAMSKRUTHA VEDHA PATASHALA AND CHALIVENDRAM PEDDAPURAM VS THE SPECIAL DEPUTY COLLECTOR	M ADINARAYANA RAJU	CHALLA GUNARANJAN	EAST GODAVARI	
4	LAAS/239/2018	SMT.MANNE SUBBALAXMI VS THE SPECIAL DEPUTY COLLECTOR(LAND ACQUISITION OFFICER) APPIIC LTD AND 7 OTHERS	CHALLA GUNARANJAN		EAST GODAVARI	
5	LAAS/1759/2005 LAAS/1510/2005 LAAS/1740/2005	JALADI UMAMAHESWARA RAO VS REVENUE DIVISIONAL OFFICER TENALI GUNTUR DISTRICT.	VAJJHALA SATYANARAYANA PRASAD	P ROY REDDY E MADAN MOHAN RAO GP FOR APPEALS	GUNTUR	
6	LAAS/1510/2005 IA 1/2022 Condone Delay in Rep IA 2/2022 Addl. Evidence Petition	JALADI VENKATESWARA RAO Vs RDO GUNTUR DISTRICT	VAJJHALA SATYANARAYANA PRASAD	P ROY REDDY E MADAN MOHAN RAO GP FOR APPEALS	GUNTUR	
7	LAAS/1740/2005	J. RAJENDRA PRASAD Vs RDO TENALI	VAJJHALA SATYANARAYANA PRASAD	P ROY REDDY E MADAN MOHAN RAO GP FOR APPEALS	GUNTUR	
8	LAAS/448/2007	THE LAND ACQUISITION OFFICER Vs YALLA SEETHAYAMMA (DIED) PER LRS R-2 & R-3	GP FOR APPEALS (AP)	M V SURESH	EAST GODAVARI	
9	LAAS/539/2007	RAVIPATI SRIVENKATA SATYANARAYANA (DIED) PER LRS A-2 TO 4 Vs THE LAND ACQUISITION OFFICER AND	KAKARA VENKATA RAO JUMVPRASAD	GP FOR APPEALS	EAST GODAVARI	

10	LAAS/745/2007	KANDREGULA RAMA RAO Vs SPECIAL TAHSILDAR (LA) REVENUE DIVISION	T NAGARJUNA REDDY		VISARARARAM
11	LAAS/787/2007	PATAN RASOOL KHAN Vs THE REVENUE DIVISIONAL OFFICER- CUM-LAO	KARRI MURALI KRISHNA	GP FOR APPEALS	KURNOOL
12	LAAS/818/2007 IA 2/2010(XOBJ 13953/2010) Petition for Grounds IA 3/2011(XOBJ 4889/2011) Petition for Grounds	A. SAROJAMMA W/O LATE RAMA LAKSHMAPPA (DIED) PER LR VS THE LAND ACQUISITION OFFICER	L PRABHAKAR REDDY	GP FOR APPEALS	ANANTAPUR
13	LAAS/830/2007	D. BALA NAIK Vs THE SPECIAL DEPUTY COLLECTOR (LAO)	P VENGALA REDDY	SOLE RESPONPONDENT SERVED DT 16/10/2007	KURNOOL
14	LAAS/889/2007	SUREY SUBBA RAO(DIED) PER LR A- 2 TO 4 Vs THE SPL. DEPUTY COLLECTOR LAND ACQUISITION OFFICER	ELEVATED AS JUDGE	GP FOR APPEALS	EAST GODAVARI
15	LAAS/909/2007	KADAPA MANGAMMA Vs THE SPECIAL DEPUTY COLLECTOR (L.A.)	C V R RUDRA PRASAD	GP FOR APPEALS (AP)	YSR KADAPA
16	LAAS/914/2007	AVULA RAMAIAH Vs THE SPECIAL DEPUTY COLLECTOR (L.A.)	C V R RUDRA PRASAD	GP FOR APPEALS (AP) SOLE RESPONDENT APP BY G.P FOR APPEALS	YSR KADAPA
17	LAAS/918/2007	AVULA GOPALAIAH Vs THE SPECIAL DEPUTY COLLECTOR (L.A.)	C V R RUDRA PRASAD	GP FOR APPEALS (AP)	YSR KADAPA
18	LAAS/1003/2007 IA 1/2014(LAASMP 1059/2014) Receive Docs Petition LAAS/1011/2007 LAAS/1014/2007	SAPPA MAHESWARA RAO Vs SPECIAL DEPUTY COLLECTOR LAND ACQUISITION OFFICER	G KRISHNA MURTHY	GP FOR APPEALS (AP) J UGRANARASIMHA	EAST GODAVARI
19	LAAS/1011/2007 IA 1/2014(LAASMP 1058/2014) Receive Docs Petition IA 1/2020 Condone Delay Petition IA 2/2020 Set Aside Abatement IA 3/2020 L R Petition	SMT. SAPPA SATYAVATHI VS SPECIAL DEPUTY COLLECTOR	G KRISHNA MURTHY	GP FOR APPEALS (AP) J UGRANARASIMHA	EAST GODAVARI
20	LAAS/1014/2007 IA 1/2014(LAASMP 1057/2014) Receive Docs Petition	BOTTA RAMAKRISHNA Vs SPECIAL DEPUTY COLLECTOR	G KRISHNA MURTHY	P ROY REDDY	EAST GODAVARI
21	LAAS/1012/2007	GAIL (INDIA) LIMITED Vs V. RAMAKRISHNA	KAKARA VENKATA RAO	BALAJI MEDAMALLI	WEST GODAVARI
22	LAAS/1023/2007	A.PADMAVTHAMMA (DIED ON 5-8-2006 AFTER DISPOSAL OF OP.NO. Vs THE LAND ACQUISITION OFFICER/REVENUE DIVISIONAL OFFICER	L PRABHAKAR REDDY	GP FOR APPEALS SOLE RESPONDENT SERVED DT 7/12/2007	ANANTAPUR

23	LAAS/315/2008	EGA PITCHAIAHGARI NARSIMHAREDDY Vs EGA YEDDAREDDIGARI KONDAREDDY	MOHD HUSSAIN	M MEHDI HUSSAIN	YSR RABAZA <sup>f 84</sup>
24	LAAS/326/2008 IA 1/2023 L R Petition	KANCHAM CHOWDI REDDY Vs SPECIAL DEPUTY COLLECTOR	K VISWANATHA REDDY	GP FOR APPEALS R1 UNSERVED,SOLE RESPONDENT SERVED	ANANTAPUR
25	LAAS/328/2008	SESHAIAH Vs REVENUE DIVISIONAL OFFICER-CUM-LAND ACQUSITION OFFICER	B G UMA DEVI	R1 UNSERVED, SOLE RESPONDENT SERVED DT 21/6/2008	KURNOOL
26	LAAS/329/2008 IA 1/2023 L R Petition	KANCHAM CHOWDI REDDY Vs SPECIAL DEPUTY COLLECTOR	K VISWANATHA REDDY	GP FOR APPEALS	ANANTAPUR
27	LAAS/474/2008	PENUMATSA SUDHA MADHAVI Vs ALLU KACHERI NAIDU	K A NARASIMHAM	T NAGARJUNA REDDY R2 UNSERVED,R1 CH SIVA REDDY APPEARENCE R2 R3 NO APPEARANCE	VISAKHAPATNAM
28	LAAS/537/2008	KOTHAM ESWARA RAO Vs LAO & SPL.DY.COLLECTOR	MADHAVI PRIYA MANTENA	GP FOR APPEALS SOLE RESPONDENT SERVED ON 15/12/2008	EAST GODAVARI
29	LAAS/541/2008	VEESAM SATYAVAMMA Vs LAND ACQUISITION OFFICER AND SPECIAL DEPUTY COLLECTOR	A S C BOSE	B M PATRO R2 R3 R4 UNSERVED,R1 SERVED RR2 & 3 APP BY MR B M PATRO R4 SERVED	VISAKHAPATNAM
30	LAAS/435/2012	THE SPL. DY. COLLECTOR Vs G. SUBBARAYUDU	GP FOR APPEALS	K RATHANGA PANI REDDY	KURNOOL
<b>FOR F</b> 31	CA/12/2015 IA 1/2015(APPL 902/2015) Suspension Petition CA/13/2015 CA/14/2015 CA/15/2015 CA/16/2015	PRINCIPAL SECRETARY Vs SRI BALUSULAMMA THAI TEMPLE COMMITTEE	THE ADVOCATE GENERAL (AP)	ELEVATED AS JUDGE K S MURTHY	WEST GODAVARI
32	CA/13/2015 IA 1/2015(APPL 903/2015) Suspension Petition	MS.ANURADHA Vs SRI BALUSULAMMA THALLI TEMPLE COMMITTEE	THE ADVOCATE GENERAL (AP)	ELEVATED AS JUDGE K S MURTHY	WEST GODAVARI
33	CA/14/2015 IA 1/2015(APPL 904/2015) Suspension Petition	MR.SATYANARAYANA Vs SRI BALUSULAMMA THALLI TEMPLE COMMITTEE	THE ADVOCATE GENERAL (AP)	ELEVATED AS JUDGE K S MURTHY	WEST GODAVARI
34	CA/15/2015 IA 1/2015(APPL 905/2015) Suspension Petition	MR.G.SURI BABU Vs SRI BALUSULAMMA THALLI TEMPLE COMMITTEE	THE ADVOCATE GENERAL (AP)	ELEVATED AS JUDGE K S MURTHY	WEST GODAVARI
35	CA/16/2015 IA 1/2015(APPL 906/2015) Suspension Petition	MR.K.V.RAMANA Vs SRI BALUSULAMMA THALLI TEMPLE COMMITTEE	THE ADVOCATE GENERAL (AP)	ELEVATED AS JUDGE K S MURTHY	WEST GODAVARI

36	CA/2/2016 IA 1/2016(APPL 68/2016) Suspension Petition	T.BABU RAO NAIDU W.G.DIST. Vs BEERAM VENKATA LAKSHMI SREEDHAR W.G.DIST. & 2 OTHERS	GP FOR REVENUE (AP)	SURUCHI	westerbavaki
37	CA/3/2016 IA 1/2016(APPL 78/2016) Suspension Petition	T.VENUGOPAL Vs SMT.KARRI JAGGAYYAMMA	GP FOR REVENUE (AP)	G TUHIN KUMAR	VISAKHAPATNAM
38	CA/5/2016 IA 1/2016(APPL 292/2016) Suspension Petition	N.RAJASEKHAR ANANTAPUR DIST. Vs L. NARASIMHA REDDY ANANTAPUR DIST. & ANOTHER	GP FOR CIVIL SUPPLIES (AP)	K SRINIVAS	ANANTAPUR
39	CA/6/2016 IA 1/2016(APPL 296/2016) Suspension Petition	C.SATYANARAYANA Vs L.NARASIMHA REDDY	GP FOR CIVIL SUPPLIES (AP)	K SRINIVAS	ANANTAPUR
40	CA/14/2016 IA 1/2016(APPL 653/2016)- Stay Petition	B. RAM MOHAN Vs M/S SAI COMMUNICATIONS NETWORKS	ELEVATED AS JUDGE	J UGRANARASIMHA	GUNTUR

#### THE HONOURABLE SRI JUSTICE G.NARENDAR

#### THE HONOURABLE SMT JUSTICE KIRANMAYEE MANDAVA

To be Heard from Monday The 29th day of July to Friday The 02nd day of August 2024 (After Cause list Motion Hearing - Proceedings Through Hybrid Mode)

		(WEE	KLY CAUSE LIST)		
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FINAL</u>	. HEARING				
1	WA/1433/2004	VISAKHAPATNAM PORT TRUST Vs CH.MOHANA RAO	RAVITEJA PADIRI	A V S LAXMI	VISAKHAPATNAM
2	WA/1983/2005	THE GENERAL MANAGER TELECOM DIST TIRUPATI VS B. HARI 29 OTHERS	RAVINDRA YANAMANDRA K ARUNA	K VENKATESWARA RAO P SARADA	CHITTOOR
3	TREVC/13/2006	STATE OF A.P. REP. BY THE STATE REPRESENTATIVE BEFORE STAT VS M/S. LANCO INDUSTRIES LIMITED	GP FOR COMMERCIAL TAX	KARTHIK RAMANA PUTTAMREDDY	SRIKAKULAM
4	CEA/38/2006 IA 2/2011(CEAMP 517/2011) Restoration Petition CEA/139/2006	THE COMMISSIONER OF CENTRAL EXCISE & CUSTOMS VISAKHAPATNAM VS M/S SHRI BAJRAN ISPAT & PLYWOOD LTD VISAKHAPATNAM	B V S CHALAPATI RAO	LAKSHMI KUMARAN & SRIDHARAN	HYDERABAD
5	TREVC/39/2006	THE STATE OF AP REP. BY STATE REPRESENTATIVE BEFORE STAT Vs M/S F.C.B. K.C.P. LIMITED GUNTUR.	GP FOR COMMERCIAL TAX	CHALLA GUNARANJAN	GUNTUR
6	CEA/123/2006	THE COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS Vs M/S. EVERGREEN VENEERS PRIVATE LIMITED VISAKHAPATNAM	SUNDARI R PISUPATI	A SARVESWAR RAO	VISAKHAPATNAM
7	WA/1173/2006	THE DEPOT MANAGER DHARMAVARAM Vs B. LAKSHMINARAYANAMMA ANANTHAPUR DISTRICT & 3 OTHERS	K VISWANATHAM (SC FOR APSRTC)	GP FOR LABOUR N ASWARTHA NARAYANA	ANANTAPUR
8	ITTA/149/2007	THE COMMISSIONER OF INCOME TAX Vs M/S.ANJANEYA TOBACCO CO	VIJAY KUMAR PUNNA	CHALLA GUNARANJAN	HYDERABAD
9	ITTA/204/2007 IA 1/2009(ITTAMP 2748/2009) Extension Petition	THE COMMISSIONER OF INCOME TAX GUNTUR Vs M/S. BALAJI INDUSTRIAL CORPORATION LIMITED	VIJAY KUMAR PUNNA		GUNTUR

10	WA/569/2007	S.R.V.B.S.J.B.M.R.COLLEG E REP. BY ITS CORRESPONDENT& Vs DR.G.SURYANARAYANA MURTHY	K UDAYA SRI	P R PRASAD GP FOR EDUCATION	easP386BA9481
11	WA/885/2007	COROMANDAL FERTILIZERS LIMITED A COMPANY INCORPORATED Vs THE PRESIDING OFFICER INDUSTRIAL TRIBUNAL- CUM-LAOBUR COURT	G V S GANESH	GP FOR LABOUR K UDAYA SRI	VISAKHAPATNAM
12	WA/1050/2007	THE GOVERNMENT OF A.P. REPRESENTED BYITS PRL.SECRETARY Vs C.SATYA MURTHY PART TIME LECTURER IN ECONOMICS	GP FOR HIGHER EDUCATION	V SUDHAKAR REDDY	CHITTOOR
13	WA/1077/2007	THE PROJECT OFFICER ITDA PADERU Vs PANGI RAMA RAO S/O LATE PALSU	GP FOR SOCIAL WELFARE	K S MURTHY	VISAKHAPATNAM
14	WA/1093/2007	BOARD OF DIRECTORS Vs S.ADINARANYANA REDDY	K SRINIVASA MURTHY	J SIDDAIAH	YSR KADAPA
15	TREVC/63/2008	THE SALES TAX APPELLATE TRIBUNAL Vs M/S.G.M.R.VASAVI INDUSTRIES	GP FOR COMMERCIAL TAX	S DWARAKANATH	VISAKHAPATNAM
16	CEA/71/2008 IA 1/2009(CEAMP 66/2009) Vacate Stay Petition	THE COMMISSIONER OF CENTRAL EXCISE Vs M/S.NEW TOBACCO COMPANY LTD	Y N VIVEKANANDA	G V S GANESH	VISAKHAPATNAM
17	CEA/83/2008	THE COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS Vs M/S.VBC EXPORTS LTD	Y N VIVEKANANDA	C S SURYA PRAKASH RAO	VISAKHAPATNAM
18	TREVC/91/2008	THE STATE OF AP REP.BY STATE REPRESENTATIVE BEFORE STAT VI VS M/S NACHU SATYANARAYANA BHEEMAVARAM.		SHAIK JEELANI BASHA	VISAKHAPATNAM
19	WA/98/2008	THE A.P. SOUTHERN POWER DISTRIBUTION CO. LTD. Vs N. SRINIVASA RAO	K UDAYA SRI	P SUBASH	GUNTUR
20	WA/117/2008	THE A.P. SOUTHERN POWER DISTRIBUTION CO. LTD. Vs K. KOSALANADHA REDDY S/O RAMI REDDY	K UDAYA SRI	P SUBASH	GUNTUR
21	WA/145/2008	THE GOVERNMENT OF A.P. REP. BY ITS SECRETARY Vs YALE MALLESHAPPA KANNADA HIGH SCHOOL	GP FOR SCHOOL EDUCATION (AP)	P GANGAIAH NAIDU N BHARAT BABU	KURNOOL

22	WA/166/2008	CHAITANYA GRAMEENA BANK Vs INDUSTRIAL TRIBUNAL- CUM-LABOUR COURT AT GUNTUR	K LAKSHMI NARASIMHA	GP FOR LABOUR (AP) P RAGHAVENDRA REDDY	GUNTUR 11 of 84
23	TREVC/184/2008	THE STATE OF ANDHRA PRADESH Vs M/S. A.B.C. ENGINEERING WORKS	GP FOR COMMERCIAL TAX	G NARENDRA CHETTY	HYDERABAD
24	WA/241/2008	A P SOUTHERN DISTRIBUTION CO. LTD. REP. BY ITS VS CHANCHALA VENKATYA SUDHAKAR	K UDAYA SRI	S RAVINDRANATH	CHITTOOR
25	WA/334/2008	THE SEC. BOARD OF INTERMEDIATE EDU. Vs N. NAGABHUSHANA REDDY & 3 ORS	C SINDHU KUMARI	V AJAYAKUMAR N ASHWANI KUMAR GP FOR HIGHER EDUCATION	YSR KADAPA
26	TREVC/26/2009 TREVC/131/2009	THE SALES TAX APPELLATE TRIBUNAL Vs M/S.SRI KANYA ENTERPRISES	GP FOR COMMERCIAL TAX	S R R VISWANATH	VISAKHAPATNAM
27	TREVC/131/2009	THE SALES TAX APPELLATE TRIBUNAL Vs M/S.BATCHALA BALAIAH AND COMPANY	GP FOR COMMERCIAL TAX	S R R VISWANATH	VISAKHAPATNAM
28	TREVC/77/2009	M/S.NUTRINE CONFECTIONARY COMPANY LIMITED Vs THE SALES TAX APPELLATE TRIBUNAL	KARTHIK RAMANA PUTTAMREDDY	GP FOR COMMERCIAL TAX	CHITTOOR
29	TREVC/102/2009	THE SALES TAX APPELLATE TRIBUNAL Vs NAGARJUNA FERTILIZERS AND CHEMICALS LTD	GP FOR COMMERCIAL TAX	CH PUSHYAM KIRAN	VISAKHAPATNAM
30	TREVC/103/2009	THE SALES TAX APPELLATE TRIBUNAL Vs ASIAN BIO CHEMICALS	GP FOR COMMERCIAL TAX	M V J K KUMAR	VISAKHAPATNAM
31	TREVC/170/2009	RASHTRIYA ISPAT NIGAM LTD. VISAKHAPATNAM Vs THE STATE OF A.P. VISAKHAPATNAM	A SARVESWAR RAO	GP FOR COMMERCIAL TAX	VISAKHAPATNAM
32	TREVC/186/2009	THE STATE OF A.P. Vs M/S. BATCHALA BALAIAH & CO.	GP FOR COMMERCIAL TAX	S R R VISWANATH	VISAKHAPATNAM
33	TREVC/210/2010	STATE OF ANDHRA PRADESH Vs M/S R.K.ENGINEERS & CONTRACTORS	GP FOR COMMERCIAL TAX		VISAKHAPATNAM
34	TREVC/213/2010 TREVC/99/2014 TREVC/111/2012	M/S NUTRINE CONFESTIONARY COMPANY LIMITED Vs STATE OF ANDHRA PRADESH	KARTHIK RAMANA PUTTAMREDDY	GP FOR COMMERCIAL TAX	CHITTOOR

35	TREVC/111/2012	M/S. NUTRINE CONFECTINOERY COMPANY LTD. Vs STATE OF AP. REP.BY ITS STATE REPRESENTATIVE	KARTHIK RAMANA PUTTAMREDDY	GP FOR COMMERCIAL TAX	СНІ <del>РР</del> 96 <sup>2 об 84</sup>
36	TREVC/99/2014	M/S NUTRINE CONFECTIONERY COMPANY LTD. Vs STATE OF ANDHRA PRADESH	KARTHIK RAMANA PUTTAMREDDY	GP FOR COMMERCIAL TAX	CHITTOOR

## THE HONOURABLE SRI JUSTICE RAVI NATH TILHARI THE HONOURABLE SRI JUSTICE NYAPATHY VIJAY

# (TO BE HEARD FROM MONDAY, THE 29TH DAY OF JULY, TO FRIDAY, THE 02ND DAY OF AUGUST, 2024 - AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

	(WEEKLY CAUSE LIST)						
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT		
1	CMA/1023/2007 IA 1/2007(CMAMP 2401/2007) Suspension Petition	YEZZA KALPANA @ DASU KALPANA Vs YEZZA RAMESH BABU	T C KRISHNAN		SPS NELLORE		
	•						
FINAL 2	<u>. <b>HEARING</b></u> WP/21783/2004	THE GENERAL MANAGER Vs C.K.GOPALAN & ANR	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	G SANYASI RAO	CHITTOOR		
3	WP/2931/2005	THE CHIEF POSTMASTER GENERAL Vs SRI A.V. BALESWARA RAO	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL)	HARINATH REDDY SOMAGUTTA	KRISHNA		
4	WP/20778/2005 IA 1/2014(WPMP 44699/2014) Fix an Early Date	V. SRINIVASA RAO Vs THE ENGINEERING-IN- CHIEF	G V SUBBA RAO	P VIJAYA KUMARI S SIVA KUMARI	VISAKHAPATNAM		
5	WP/21178/2005	M.D. MUNEERUDDIN Vs THE COMMANDANT	P S P SURESH KUMAR	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	VISAKHAPATNAM		
6	WP/24512/2005 IA 1/2005(WPMP 31504/2005) Fix an Early Date	B.PRABHAKAR ANANTHAPUR DISTRICT. Vs THE CHIEF POST MASTER GENERAL HYDERABAD & 3 OTHERS	P NARASIMHULU	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) R S MURTHY	ANANTAPUR		
7	WP/28092/2005	SRI V.VENKATESWARA RAO GUNTUR DISTRICT. Vs THE GENERAL MANAGER BSNLGUNTUR & ANOTHER	VENKATESWARLU POSANI	(SC FOR B S N L)	GUNTUR		
8	WP/28094/2005 IA 1/2005(WPMP 36033/2005) Direction Petition	SRI M.I.KHADARI KAKINADA-5. Vs THE SR.DIVISIONAL PERSONNEL OFFICER VIJAYAWADA & 1	S ASHOK ANAND KUMAR	MALLAMPALLI SRINIVAS(CENTRAL GOVT COUNSEL) PUSHPINDER KAUR	EAST GODAVARI		
9	WP/14813/2006	K.NARAYANA RAO VIZIANAGARAM. VS GOVT OF INDIA MINISTRY OF LAW & JUSTICE NEW DELHI.	J SUDHEER	DEPUTY SOLICITOR GENERAL OF INDIA	VIZIANAGARAM		
10	WP/2955/2011 IA 1/2013(WPMP 28820/2013) Direction Petition WP/30458/2010	SMT. CH. JHANSI LAXMI Vs THE UNION OF INDIA	M V J K KUMAR	MALLAMPALLI SRINIVAS(CENTRAL GOVT COUNSEL)	KRISHNA		
11	WP/30458/2010	UNION OF INDIA (UOI) REP. BY ITS GENERAL SECRETARY VS CH.JHANSI LAKSHMI	MALLAMPALLI SRINIVAS(CENTRAL GOVT COUNSEL)	M V J K KUMAR	KRISHNA		

12	MACMA/32/2013 IA 2/2013(MACMAMP 4737/2013) Fix an Early Date	KATHULA PHEBEHENA & 2 ORS Vs CHALASANI VENAKTA SURYA VARA PRASAD & 2 ORS	B V KRISHNA REDDY	NARESH BYRAPANENI R2 UNSERVED,RR 1 AND 2- UNSERVED RETURNED AS PER POSTAL ENDORSEMENT "ADDRESS NOT KNOWN". R3- APP BY M/S NARESH BYRAPANENI.	west eodavari
13	MACMA/343/2015 MACMA/3230/2014 MACMA/3422/2014	THE NATIONAL INSURANCE COMPANY LTD Vs G.SARASWATHI & 5 ORS	S A V RATNAM	K RATHANGA PANI REDDY GUDI SRINIVASU B NALIN KUMAR M/s.Oriental Insurance Company along with Naresh Byrapaneni for R5.	CHITTOOR
14	MACMA/3230/2014	M/S. ORIENTAL INSURANCE COMPANY LIMITED Vs G.SARASWATHI	GUDI SRINIVASU	K RATHANGA PANI REDDY KOTA SUBBA RAO	CHITTOOR
15	MACMA/3422/2014	G.SARASWATHI & 2 OTHERS Vs V.S.N.HATCHERIES PVT. LTD. & 3 OTHERS	K RATHANGA PANI REDDY	B NALIN KUMAR GUDI SRINIVASU KOTA SUBBA RAO	CHITTOOR
16	MACMA/658/2015	ALLURI VENKATA SIVA SARADA VISAKHAPATNAM & 4 OTHERS Vs N SRINIVAS HYDERABAD & 2 OTHERS	G RAMA GOPAL	KOTA SUBBA RAO AMANCHARLA SATISH BABU	VISAKHAPATNAM
17	MACMA/1249/2015	A.P.S.R.T.C. & ANOTHER VS PILLA VIJAYA BHASKARA NAIDU & 3 OTHERS	VINOD KUMAR TARLADA (SC FOR APSRTC)	A JAGANNADHA RAO	VIZIANAGARAM
18	MACMA/1466/2015	P. CHALAM & 2 OTHERS VS PATHAN FARIDA KHATOON & ANOTHER	C M R VELU	NARESH BYRAPANENI	KURNOOL
19	MACMA/1648/2015	ICICI LOMBARD GENERAL INSURANCE CO.LTD. GUNTUR Vs DARUVURI SUBBAYAMMA GUNTUR DISTRICT & 3 OTHERS		GHANTA SRIDHAR	GUNTUR
20	MACMA/1990/2015	RANIYAMMA @ RANEMMA @ N BABY RANI & 3 OTHERS Vs S AHMED SHARIEF CHITTOOR DIST & 2 OTHERS	SURESH KUMAR REDDY KALAVA	D KODANDARAMI REDDY T V SRI DEVI NARESH BYRAPANENI	CHITTOOR
21	MACMA/235/2013	THE AP STATE ROAD TRANSPORT CORPORATION Vs SMT.VAISHALI SAMEER APTE & 3 ORS	W V S RAJESWARI	R CHANDRA REDDY RR 1,3 AND 4 APP BY M/S R CHANDRA REDDY. R2 MINOR REP BY R1 VIDE C.T.	CHITTOOR

## THE HONOURABLE SRI JUSTICE R RAGHUNANDAN RAO THE HONOURABLE SRI JUSTICE HARINATH.N

#### (TO BE HEARD FROM MONDAY THE 29TH DAY OF JULY TO FRIDAY THE 02ND DAY OF AUGUST 2024)

(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

	(AFTER DAILT LIST - PROCEEDINGS THROUGH HTBRID MODE)  (WEEKLY CAUSE LIST)						
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT		
SPEC	IALLY IDENTIFIED CASES						
1	WP/5432/2006 IA 1/2006(WPMP 6929/2006) Stay Petition IA 2/2006(WPMP 19951/2006) Direction Petition	M/S. ARUN MANUFACTURING CO. Vs ASSISTANT COMMERCIAL TAX OFFICER & 2 OTHERS	S KRISHNA MURTHY	SPL GP FOR TAXES DANTU SRINIVAS( SPL SC FOR CT)	CHITTOOR		
2	WP/14240/2006 IA 1/2006(WPMP 17734/2006) Fix an Early Date	M/S. SREE GAMINI TEXTILES PVT LTD. TANUKU VS THE COMMERCIAL TAX OFFICER TANUKU.	SRINIVASA RAO KUDUPUDI	GP FOR COMMERCIAL TAX SURIBABU S(SPL SC FOR CT AP)	WEST GODAVARI		
3	WP/18069/2006 IA 1/2006(WPMP 22678/2006) Stay Petition WP/17487/2006 WP/17869/2006	M/S. RAVI TEJA STONE POLISHING INDUSTRIES Vs THE ADDL. COMMISSIONER (CT)(LEGAL) AND 5 OTHERS	B SRINIVAS	GP FOR COMMERCIAL TAX SURIBABU S(SPL SC FOR CT AP)	HYDERABAD		
4	WP/17487/2006 IA 1/2006(WPMP 21918/2006) Stay Petition	M/S.RAVI TEJA STONE POLISHING INDUSTRIES Vs THE ADDL.COMMISSIONER (CT)(LEGAL) HYDERABAD & 5 OTHERS	B SRINIVAS	GP FOR COMMERCIAL TAX GP FOR INDUSTRIES COMMERCE	ANANTAPUR		
5	WP/17869/2006 IA 1/2006(WPMP 22412/2006) Stay Petition	1M/S.RAVI TEJA STONE POLISHING INDUSTRIES ANANTAPUR. Vs THE ADDL.COMMISSIONER (CT)HYDERABAD & 5 OTHERS	B SRINIVAS	GP FOR COMMERCIAL TAX SURIBABU S(SPL SC FOR CT AP) GP FOR INDUSTRIES COMMERCE	HYDERABAD		
6	WP/22598/2006 IA 1/2008(WPMP 30039/2008) Direction Petition IA 2/2008(WPMP 30678/2008) Review Petition IA 1/2023 Leave Petition	SRI SATHINEEDI VENKAT SATYANARAYANA Vs THE DEPUTY COMMERCIAL TAX OFFICER	R SUDHEER	GP FOR COMMERCIAL TAX (AP) SURIBABU S(SPL SC FOR CT AP)	WEST GODAVARI		
7	WP/4860/2008 IA 1/2008(WPMP 6308/2008) Stay Petition IA 4/2008(WPMP 100780/2008) Review Petition WP/15911/2006	M/S. SYNERGIES CASTINGS LTD. VISAKHAPATNAM. Vs C.T.O. GAJUWAKA VISAKHAPATNAM & 2 OTHERS	CHALLA GUNARANJAN	GP FOR COMMERCIAL TAX SURIBABU S(SPL SC FOR CT AP)	VISAKHAPATNAM		
8	WP/7805/2008 IA 1/2017 (WVMP 3308/2017) Vacate Stay Petition WP/14126/2008 WP/17407/2008 WP/18815/2008	ANKIT DUGGAR VISAKHAPATNAM & ANOTHER VS SMT. KOPPULA SWARNA MAYIE DEVI VISAKHAPATNAM & 3 OTHERS	A S C BOSE	M BHASKARA LAKSHMI SYED NAIMULLAH SHAKEEL N SIVA REDDY S. LAKSHMINARAYANA REDDY (SC FOR APSLSA)	VISAKHAPATNAM		

9	WP/14126/2008	M/S. NATIONAL INSURANCE CO.LTD Vs IMTIAZUDDIN AHMED	KOTA SUBBA RAO	M BHASKARA LAKSHMI ARAVALA RAMA RAO S. LAKSHMINARAYANA REDDY (SC FOR APSLSA)	VISARPAPAPNAM
10	WP/17407/2008	THE NEW INDIA ASSURANCE COMPANY LTDVISAKHAPATNAM Vs PERMANENT LOK ADALAT UNDER LEGAL SERVICE & 3 OTHERS	NARESH BYRAPANENI	S. LAKSHMINARAYANA REDDY (SC FOR APSLSA) T M K CHAITANYA M BHASKARA LAKSHMI	VISAKHAPATNAM
11	WP/18815/2008	M/S.NEW INDIA ASSURANCE CO.LTD. VISAKHAPATNAM Vs PERMANENT LOK ADALAT UNDER LEGAL SERVICES & 2 OTHERS	NARESH BYRAPANENI	S. LAKSHMINARAYANA REDDY (SC FOR APSLSA) M BHASKARA LAKSHMI T S RAYALU	VISAKHAPATNAM
12	WP/343/2020 IA 1/2020 Stay Petition	SRI SAI ELECTRICALS AND CO. Vs THE APPELLATE DEPUTY COMMISSIONER OF CT	M V J K KUMAR	GP FOR COMMERCIAL TAX	KURNOOL
13	WP/253/2021 IA 1/2021-Stay Petition	SMT G SWARAJYA LAKSHMI Vs COMMERCIAL TAX OFFICER	S DWARAKANATH	GP FOR COMMERCIAL TAX	VIZIANAGARAM

#### THE HONOURABLE SRI JUSTICE NINALA JAYASURYA

### (TO BE HEARD FROM MONDAY THE 29th DAY OF JULY TO FRIDAY THE 2nd DAY OF AUGUST,2024-AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

CNO	CASE	(WEE	KLY CAUSE LIST)	DECDONDENT ADV	DISTRICT
SNO	CASE SSION (REVENUE)	PARIT	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
1	WP/10876/2015 IA 1/2015(WVMP 2702/2015) Vacate Stay Petition IA 2/2015(WPMP 14364/2015) Direction Petition IA 3/2015(WPMP 14382/2015) Direction Petition IA 1/2016(WVMP 2768/2016) Vacate Stay Petition	SRI DANTULURI TRINADHA VARMA S/O. LATE APPALARAJU Vs THE STATE OF ANDHRA PRADESH	K V SIVA PRASAD	GP FOR REVENUE (AP) GP FOR FORESTS (AP) GP FOR FORESTS	VISAKHAPATNAM
2	WP/20264/2015 IA 1/2015(WPMP 26302/2015) Direction Petition WP/32831/2016	KATTA BRAHMA VARDHANA RAO Vs THE TAHASILDAR	N SRIRAM MURTHY	GP FOR REVENUE (AP) B CHINNAPA REDDY ( NOTE CASE)	GUNTUR
3	WP/32831/2016 IA 1/2016(WPMP 40629/2016) Direction Petition	SMT. KATTA NAGA SIROMANI Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	B CHINNAPA REDDY	GP-MUNCIPAL ADMN AND URBAN DEV(AP) N SRIRAM MURTHY GP FOR REVENUE	GUNTUR
4	WP/30966/2015 IA 1/2015(WPMP 40022/2015) Direction Petition	GUNDAPUNEEDI PRABHAVATI Vs THE STATE OF ANDHRA PRADESH	RAAVILLA GOPALA KRISHNA	GP FOR REVENUE (AP) B S PRASAD	EAST GODAVARI
5	WP/33009/2015 IA 1/2015(WPMP 42616/2015) Direction Petition WP/3004/2016 WP/3014/2016 WP/3024/2016 WP/3061/2016 WP/33140/2015 WP/33191/2015	B.RAMAKRISHNA REDDY & 2 OTHERS Vs THE STATE OF AP. REVENUE DEPT. & 3 OTHERS	BALLA RAVINDRANATH & SAVITHRI DEVI	GP FOR REVENUE (AP) GP FOR LAND ACQUISITION	KURNOOL
6	WP/33140/2015 IA 1/2015(WPMP 42760/2015) Direction Petition	TELUGU SUNKAMMA KURNOOL DISTRICT & 44 OTHERS Vs PRL. SECRETARY REVENUE DEPT. HYD & 3 OTHERS	BALLA RAVINDRANATH & SAVITHRI DEVI	GP FOR LAND ACQUISITION (AP) GP FOR REVENUE	KURNOOL
7	WP/33144/2015 IA 1/2015(WPMP 42764/2015) Direction Petition	N. SIVAMMA KURNOOL DIST. & 14 OTRS. Vs THE STATE OF A.P.REVENUEHYD.& 3 OTRS.	BALLA RAVINDRANATH & SAVITHRI DEVI	GP FOR REVENUE (AP) GP FOR LAND ACQUISITION	KURNOOL
8	WP/33191/2015 IA 1/2015(WPMP 42824/2015) Direction Petition	T. SWAMANNA & 17 OTHERS Vs PRL.SECY. REVENUE DEPT. HYD. & 3 OTHERS	BALLA RAVINDRANATH & SAVITHRI DEVI	GP FOR LAND ACQUISITION (AP)	KURNOOL
9	WP/3004/2016 IA 1/2016(WPMP 3811/2016) Direction Petition	GOPATHI PEDDANNA KURNOOL DIST & 18 OTHERS Vs PRL SECY REVENUE DEPT. HYD & 3 OT	BALLA RAVINDRANATH & SAVITHRI DEVI	GP FOR LAND ACQUISITION (AP)	KURNOOL

10	WP/3014/2016 IA 1/2016(WPMP 3824/2016) Direction Petition	GOPATHI LAKSHMI DEVI KURNOOL DIST & 30 OTHERS Vs PRL SECY REVENUE DEPT L.A. HYD & 3 OTHERS	BALLA RAVINDRANATH & SAVITHRI DEVI	GP FOR LAND ACQUISITION (AP)	KURNOOL
11	WP/3024/2016 IA 1/2016(WPMP 3833/2016) Direction Petition	N.BHUPAL& 7 Vs STATE OF APPRL.SCYREVENUEHYD & 3	BALLA RAVINDRANATH & SAVITHRI DEVI	GP FOR LAND ACQUISITION (AP)	KURNOOL
12	WP/3061/2016 IA 1/2016(WPMP 3878/2016) Direction Petition	CH.VENKATA REDDY AND 15 OTHERS Vs THE STATE OF AP.R EP BY ITS PRL.SECRETARY AND 3 OTHESR	BALLA RAVINDRANATH & SAVITHRI DEVI	GP FOR LAND ACQUISITION (AP)	KURNOOL
13	WP/39592/2016 IA 1/2016(WPMP 48784/2016) Stay Petition IA 1/2017(WVMP 3350/2017) Vacate Stay Petition IA 2/2017(WVMP 3695/2017) Vacate Stay Petition	SMT. CH. RAJESWARI Vs THE STATE OF A.P.	A CHANDRAIH NAIDU	GP FOR REVENUE (AP) MUMMANENI SRINIVASA RAO MUMMANENI SAILAJA I GOPAL REDDY	YSR KADAPA
ADMIS 14	WP/14843/2015 IA 1/2015(WPMP 19298/2015) Stay Petition IA 4/2015(WPMP 81216/2015) Vacation Motion Letter IA 1/2023 Vacate Stay Petition	TRATION ) G.PRAJAPATHI RAO VS THE STATE OF AP. REVENUE DEPT. & 5 OTHERS	E V V S RAVI KUMAR	GP FOR REVENUE (AP) GP FOR HOME GP FOR HOME (AP) GP FOR ENDOWMENTS	KRISHNA
15	WP/21840/2015 IA 1/2015(WPMP 28135/2015) Direction Petition	N.V.KRISHNA RAO Vs THE STATE OF ANDHRA PRADESH.	KOWTURU PAVAN KUMAR	GP FOR REVENUE (AP)	SRIKAKULAM
16	WP/14960/2016 IA 1/2016(WPMP 18581/2016) Direction Petition	RAM RATHAN LAL BIRAALI S/O LATE SANKAR LAL BIRAALI VS THE STATE OF ANDHRA PRADESH	U RAMANJANEYULU	GP FOR REVENUE (TG) S ARIFULLAH (SC FOR AP WAQF BOARD)	KURNOOL
17	WP/22167/2016 IA 1/2016(WPMP 27258/2016) Direction Petition WP/21937/2016	KANNABATHULA MARIDIAH VS THE STATE OF ANDHRA PRADESH	E V V S RAVI KUMAR	GP FOR REVENUE (AP) GP FOR REGISTRATION AND STAMPS	EAST GODAVARI
18	WP/21937/2016 IA 1/2016(WPMP 26945/2016) Direction Petition	BATHULA VEERRAJU Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	E V V S RAVI KUMAR	GP FOR REVENUE (AP)	EAST GODAVARI
19	WP/22976/2016 IA 1/2016(WPMP 28265/2016) Direction Petition	DONTHU VENKATA KRISHNAIAH S/O.VENKATA SUBBAIAH Vs THE STATE OF-ANDHRA PRADESH REP. BY	C PRAKASH REDDY	GP FOR REVENUE (AP)	YSR KADAPA
20	WP/25428/2016 IA 1/2016(WPMP 31401/2016) Direction Petition	BAGADI VENKAT NAIDU Vs THE STATE OF ANDHRA PRADESH REPRESENTED BY ITS PRINCIPAL	T V SRI DEVI	GP FOR REVENUE (AP)	VISAKHAPATNAM

21	WP/29543/2016 IA 1/2016(WPMP 36568/2016) Direction Petition IA 2/2016(WPMP 38773/2016) Implead Petition IA 5/2016(WPMP 167574/2016) Direction Petition	PRESIDENT SAPTHAGIRI COOP HOUSE BLDG SOCIETY. CHITTOOR&ANR Vs PRL SECY REVENUE DEPT HYDERABAD & 3 OTHERS	A GIRIDHAR RAO	GP FOR REVENUE (AP) K N LAXMI GP FOR REGISTRATION AND STAMPS	СНІ <del>Р1</del> 96 д <sup>9 об 84</sup>
22	WP/40605/2016 IA 1/2016(WPMP 50018/2016) Direction Petition	SMT.BADINENI ANNAPURNAMMA Vs THE STATE OF ANDHRA PRADESH	CH RAMESH BABU	GP FOR REVENUE (AP) GP FOR ASSIGNMENT	KRISHNA
23	WP/44422/2016 IA 1/2016(WPMP 54802/2016) Direction Petition	E. MALLA REDDY Vs THE STATE OF ANDHRA PRADESH	V S VENKAT	GP FOR REVENUE (AP) GP FOR REGISTRATION AND STAMPS	CHITTOOR
24	WP/46435/2016 IA 1/2016(WPMP 57211/2016) Direction Petition	CHINTAPALLI GOVINDA RAO Vs PRL. SECY. REV. & 2 ORS.	RAMA RAO MAVIDI	GP FOR REVENUE (AP) GP FOR REGISTRATION AND STAMPS	VIZIANAGARAM
25	WP/46854/2016 IA 1/2016(WPMP 57703/2016) Direction Petition IA 1/2023 Leave Petition	D.NADEEM AHMED KHAN Vs STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY	A SRINATH	GP FOR REVENUE (AP) GP FOR REGISTRATION AND STAMPS	YSR KADAPA
26	WP/46896/2016 IA 1/2016(WPMP 57759/2016) Direction Petition	D PARAMESWARA REDDY Vs STATE OF APPRL.SCYREVENUEGUN TUR DIST& 6	T S ANAND	GP FOR REVENUE (AP) GP FOR REGISTRATION AND STAMPS	PRAKASAM
27	SSION (REVENUE-LA) WP/14027/2015 IA 1/2015(WPMP 18372/2015) Direction Petition	R.SUBBAIAH Vs THE STATE OF ANDHRA PRADESH	D KODANDARAMI REDDY	GP FOR LAND ACQUISITION (AP) GP FOR IRRI AND CAD	YSR KADAPA
28	WP/15510/2015	MUPPIDI DHANA LAKSHMI	T V JAGGI REDDY	GP FOR LAND ACQUISITION (AP)	WEST GODAVARI
	IA 1/2015(WPMP 20194/2015) Direction Petition	Vs THE STATE OF ANDHRA PRADESH			
29	20194/2015)	THE STATE OF ANDHRA	NARASIMHA RAO M R L	GP FOR LAND ACQUISITION (AP)	WEST GODAVARI
29	20194/2015) Direction Petition WP/23510/2015 IA 1/2015(WPMP 30471/2015)	THE STATE OF ANDHRA PRADESH  NALLURI GANGA BHAVANI W.G. DIST & 6 OTHERS Vs PRL SECY REVENUE	NARASIMHA RAO M R L NARASIMHA RAO M R L		WEST GODAVARI
	20194/2015) Direction Petition WP/23510/2015 IA 1/2015(WPMP 30471/2015) Fix an Early Date WP/24862/2015 IA 1/2015(WPMP 32284/2015)	THE STATE OF ANDHRA PRADESH  NALLURI GANGA BHAVANI W.G. DIST & 6 OTHERS Vs PRL SECY REVENUE DEPT. HYD & 3 OT  SRI. NALLURI RAJA RAO VS THE STATE OF ANDHRA		ACQUISITION (AP)  GP FOR LAND ACQUISITION (AP)	
30	20194/2015) Direction Petition  WP/23510/2015 IA 1/2015(WPMP 30471/2015) Fix an Early Date  WP/24862/2015 IA 1/2015(WPMP 32284/2015) Fix an Early Date  WP/31352/2015 IA 1/2015(WPMP 40533/2015)	THE STATE OF ANDHRA PRADESH  NALLURI GANGA BHAVANI W.G. DIST & 6 OTHERS VS PRL SECY REVENUE DEPT. HYD & 3 OT  SRI. NALLURI RAJA RAO VS THE STATE OF ANDHRA PRADESH  G.RADHA KRISHNA REDDY S/O LATE CHINA BASIVI REDDY VS THE STATE OF ANDHRA	NARASIMHA RAO M R L	GP FOR LAND ACQUISITION (AP) GP FOR REVENUE GP FOR ROADS BUILDINGS	WEST GODAVARI

34	WP/21352/2017 IA 1/2017(WPMP 26256/2017) Direction Petition IA 1/2023 Leave Petition	GODA GURU BHASKAR REDDY Vs THE STATE OF ANDHRA PRADESH	VENKAT REDDY KODUMURY	GP FOR ASSIGNMENT (AP) D KODANDARAMI REDDY A RADHAKRISHNA N SIVA REDDY GP FOR ENERGY GP FOR REVENUE	YSR KADAPA
INTER	LOCUTORY				
35	WP/14415/2015 IA 1/2015(WVMP 3344/2015) Vacate Stay Petition IA 2/2015(WPMP 18831/2015) Stay Petition IA 5/2015(WPMP 78557/2015) Vacation Motion Letter IA 1/2016(WPMP 3314/2016) Amendment Petition	GUNDA NARAYANA Vs THE STATE OF ANDHRA PRADESH	BALLA RAVINDRANATH & SAVITHRI DEVI	GP FOR REVENUE (AP) GP FOR LAND ACQUISITION GP FOR LAND ACQUISITION (AP)	KURNOOL
36	WP/29946/2015 IA 1/2015(WPMP 38778/2015) Direction Petition IA 1/2017(WVMP 2027/2017) Vacate Stay Petition	GADDE SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	K HARI PRASAD K	GP FOR LAND ACQUISITION (AP)	WEST GODAVARI
37	WP/13850/2016 IA 1/2016(WPMP 17288/2016) Suspension Petition	SHAMA MASQUE & MADARAS-E-NOORUL HUDA Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR REVENUE (AP)	CHITTOOR
38	WP/29935/2016 IA 1/2016(WPMP 37044/2016) Direction Petition	K. APPALARAJU Vs PRL. SECY. STAMPS & REG. DEPT & 3 ORS.	M V SURESH	GP FOR REVENUE (AP)	EAST GODAVARI
39	WP/39380/2016 IA 1/2016(WPMP 48532/2016) Suspension Petition	SHAIK SALEEM BASHA S/O. S.A. SHUKUR Vs THE STATE OF ANDHRA PRADESH REP BY ITS	SURESH KUMAR REDDY KALAVA	GP FOR REVENUE (AP) GP FOR ASSIGNMENT	CHITTOOR
40	WP/40247/2016 IA 1/2017(WVMP 1650/2017)-Vacate Stay Petition IA 2/2017(WVMP 3707/2017)-Vacate Stay Petition	BHEEMA VENU GOPAL REDDY Vs THE STATE OF A.P.	A CHANDRAIH NAIDU	GP FOR REVENUE (AP) MUMMANENI SRINIVASA RAO I GOPAL REDDY	YSR KADAPA

#### THE HONOURABLE SRI JUSTICE B KRISHNA MOHAN

### TO BE HEARD FROM MONDAY THE 29th DAY OF JULY TO FRIDAY THE 02nd DAY OF AUGUST 2024) (AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

	(WEEKLY CAUSE LIST)							
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT			
	SSION (HOME)				2.0			
1	WP/38313/2017 IA 1/2017(WPMP 47565/2017) Direction Petition	M.V.V.S. APPA RAO Vs THE STATE OF ANDHRA PRADESH	KURUVA NAGANNA	GP FOR HOME (AP)	EAST GODAVARI			
2	WP/43855/2017 IA 1/2017(WPMP 54384/2017) Direction Petition	SMT P.PADMA Vs THE STATE OF ANDHRA PRADESH	M HEMALATHA	GP FOR HOME (AP) MAHESWARA RAO KUNCHEAM	GUNTUR			
ADMIS	SSION (MUNICIPAL ADMN.)							
3	WP/29116/2013 IA 1/2013(WPMP 36167/2013) Direction Petition	ARUGUNTA DHANANJAYA REDDY Vs THE COMMISSIONER	A CHANDRAIH NAIDU	ANCHA PANDURANGA RAO KOTI REDDY IDAMAKANTI GP FOR REVENUE	SPS NELLORE			
4	WP/30339/2013 IA 1/2013(WPMP 37659/2013) Direction Petition	MUKKA DEMUDAMMA W/O.PARADESI Vs THE COMMISSIONER	V LAKSHMI HARISH	S LAKSHMINARAYANA REDDY(SC FOR GVMC) GP FOR REVENUE	VISAKHAPATNAM			
5	WP/30394/2013 IA 1/2013(WPMP 37740/2013) Suspension Petition	SREE DEVI KALYANA MANDAM Vs THE GOVERNMENT OF ANDHRA PRADESH REPRESENTED BY	SIDDARTH C B	GP FOR MUNCIPAL ADMN AND URBAN DEV K SWARNA SESHU(SC FOR MC RAJAHMUNDRY)	EAST GODAVARI			
6	WP/30395/2013 IA 1/2013(WPMP 37741/2013) Suspension Petition	S.K.FUNCTION HALL Vs THE GOVERNMENT OF ANDHRA PRADESH	SIDDARTH C B	GP FOR MUNCIPAL ADMN AND URBAN DEV K SWARNA SESHU(SC FOR MC RAJAHMUNDRY)	EAST GODAVARI			
7	WP/30397/2013 IA 1/2013(WPMP 37743/2013) Suspension Petition	THE CHAMBER OF GODAVARI TIMBER MERCHANTS Vs THE GOVERNMENT OF ANDHRA PRADESH	SIDDARTH C B	GP FOR MUNCIPAL ADMN AND URBAN DEV K SWARNA SESHU(SC FOR MC RAJAHMUNDRY)	EAST GODAVARI			
8	WP/38482/2015 IA 1/2015(WPMP 49539/2015) Direction Petition	PONNAM PADMAVATHI Vs THE STATE OF ANDHRA PRADESH	E SAMBASIVA PRATAP	GP-MUNCIPAL ADMN AND URBAN DEV(AP) G VASANTHA RAYUDU KASA JAGANMOHAN REDDY GP FOR REVENUE	GUNTUR			
9	WP/41545/2017 IA 1/2017(WPMP 51525/2017) Direction Petition	C.V.SATYANARAYANA SETTY Vs STATE OF ANDHRA PRADESH	A SRINATH	GP-MUNCIPAL ADMN AND URBAN DEV(AP) KALAVA SURESH KUMAR REDDY ( SC FOR MC RAYAL REGION NELLORE)	KURNOOL			
10	WP/783/2021 IA 1/2021 Direction Petition IA 1/2023 Leave Petition WP/2329/2021	GUJJU DURGA Vs THE STATE OF ANDHRA PRADESH	ALA CHANDRASEKHAR YADAV	GP FOR MUNCIPAL ADMN URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) PADMAJA GADIRAJU(SC FOR APTIDCO) GP FOR REVENUE	SRIKAKULAM			

11	WP/2329/2021 IA 1/2021 Direction Petition IA 1/2023 Leave Petition	GUJJU JAGGANADHA REDDY Vs THE STATE OF ANDHRA PRADESH	ALA CHANDRASEKHAR YADAV	GP FOR MUNCIPAL ADMN URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) PADMAJA GADIRAJU(SC FOR APTIDCO) GP FOR REVENUE	SRIKARUZAM <sup>f 84</sup>
ADMIS 12	SSION (PANCHAYAT RAJ) WP/6518/2022 IA 1/2022 Direction Petition	BANDISANKARRAO Vs STATE OF ANDHRA PRADESH	K KOUTILYA	GP FOR PANCHAYAT RAJ RURAL DEV N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) GP FOR REVENUE	KRISHNA
13	WP/30777/2022 IA 1/2022 Suspension Petition IA 1/2023 Leave Petition IA 1/2024 Leave Petition	PETLA VEERAGHAVULU VS THE STATE OF ANDHRA PRADESH	K V ADITYA CHOWDARY	GP FOR PANCHAYAT RAJ RURAL DEV N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) GP FOR REVENUE	KRISHNA
14	WP/8003/2023 IA 1/2023 Direction Petition IA 2/2023 Amendment Petition	CHUKKA PENTAYYA Vs THE STATE OF ANDHRA PRADESH	SAM SUNDAR JAYA RAJU SONGA	GP FOR PANCHAYAT RAJ RURAL DEV N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) SREEMANNARAYANA VATTIKUTI	VISAKHAPATNAM
15	WP/8179/2023 IA 1/2023 Direction Petition	V BHUVANESWARI Vs THE STATE OF ANDHRA PRADESH	K VENUGOPAL REDDY	GP FOR PANCHAYAT RAJ RURAL DEV VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT GP FOR REVENUE	CHITTOOR
16	WP/13865/2023 IA 1/2023 Stay Petition IA 2/2023 Direction Petition IA 3/2023 Vacate Stay Petition	THATAPOODI NAGESWARA RAO VS THE STATE OF ANDHRA PRADESH	K SUBRAHMANYAM	GP FOR PANCHAYAT RAJ RURAL DEV N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) GP FOR REVENUE T V SRI DEVI	VISAKHAPATNAM
17	WP/27660/2023 IA 1/2023 Direction Petition	KARRI BALA KRISHNA Vs THE STATE OF ANDHRA PRADESH	KARRE SATYANANDAM	GP FOR PANCHAYAT RAJ RURAL DEV N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT)	EAST GODAVARI
18	WP/27985/2023 IA 1/2023 Direction Petition	RAVURI DILIP CHAKRAVARTHI VS THE STATE OF ANDHRA PRADESH	RAJA DAMOJI RAO	GP FOR PANCHAYAT RAJ RURAL DEV VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT GP FOR FINANCE PLANNING GP FOR REVENUE	KURNOOL
19	WP/30435/2023 IA 1/2023 Direction Petition	JALLURI VENKANNA BABU Vs THE STATE OF ANDHRA PRADESH	B V ANJANEYULU	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	KRISHNA
20	WP/33678/2023 IA 1/2023 Direction Petition	KUNCHALA THIRUPALU Vs THE STATE OF ANDHRA PRADESH	NUVVULA RAM BABU	GP FOR IRRI AND CAD (AP) GP FOR FINANCE PLANNING R3 R5 UNSERVED,	PRAKASAM

### ADMISSION (AP CRDA)

WP/45806/2016 IA 1/2016(WPMP 21 56448/2016) Direction Petition IA 1/2017(WVMP 2532/2017) Vacate Stay Petition

VELAGALETI BUJJI BABU Vs THE STATE OF ANDHRA PRADESH REP. BY ITS

PRI. SECRETARY

SREENIVASA RAO VELIVELA

GΡ THOTA RAMAKOTESWARA RAO **BALAJI VEMULA** RAMA MOHAN PALANKI

GUNTUR 23 of 84

**INTERLOCUTORY(MUNICIPAL ADMN.)** 

WP/32342/2011 IA 1/2011(WPMF 40195/2011) Direction Petition

SECY KIRAN **EDUCATIONAL SOCIETY** ٧s **COMMISSIONER & 2 OTHERS** 

**V B SUBRAHMANYAM** 

KALAVA SURESH KUMAR YSR KADAPA REDDY ( SC FOR MC RAYAL REGION NELLORE) SURESH KUMAR REDDY

KALAVA

WP/15297/2013 23 IA 4/2013(WPMP 82712/2013) Vacation Motion Letter IA 1/2014(WVMP 2630/2014) Vacate Stay Petition IA 2/2014(WPMP 41272/2014) Direction Petition IA 1/2019 Implead Petition IA 1/2024 Leave Petition

GOTTUMUKKALA KAMALA C RAMACHANDRA RAJU **GOVERNMENT OF** ANDHRA PRADESH

K MADHAVA REDDY **GP FOR REVENUE** V V L N SARMA

VISAKHAPATNAM

WP/19754/2013 IA 1/2013(WPMP 24197/2013) Direction Petition

DEVARA AKKAMMA **GUNTUR DT. & ANR** Vs SATTENAPALLI MPLTY. GUNTUR DT. & ANR NUTHALAPATI KRISHNA MURTHY

GP FOR MUNCIPAL ADMN GUNTUR AND URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP )

25 WP/22670/2013 IA 1/2013(WPMP 27803/2013) Direction Petition

VP M/S.HINDUSTHAN SHIPYARD WORKERS COOP SOC. VISAKHAPATNAM COMMISSIONER G.V.M.C.

**ANR** 

G RAMA GOPAL

K.MADHAVA REDDY (SC FOR GVMC) V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA) P RAJASEKHAR

VISAKHAPATNAM

WP/29938/2013 26 IA 1/2013(WPMP 37170/2013) Suspension Petition IA 1/2023 Leave Petition

SMT. K.NEELAVATHI D/O LATE KRISHNA MANDADI THE STATE OF A.P. REP.

VISAKHAPATNAM DIST &

PEETA RAMAN

GP FOR MUNCIPAL ADMN CHITTOOR AND URBAN DEV **GP FOR HOME GP FOR REGISTRATION** AND STAMPS

WP/30519/2013 IA 1/2013(WPMP 37881/2013) Direction Petition

STEEL CITY PUBLIC **SCHOOL** THE GOVERNMENT OF A.P. REP BY PRINICPAL SECRETARY

BY SECRETARY

G V S MEHAR KUMAR

GP FOR MUNCIPAL ADMN VISAKHAPATNAM AND URBAN DEV **GP FOR HOME** S LAKSHMINARAYANA REDDY(SC FOR GVMC) G RAMA GOPAL

WP/698/2014 IA 1/2014(WPMP 767/2014) Direction Petition IA 4/2014(WPMP 3776/2014) Vacation Motion Letter IA 1/2023

Amendment Petition

M/S. RIPLE & CO THE STATE OF ANDHRA

**V V SATISH** 

GP FOR MUNCIPAL ADMN VISAKHAPATNAM AND URBAN DEV V SURYA KIRAN KUMAR (SC FOR VMRDA and

MUDA)

**INTERLOCUTORY(HOME)** 

WP/45359/2017 IA 1/2017 Direction Petition P SURESH ΑP

**PRADESH** 

K V R KRISHNA SHARMA

GP FOR HOME (AP)

KRISHNA

**FINAL HEARING** 

WP/11163/2013 IA 1/2014(WVMP 2324/2014)-Vacate Stay **G.YAKAMMA** THE DISTRICT COLLECTOR

A JAYA SANKARA REDDY

**GP FOR REVENUE** B HANUMANTHA RAO (SC FOR KUR&NEL MC) KALAVA SURESH KUMAR REDDY ( SC FOR MC RAYAL REGION NELLORE)

**KURNOOL** 

## THE HONOURABLE SRI JUSTICE K SURESH REDDY THE HONOURABLE SRI JUSTICE K SREENIVASA REDDY

# (TO BE HEARD FROM MONDAY THE 29th DAY OF JULY TO FRIDAY THE 2nd DAY OF AUGUST 2024 - AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

		(V	VEEKLY LIST)		
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FINAL	. HEARING				
1	CRLA/158/2017	BATHULA ANKAIAH CHITTOOR DT. Vs THE STATE OF AP. REP PP.	A GAYATRI REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	CHITTOOR
2	CRLA/159/2017 CRLA/228/2017	RAYAVARAPU RAVI GUNTUR DT. Vs THE STATE OF AP. REP PP & 3 OTRS.	RAJA REDDY KONETI	PUBLIC PROSECUTOR (AP) Common Paper Book Ready	GUNTUR
3	CRLA/228/2017	KOLA GOVINDU GUNTUR DT & ANR. Vs THE STATE OF AP.REP PP.	SREENIVASA RAO VELIVELA	PUBLIC PROSECUTOR (AP)	GUNTUR
4	CRLA/184/2017	SADU CHINNARAO SRIKAKULAM DT. Vs THE STATE OF AP. REP PP.	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SRIKAKULAM
5	CRLA/208/2017	KUNDAVARPU VEERABABU TADEPALLIGUDEM. Vs THE STATE OF AP. REP PP.	T S RAYALU LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared	WEST GODAVARI
6	CRLA/218/2017	CHINTALA PRABHU DAS TAMILNADU STATE. Vs THE STATE OF AP. REP PP.	RAJA REDDY KONETI	PUBLIC PROSECUTOR (AP) Paper Book Prepared	KRISHNA
7	CRLA/245/2017	GUDISELAPATI PEDDAKRISHNA @ KRISHNA Vs THE STATE OF ANDHRA PRADESH	D KODANDARAMI REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	CHITTOOR
8	CRLA/454/2017	GANTA SAROJINI WG.DT & 3 OTRS. Vs STATE OF AP. REP PP.	K RAVINDER REDDY Dr CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	WEST GODAVARI
9	CRLA/794/2017 CRLA/1114/2017	JETTI SUNEEL KUMAR REDDY SPSR NELLORE DT. Vs THE STATE OF AP. REP PP.	ALLAM RAMESH	PUBLIC PROSECUTOR (AP) Common Paper book Prepared	SPS NELLORE
10	CRLA/1114/2017	THATHAPUDI ROMMEL ROY @ MONTY Vs THE STATE OF ANDHRA PRADESH	T S ANIRUDH REDDY	PUBLIC PROSECUTOR (AP)	SPS NELLORE

# COURT NO. 18 THE HONOURABLE DR JUSTICE K MANMADHA RAO

## (TO BE HEARD FROM MONDAY, THE 29th DAY OF JULY TO FRIDAY, THE 2nd DAY OF AUGUST 2024 - AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

	(WEEKLY CAUSE LIST)						
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT		
ADMIS	SSION (SERVICE MATTERS)	1					
1	WP/158/2021 IA 1/2021 Dispense with Petition IA 2/2021 Direction Petition	P GHOUSE Vs AP STATE ROAD TRANSPORT CORPORATION	V V PRABHAKARA RAO	P DURGA PRASAD SC FOR APSRTC	SPS NELLORE		
2	WP/159/2021 IA 1/2021 Direction Petition	POTLA SATYA NARAYANA VS THE STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA	Y NAGI REDDY (APTRANSCO) V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR		
3	WP/161/2021 IA 1/2021 Suspension Petition	AALURI LAKSHMI NARASIMHA PRASAD Vs THE STATE OF ANDHRA PRADESH	SIVA SANKARA RAO BORRA	GP FOR SERVICES III	YSR KADAPA		
4	WP/165/2021 IA 1/2021 Direction Petition	SD. JOHNNY BAASHA Vs THE EXECUTIVE ENGINEER	C H SATISH KUMAR	GP FOR SERVICES II	GUNTUR		
5	WP/232/2021 IA 1/2021 Direction Petition	KATTA NAGA VENKATA SATYAVATHI VS STATE OF AP	P NAGENDRA REDDY	GP FOR SERVICES III GP FOR SERVICES II	WEST GODAVARI		
6	WP/255/2021 IA 1/2021 Direction Petition IA 2/2021 Condone Delay Petition	K SARITHA Vs THE STATE OF ANDHRA PRADESH	SESHADRI GOALLA	GP FOR WOMEN DEV CHILD WELFARE	ANANTAPUR		
7	WP/265/2021 IA 1/2021 Direction Petition	G. GANGAMMA Vs THE STATE OF ANDHRA PRADESH	SESHADRI GOALLA	GP FOR SERVICES III GP FOR SERVICES I	ANANTAPUR		
8	WP/267/2021 IA 1/2021 Direction Petition	POLAKI PARAMESWARA RAO Vs THE STATE OF ANDHRA PRADESH	P RAJKUMAR	GP FOR COOPERATION A S C BOSE	EAST GODAVARI		
9	WP/287/2021 IA 1/2021 Direction Petition	KARANAM. JOSEPH VINAYAKUMAR Vs THE STATE OF ANDHRA PRADESH	T VENU GOPAL	GP FOR SERVICES III G NARASIMHA RAO GP FOR EDUCATION R3 UNSERVED,	VISAKHAPATNAM		
10	WP/314/2021 IA 1/2021 Stay Petition	SETTI APPALA NAIDU Vs THE STATE OF AP	М РІТСНАІАН	DARSI BALA RAJU R1 UNSERVED,R3 UNSERVED	VISAKHAPATNAM		
11	WP/436/2021 IA 1/2021 Direction Petition	S HYMAVATHI Vs THE GOV OF AP	S M SUBHAN	GP FOR REVENUE	SRIKAKULAM		
12	WP/661/2021 IA 1/2021 Direction Petition	B V SUBBA RAO Vs EXECUTIVE ENGINEER	C H SATISH KUMAR		PRAKASAM		

13	WP/669/2021 IA 1/2021 Suspension Petition	BOMMIREDDY RAMI REDDY Vs THE COMMISSIONER FOR CO-OPERATION AND THE REGISTRAR OF CO- OPERATIVE SOCIETIES	GANTA PRASAD	GP FOR COOPERATION KOTESWARA RAO MUMMANENI	KURN962 <sup>6 of 84</sup>
14	WP/688/2021 IA 1/2021 Suspension Petition	THE DEPOT MANAGER Vs B RAMANAMMA	N SRIHARI ( SC FOR APSRTC )		VIZIANAGARAM
15	WP/690/2021 IA 1/2021 Direction Petition	GUJJALI MAHESWARI Vs THE STATE OF ANDHRA PRADESH	GOTIVADA RAMU	GP FOR SERVICES II GP FOR REVENUE	VISAKHAPATNAM
16	WP/707/2021 IA 1/2021 Direction Petition IA 2/2021 Direction Petition	JAVANGULA RAMACHANDRA NATH Vs THE STATE OF ANDHRA PRADESH	J SUDHEER	GP FOR COOPERATION	GUNTUR
17	WP/709/2021 IA 1/2021 Direction Petition	P CHANDRA KALAVATHI @ P CHANDRAKALA Vs STATE OF AP	V NITESH	GP FOR SERVICES II RAVITEJA PADIRI	ANANTAPUR
18	WP/760/2021 IA 1/2021 Suspension Petition	SALA SURYABALA YOGI Vs OIL AND NATURAL GAS CORPORATION LTD	J SATYA PRASAD	DANDUGULA SATYA SIVA DARSHAN	EAST GODAVARI
19	WP/836/2021 IA 1/2021 Direction Petition	GADAMA GOPALA KRISHNA Vs THE STATE OF ANDHRA PRADESH	MUNAKALA VENKATA RAMANA	METTA CHENDRA SEKHAR RAO METTA CHANDRASEKHARA RAO	VIZIANAGARAM
20	WP/868/2021 IA 1/2021 Suspension Petition WP/1363/2021	SMT.A.S.LAKSHMI Vs THE STATE OF ANDHRA PRADESH	RANGARAJULA RAJASEKHARA RAO	GP FOR SERVICES II	VISAKHAPATNAM
21	WP/1363/2021 IA 1/2021 Suspension Petition	P DASARADHUDU Vs THE STATE OF ANDHRA PRADESH	RANGARAJULA RAJASEKHARA RAO	GP FOR MUNCIPAL ADMN URBAN DEV	GUNTUR
22	WP/971/2021 IA 1/2021 Suspension Petition	SRI P.VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	K RAMAMOHAN	GP FOR SERVICES III R2 R3 R4 UNSERVED,	CHITTOOR
23	WP/1068/2021 IA 1/2021 Direction Petition	A RAJASEKHAR REDDY Vs THE STATE OF ANDHRA PRADESH	R V MALLIKARJUNA RAO	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR SERVICES I GP FOR SERVICES IV	YSR KADAPA
24	WP/1099/2021 IA 1/2021 Direction Petition	E UMA MAHESWARA RAO Vs THE STATE OF ANDHRA PRADESH	S V MUNI REDDY	GP FOR SOCIAL WELFARE SULTANA SHAIK MOHAMMED GAYASUDDIN SK KARIMULLA(SC FOR MINORITY F C) SC FOR THE ANDHRA PRADESH STATE MINORITIES COMMISSION FOR R 4 AND 5	GUNTUR
25	WP/1987/2021 IA 1/2021 Suspension Petition IA 2/2021 Vacate Stay Petition IA 3/2021 Vacate Stay Petition	BORUSU GANAPATHI RAO Vs THE STATE OF ANDHRA PRADESH	L V S NAGARAJU	GP FOR AGRICULTURE V V N NARASIMHAM GP FOR COOPERATION (AP) R2 UNSERVED,	VISAKHAPATNAM

26	WP/3997/2021 IA 1/2021 Direction Petition	S. SHIRISHA Vs STATE OF ANDHRA PRADESH	P NARASIMHULU	GP FOR SERVICES III R6 UNSERVED,	ANANIPAPÜR <sup>I 84</sup>
27	WP/4235/2021 IA 1/2021 Direction Petition	NATTALA SUKUMAR Vs THE STATE OF ANDHRA PRADESH	J SUDHEER	GP FOR SERVICES I	PRAKASAM
28	WP/5377/2021 IA 1/2021 Direction Petition	G. SHAJAD BASHA Vs THE STATE OF ANDHRA PRADESH	RAMESH VODNALA	GP FOR SERVICES III GP FOR MEDICAL HEALTH FW	CHITTOOR
29	WP/5496/2021 IA 1/2021 Direction Petition WP/2346/2018 WP/9666/2013 WP/16752/2013 WP/17230/2013 WP/19262/2011 WP/28379/2021 WP/37210/2013	JONNALAGADDA SRINIVASA RAO Vs LIFE INSURANCE CORPORATION OF INDIA	KAVITHA GOTTIPATI	BATHULA RAJ KIRAN (SC FOR LIC)	KRISHNA
30	WP/19262/2011 IA 1/2011(WPMP 23263/2011) Direction Petition IA 1/2012(WPMP 4649/2012) Direction Petition IA 4/2012(WPMP 110885/2012) Implead Petition IA 1/2015(WPMP 194986/2015) Implead Petition IA 1/2017(WPMP 24389/2017) Fix an Early Date IA 1/2021 Amendment Petition IA 1/2023 Leave Petition	MARRE NAGARAJUKRISHNA DIST& 34 OTRS Vs LIFE INSURANCE CORP OF INDIAREP.BY ITS CHAIRMAN& 2 OTRS	KAVITHA GOTTIPATI	BATHULA RAJ KIRAN (SC FOR LIC ) SAROSH SAM BASTAWALA	KRISHNA
31	WP/9666/2013 IA 1/2013(WPMP 12049/2013) Direction Petition IA 1/2015(WPMP 194984/2015) Implead Petition IA 1/2017(WPMP 24339/2017) Fix an Early Date IA 1/2019 Vacate Stay Petition	SUNKUPAKU VIJAYA KANTHA KRISHNA DIST & 8 OTHERS Vs CHAIRMAN LIC CORP OF INDIA MUMBAI & 2 OT	KAVITHA GOTTIPATI	SAROSH SAM BASTAWALA	KRISHNA
32	WP/16752/2013 IA 1/2013(WPMP 20315/2013) Miscellaneous Petition IA 1/2015(WPMP 194989/2015) Implead Petition IA 1/2017(WPMP 24332/2017) Fix an Early Date	VADLAMUDI SUBBAIAH PRAKASAM DIST. A.P. & 9 OTRS. Vs LIC OF INDIA REP.BY CHAIRMAN MUMBAI & 2 OTRS.	KAVITHA GOTTIPATI	BATHULA RAJ KIRAN (SC FOR LIC) SAROSH SAM BASTAWALA	PRAKASAM
33	WP/17230/2013 IA 1/2013(WPMP 20929/2013) Direction Petition IA 1/2015(WPMP 194847/2015) Implead Petition IA 1/2017(WPMP 24387/2017) Fix an Early Date IA 1/2021 Additional Affidavit	MAREEDU RAJENDRA PRASADA RAO NUZIVIDU KRISHNA DIST.&12 OT VS LIC OF INDIAREP.BY CHAIRMAN MUMBAI & 2 OTRS.	KAVITHA GOTTIPATI G V SHIVAJI	BATHULA RAJ KIRAN (SC FOR LIC ) SAROSH SAM BASTAWALA	KRISHNA

34	WP/37210/2013 IA 1/2013(WPMP 46315/2013) Direction Petition IA 1/2015(WPMP 194848/2015) Implead Petition IA 1/2021 Amendment Petition	INSURANCE EMPL UNION AFFILATED TO ALL INDIA LIC EMP FEDTON Vs CHAIRMAN LIC OF INDIA MUMBAI & 2 OT	G SRI HARSHA	BATHULA RAJ KIRAN (SC FOR LIC) SAROSH SAM BASTAWALA	KRISHNA <sup>28</sup> of 84
35	WP/2346/2018 IA 1/2018 Direction Petition IA 2/2018 Vacate Stay Petition IA 1/2023 Fix an Early Date	J. PREMCHAND Vs LIC	KAVITHA GOTTIPATI	BATHULA RAJ KIRAN (SC FOR LIC)	KRISHNA
36	WP/28379/2021 IA 1/2021 Direction Petition	K LALITHA Vs THE UNION OF INDIA	TENEPALLI NIRANJAN	DEPUTY SOLICITOR GENERAL OF INDIA BATHULA RAJ KIRAN (SC FOR LIC)	KRISHNA
37	WP/6449/2021 IA 1/2021 Direction Petition	M PRABHAKARA SHARMA Vs STATE OF AP	V SESHA KUMARI	GP FOR SERVICES III	PRAKASAM
38	WP/6806/2021 IA 1/2021 Direction Petition	SRISHTU KAMESWARA RAO Vs THE STATE OF AP	SIVA RAMAIAH YADDANAPUDI	GP FOR SERVICES II R2 UNSERVED,	KRISHNA
39	WP/9270/2021 IA 1/2021 Suspension Petition IA 1/2024 Leave Petition	G.RAMAKRISHNA Vs ANDHRA PRADESH TOURISM DEVELOPMENT CORPORATION LTD.	C SRINIVASA BABA	SATHEESH KUMAR EERLA	KRISHNA
40	WP/9453/2021 IA 1/2021 Suspension Petition	MYLAUARAPU VENKATA APPA RAO Vs CHAITANYA GODAVARI GRAMEENA BANK	P V KRISHNAIAH	UPENDRA RAO MANUKONDA R2 UNSERVED,	GUNTUR
41	WP/10072/2021 IA 1/2021 Direction Petition IA 2/2021 Direction Petition	AKKALA MUNEENDRA BABU Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	GP FOR SERVICES III BUTTA VIJAYA BHASKAR ( SC FOR SRI VENKATESWARA UNIVERSITY NAGESWARA RAO V	CHITTOOR
42	WP/13910/2021 IA 1/2021 Suspension Petition	NIMMAKA ARUNA JYOTHI VS THE STATE OF ANDHRA PRADESH	G RAMACHANDRA REDDY	GP FOR SERVICES III (AP) M V RAJA RAAM	VIZIANAGARAM
43	WP/14411/2021 IA 1/2021 Direction Petition IA 1/2023 Leave Petition	B V N APPA RAO Vs AP STATE ROAD TRANSPORT CORPORATION	A G SATYANARAYANA RAO	SOLOMON RAJU MANCHALAFOR (APSRTC)	VISAKHAPATNAM
44	WP/15702/2021 IA 1/2021 Direction Petition IA 2/2021 Suspension Petition	KUCHIPUDI HEMALATHA Vs DR. B. R. AMBEDKAR OPEN UNIVERSITY	J SUDHEER	D RAMAKRISHNA	KRISHNA
45	WP/16050/2021 IA 1/2021 Direction Petition	K.V.RAGHU RAJ VS THE CHAIRMAN AND MANAGING DIRECTOR	E V V S RAVI KUMAR	Y NAGI REDDY (APTRANSCO) METTA CHENDRA SEKHAR RAO ANUP KOUSHIK KARAVADI(SC FOR APTRANSCO) METTA CHANDRASEKHARA RAO	EAST GODAVARI

46	WP/20606/2021 IA 1/2021 Suspension Petition	MUDINDLA VENKATESWARLU VS THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR SERVICE IV B V APARNA LAKSHMI M S R CHANDRA MURTHY GP FOR SERVICES IV	ANARAGERAP 84
47	WP/21172/2021 IA 1/2021 Direction Petition	SMT. C.VARALAKSMI DEVI Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR SERVICES III DEPUTY SOLICITOR GENERAL OF INDIA R3 UNSERVED,	YSR KADAPA
48	WP/23697/2021 IA 1/2021 Direction Petition	. K. VIJAYA KUMAR Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SCHOOL EDUCATION	KRISHNA
49	WP/27439/2021 IA 1/2021 Direction Petition WP/17016/2020	N SURYA RAGHAVENDRA Vs AADIKAVI NANNAYA UNIVERSITY	P NAGENDRA REDDY	K DHANUNJAYA REDDY (SC FOR NANNAYA UNIVERSITY)	EAST GODAVARI
50	WP/17016/2020 IA 1/2020-Stay Petition IA 2/2020-Vacate Stay Petition	N.SURYA RAGHAVENDRA Vs ADIKAVI NANNAYA UNIVERSITY	P NAGENDRA REDDY	K DHANUNJAYA REDDY (SC FOR NANNAYA UNIVERSITY)	EAST GODAVARI

#### THE HONOURABLE MS JUSTICE B S BHANUMATHI

## (TO BE HEARD FROM MONDAY, THE 29th DAY OF JULY TO FRIDAY, THE 2nd DAY OF AUGUST 2024 - AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

	(WEEKLY CAUSE LIST)					
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT	
ADMI:	SSION (CIVIL SUPPLIES)					
1	WP/7326/2016 IA 1/2016(WVMP 5042/2016) Vacate Stay Petition IA 2/2016(WPMP 9354/2016) Direction Petition	RUNKU PUNYAVATHI Vs THE STATE OF ANDHRA PRADESH	K V SUBRAHMANYA NARUSU	GP FOR CIVIL SUPPLIES (AP) GP FOR COOPERATION (AP) GP FOR COOPERATION	SRIKAKULAM	
2	WP/8661/2020 IA 1/2020 Suspension Petition	K APPANNA Vs THE STATE OF AP	M LAKSHMI NARAYANA	GP FOR CIVIL SUPPLIES	SRIKAKULAM	
ADMI	SSION (IRRIGATION)					
3	WP/31391/2014 IA 1/2014(WVMP 3443/2014) Vacate Stay Petition IA 2/2014(WPMP 39236/2014) Suspension Petition IA 3/2014(WPMP 39237/2014) Direction Petition WP/39931/2014	PRASAD & COMPANY (PROJECT WORKS) LIMITED Vs THE STATE OF ANDHRA PRADESH	PRABHAKAR SRIPADA	GP FOR IRRI AND CAD (AP)	EAST GODAVARI	
4	WP/39931/2014 IA 1/2014(WPMP 50068/2014) Direction Petition IA 2/2014(WPMP 50069/2014) Suspension Petition	M/S. IVRCL SEW & PRASAD VS THE STATE OF ANDHRA PRADESH	PRABHAKAR SRIPADA	GP FOR IRRI AND CAD (AP) THE ADVOCATE GENERAL	EAST GODAVARI	
5	WP/33277/2015 IA 1/2015(WPMP 42939/2015) Direction Petition WP/12123/2014	S.F.R. RESORTS PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	M RAVINDRA	GP FOR IRRI AND COMM AREA DEV(TG) T SREEDHAR	SPS NELLORE	
6	WP/39282/2018 IA 1/2018 Direction Petition IA 2/2018 Direction Petition IA 3/2018 Implead Petition IA 4/2018 Implead Petition	SRI VARA SIDDI VINAYAKA ETTIPOTHALA AYAKATTUDARULA SAMKSHEMA SANGHAM Vs STATE OF ANDHRA PRADESH	K KOUTILYA	GP FOR IRRI AND CAD (AP) V RAJA MANOHAR (SC FOR APSIDC) D.GAYATHRI P VENGALA REDDY GP FOR REVENUE R4 R5 R6 R7 R8 R9 UNSERVED,	GUNTUR	
7	WP/7802/2020 IA 1/2020 Suspension Petition	VEGESWARAPURAM LIFT IRRIGATION SCHEME AYACUTDARS SANGHAM VEGESWARAPURAM VS THE STATE OF ANDHRA PRADESH	G RAMESH BABU	GP FOR REVENUE (AP) V RAJA MANOHAR V RAJA MANOHAR (SC FOR APSIDC)	WEST GODAVARI	
8	WP/9559/2020 IA 1/2020 Direction Petition IA 1/2021 Vacate Stay Petition IA 1/2023 Leave Petition	SMT. GORLE SARASWATI Vs THE DISTRICT COLLECTOR	G RAMA GOPAL	GP FOR REVENUE GP FOR IRRIGATION COMM AREA DEV GP FOR IRRI AND CAD (AP) GP FOR PANCHAYAT RAJ RURAL DEV R5 UNSERVED,	VIZIANAGARAM	

9	WP/12901/2020 IA 1/2020 Direction Petition IA 2/2020 Miscellaneous Petition IA 1/2021 Vacate Stay Petition	B S PRAKASA RAO Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	GP FOR IRRIGATION COMM AREA DEV GP FOR FISHERIES T V JAGGI REDDY	easP998319484
10	WP/19279/2020 IA 1/2020 Direction Petition IA 2/2020 Vacate Stay Petition	G.KODANDA NAIDU Vs THE EXECUTIVE ENGINEER	P NAGENDRA REDDY	GP FOR IRRIGATION COMM AREA DEV REGULAGADDA VENKATESH	CHITTOOR
11	WP/4702/2021 IA 1/2021 Direction Petition	THULUVA ANJANEYULU Vs STATE OF AP	RAMAVATH KIRAN NAIK	GP FOR IRRI AND CAD (AP) GP FOR REVENUE	KURNOOL
12	WP/14888/2021 IA 1/2021 Direction Petition IA 2/2021 Implead Petition IA 1/2023 L R Petition WP/9276/2021	SANAGALA DAYAKAR Vs STATE OF ANDHRA PRADESH	C SUBODH	GP FOR IRRIGATION COMM AREA DEV GP FOR REVENUE P SRIDHAR REDDY	SPS NELLORE
13	WP/9276/2021 IA 1/2021 Direction Petition IA 2/2021 Vacate Stay Petition IA 1/2023 L R Petition	CH. KARUNAKAR REDDY Vs THE STATE OF ANDHRA PRADESH	P SRIDHAR REDDY	GP FOR REVENUE GP FOR IRRI AND CAD (AP) GP FOR IRRI AND CAD	SPS NELLORE
14	WP/18490/2021 IA 1/2021 Direction Petition IA 1/2024 Leave Petition	M/S IDEAL SURVEY Vs THE MANAGING DIRECTOR	UTTARA LEGAL	V RAJA MANOHAR (SC FOR APSIDC) GP FOR IRRIGATION COMM AREA DEV	KRISHNA
15	WP/18984/2021 IA 1/2021 Direction Petition IA 2/2021 Vacate Stay Petition	SRI SCL INFRATECH LIMITED Vs STATE OF ANDHRA PRADESH	SRINIVASA RAO BODDULURI	GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING	SRIKAKULAM
16	WP/6150/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition IA 3/2022 Vacate Stay Petition WP/9930/2016	SRI KANAKADURGA IRRIGATION EMPLOYEES MUTUALLY AIDED VS STATE OF ANDHRA PRADESH	Y V ANIL KUMAR	GP FOR IRRIGATION COMM AREA DEV GP FOR MED HEALTH AND FAMILY WELFARE GP FOR REVENUE GP FOR REVENUE (AP) (NOTE CASE)	KRISHNA
17	WP/9930/2016 IA 1/2023 Leave Petition	CH.ARUNA KUMARI KRISHNA DIST & 18 OTHERS Vs PRL SECY IRRIGATION DEPT HYD & 3 OTHERS	G.N.V. PULLA RAO	GP FOR IRRIGATION COMM AREA DEV	KRISHNA
<u>FINAL</u> 18	MP/36284/2013 IA 1/2013(WPMP 45103/2013) Direction Petition	SPSR NELLOORE DISTRICT FARMERS ASSOCIATION Vs THE GOVERNMENT OF A.P	N M KRISHNAIAH	GP FOR GENERAL ADMINISTRATION GP FOR IRRIGATION COMM AREA DEV GP FOR REVENUE	SPS NELLORE

19	WP/9749/2015 IA 1/2015(WPMP 12824/2015) Direction Petition IA 1/2022 Leave Petition IA 2/2022 Vacate Stay Petition WP/8428/2019 WP/9808/2015 WP/9988/2015 WP/9968/2015 WP/10076/2015 WP/10076/2015 WP/10196/2015 WP/10196/2015 WP/10250/2015 WP/10250/2015	SHAIK NAGOOR Vs STATE OF ANDHRA PRADESH	YELLAPRAGADA SRINIVASA MURTHY	GP FOR IRRI AND CAD (AP) GP FOR REVENUE	KRISHNA 32 of 84
20	WP/9808/2015 IA 1/2015(WPMP 12900/2015) Stay Petition	SHAIK PARVEZ S/O SHAIK SALEEM Vs STATE OF ANDHRA PRADESH REPRESENTED BY ITS	YELLAPRAGADA SRINIVASA MURTHY	GP FOR IRRI AND CAD (AP) GP FOR REVENUE	KRISHNA
21	WP/9880/2015 IA 1/2015(WPMP 12990/2015) Stay Petition	SHAIK SALEEM S/O SHAIK MADAR SAHEB Vs STATE OF ANDHRA PRADESH REPRESENTED BY ITS	YELLAPRAGADA SRINIVASA MURTHY	GP FOR IRRI AND CAD (AP) GP FOR REVENUE	KRISHNA
22	WP/9958/2015 IA 1/2015(WPMP 13096/2015) Stay Petition	CHVVN NARAYANA RAO S/O LATE LEELA PRASAD VS STATE OF ANDHRA PRADESH REPRESENTED BY ITS	YELLAPRAGADA SRINIVASA MURTHY	GP FOR IRRI AND CAD (AP) GP FOR REVENUE	KRISHNA
23	WP/9968/2015 IA 1/2015(WPMP 13108/2015) Stay Petition	SYED ATEEK Vs STATE OF ANDHRA PRADESH	YELLAPRAGADA SRINIVASA MURTHY	GP FOR IRRI AND CAD (AP) GP FOR REVENUE	KRISHNA
24	WP/10076/2015 IA 1/2015(WPMP 13267/2015) Stay Petition	SHAIK NAGOOR BASHA Vs STATE OF ANDHRA PRADESH REPRESENTED BY ITS PRINCIPAL	YELLAPRAGADA SRINIVASA MURTHY	GP FOR IRRI AND CAD (AP) GP FOR REVENUE	KRISHNA
25	WP/10103/2015 IA 1/2015(WPMP 13300/2015) Stay Petition	SYED ISHRAQ Vs STATE OF ANDHRA PRADESH	YELLAPRAGADA SRINIVASA MURTHY	GP FOR IRRI AND CAD (AP) GP FOR REVENUE	KRISHNA
26	WP/10196/2015 IA 1/2015(WPMP 13444/2015) Stay Petition	SYED ISHRAQ Vs STATE OF ANDHRA PRADESH	YELLAPRAGADA SRINIVASA MURTHY	GP FOR IRRI AND CAD (AP) GP FOR REVENUE	KRISHNA
27	WP/10250/2015 IA 1/2015(WPMP 13506/2015) Stay Petition	SHAIK NAGOOR BASHA Vs STATE OF ANDHRA PRADESH	YELLAPRAGADA SRINIVASA MURTHY	GP FOR IRRI AND CAD (AP) GP FOR REVENUE	KRISHNA
28	WP/41012/2015 IA 1/2016(WVMP 2006/2016) Vacate Stay Petition	A.ROOP KUMAR S/O.LATE A.DAMODAR RAO Vs THE STATE OF ANDHRA PRADESH REP. BY ITS	K S MURTHY	GP FOR IRRI AND CAD (AP)	KRISHNA
29	WP/8428/2019 IA 1/2019-Stay Petition	MD.ABDUI SALAM Vs THE STATE OF A.P.	T S RAYALU	GP FOR IRRIGATION COMM AREA DEV GP FOR REVENUE GP FOR FORESTS	KRISHNA

#### THE HONOURABLE SRI JUSTICE K SREENIVASA REDDY

### TO BE HEARD FROM MONDAY THE 29th DAY OF JULY TO FRIDAY THE 2nd DAY OF AUGUST 2024 (AFTER DAILY LIST-PROCEEDINGS THROUGH HYBRID MODE)

	DAILY LIST-PROCEEDINGS THROUGH HYBRID MODE)					
		(WEE	KLY CAUSE LIST)			
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT	
INTER	RLOCUTORY					
1	MACMA/28510/2012/ (Filing No.) IA 1/2012(MACMAMP 4154/2012) Condone Delay Petition IA 1/2016(MACMAMP 3789/2016) Substitute Petition	THE NEW INDIA ASSURANCE CO LTD VS SOMA SUBBARATHNAMMA AND 6 ORS	C PRAKASH REDDY	A MALATHI TRIAL COURT RECORD NOT AVAILABLE	SPS NELLORE	
2	MACMA/34793/2014/ (Filing No.) IA 1/2014(MACMAMP 5335/2014) Condone Delay Petition	M.KRUPAKARA REDDY Vs YSASHI KUMAR REDDY AND 3 ORS	K RATHANGA PANI REDDY	ANJAIAH KANDULA TRIAL COURT RECORD AVAILABLE	KURNOOL	
3	MACMA/1127/2015/ (Filing No.) IA 1/2015(MACMAMP 175/2015) Condone Delay Petition	GADE LAKSHMI NARASAMMA Vs MAMIDIPAKA DHANALAKSHMINARAYA NA @ BUJJI AND 3 OTHERS	JAYANTI S C SEKHAR	KOTA SUBBA RAO	VIZIANAGARAM	
4	MACMA/2043/2015/ (Filing No.) IA 1/2015(MACMAMP 202/2015) Condone Delay Petition	PENKEY NAGABHUSHANAM (DIED) E.G. DIST. & 3 OTHERS Vs A. GIRIJA KUMAR E.G. DIST AND 3 OTHERS	A K KISHORE REDDY	GUDI SRINIVASU KATTA LAXMI PRASAD	EAST GODAVARI	
5	MACMA/2147/2015/ (Filing No.) IA 1/2015(MACMAMP 183/2015) Condone Delay Petition IA 4/2015(MACMAMP 2151/2015) Fix an Early Date	MANDAPATI PADMAVATHI & 2 OTHERS Vs DASI BUJJI BABU AND 3 OTHERS	B V KRISHNA REDDY	KIRAN KUMAR BALIGAMSETTI RAVI SHANKAR JANDHYALA	WEST GODAVARI	
6	MACMA/4139/2015/ (Filing No.) IA 1/2015(MACMAMP 440/2015) Condone Delay Petition	CHANNAMSETTI NARAYANA GUNTUR DIST & 4 OTHERS Vs BATTULA RANGA RAO GUNTUR DIST AND ANR	B PARAMESEWARA RAO	V ROOPESH KUMAR REDDY TRIAL COURT RECORD AVAILABLE	GUNTUR	
7	MACMA/9111/2015/ (Filing No.) IA 1/2015(MACMAMP 994/2015) Condone Delay Petition IA 2/2015(MACMAMP 1183/2015) Fix an Early Date	SHRIRAM GENERAL INSURANCE CO LTD. VS JANAJALA SUNITHA AND 3 OTHERS	P B NARASIMHA MURTY	M SOLOMON RAJU TRIAL COURT RECORD AVAILABLE	YSR KADAPA	
8	MACMA/14396/2015/ (Filing No.) IA 1/2015(MACMAMP 2052/2015) Condone Delay Petition	ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION VS M RAVI AND 2 OTHERS	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	TRIAL COURT RECORD AVAILABLE	CHITTOOR	
9	MACMA/14714/2015/ (Filing No.) IA 1/2015(MACMAMP 2180/2015) Condone Delay Petition	SHRI RAM GENERAL INSURANCE COMPANY LIMITED Vs GANGIREDLA LAXMI AND 4 ORS	MAHBOOB HUSSAIN	G SAI NARAYANA RAO TRIAL COURT RECORD AVAILABLE	VIZIANAGARAM	

10	MACMA/15367/2015/ (Filing No.) IA 1/2015(MACMAMP 3091/2015) Condone Delay Petition	SHRIRAM GENERAL INSURANCE COMPANY LTD. Vs LENKA DURGA RAO AND 2 OTHERS	V ROOPESH KUMAR REDDY	G SAI NARAYANA RAO TRIAL COURT RECORD NOT AVAILABLE	viziRage34raim <sup>4</sup>
11	MACMA/15373/2015/ (Filing No.) IA 1/2015(MACMAMP 3052/2015) Condone Delay Petition	SHRIRAM GENERAL INSURANCE CO LTD. VISAKHAPATNAM VS BUGATHA RAMU NAIDU VIZANAGARAM DISTRICT AND 2 OTHERS	MAHBOOB HUSSAIN	G SAI NARAYANA RAO R1-APP. BY M/S G SAI NARAYANA RAO R2-NOT NECESSARY PARTY VIDE C.T. R3-UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "NOT KNOWN"). TRIAL COURT RECORD NOT AVAILABLE	VIZIANAGARAM
12	MACMA/15659/2015/ (Filing No.) IA 1/2015(MACMAMP 1875/2015) Condone Delay Petition	THE UNITED INDIA INS CO LTD. SRIKAKULAM Vs CHODIPALLI RAVI VIZIANAGARAM DIST AND 5 OTHERS	P SATYA MANJULA	TRIAL COURT RECORD AVAILABLE	SRIKAKULAM
13	MACMA/16454/2015/ (Filing No.) IA 1/2015(MACMAMP 3294/2015) Condone Delay Petition	GADDAPU RAMU Vs ALLURI VENKATA SATYANARAYANA RAJU AND ANOTHER	NARASIMHA RAO GUDISEVA	V DURGA TRIAL COURT RECORD AVAILABLE	KRISHNA
14	MACMA/16456/2015/ (Filing No.) IA 1/2015(MACMAMP 3325/2015) Condone Delay Petition	YARLAGADDA DIVYA & ANOTHER Vs MUTTAVARAPU SIVA NARAYANA AND 2 OTHERS	NARASIMHA RAO GUDISEVA	P DURGA PRASAD SC FOR APSRTC TRIAL COURT RECORD AVAILABLE	KRISHNA
15	MACMA/17404/2015/ (Filing No.) IA 1/2015(MACMAMP 2175/2015) Condone Delay Petition	THE APSRTC REP BY ITS VC Vs CHILAKALA RAJESWARI E.G.DIST AND 3 OTHERS	VINOD KUMAR TARLADA (SC FOR APSRTC)	K VENKATESH TRIAL COURT RECORD AVAILABLE	EAST GODAVARI
16	MACMA/17411/2015/ (Filing No.) IA 1/2015(MACMAMP 2106/2015) Condone Delay Petition	THE APSRTC Vs KOPPISETTI SEETHA LAKSHMI AND 3 OTHERS	VINOD KUMAR TARLADA (SC FOR APSRTC)	TRIAL COURT RECORD AVAILABLE	EAST GODAVARI
17	MACMA/17417/2015/ (Filing No.) IA 1/2015(MACMAMP 2107/2015) Condone Delay Petition	THE DEPOT MANAGER Vs PENTA TIRUMALA RAO @ VENKANNA AND ANOTHER	VINOD KUMAR TARLADA (SC FOR APSRTC)	Y MALATHI TRIAL COURT RECORD NOT AVAILABLE	VIZIANAGARAM
18	MACMA/18420/2015/ (Filing No.) IA 1/2015(MACMAMP 2310/2015) Condone Delay Petition	MUMMIDI VEERA VENKATA SATYANARAYANA @ SATYANARAYANA Vs RELANGI VEERABABU AND ANOTHER	A K KISHORE REDDY	ELEVATED AS JUDGE AMANCHARLA SATISH BABU R1 UNSERVED,R1- UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "NOT KNOWN FOR WANT OF DOOR NUMBER"). R2-APP. BY M/S AMANCHARLA SATISH BABU.	EAST GODAVARI
19	MACMA/19778/2015/ (Filing No.) IA 1/2015(MACMAMP 2565/2015) Condone Delay Petition	THE DEPOT MANAGER APSRTC DEPOT Vs KANAPARTHY SURYA RAO AND ANOTHER	VINOD KUMAR TARLADA (SC FOR APSRTC)	P VEERRAJU TRIAL COURT RECORD AVAILABLE	VISAKHAPATNAM

20 MACMA/24655/2015/ (Filing No.) IA 1/2015(MACMAMP 3164/2015)-Condone Delay Petition

THE ICICI LOMBARD GENERAL INSURANCE CO.LTD. VIJAYAWADA VS KOTA SATYAVATHI VIJAYAWADA AND 2 OTHERS

**GUDI SRINIVASU** 

CHALLA AJAY KUMAR TRIAL COURT RECORD AVAILABLE KRISHNA 35 of 84

#### THE HONOURABLE SRI JUSTICE GANNAMANENI RAMAKRISHNA PRASAD

## TO BE HEARD FROM MONDAY THE 29th DAY OF JULY TO FRIDAY THE 02nd DAY OF AUGUST 2024 (AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

	(WEEKLY CAUSE LIST)						
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT		
1	WP/LETE MATTERS  WP/13235/2023 IA 1/2023 Suspension Petition IA 2/2023 Vacate Stay Petition IA 3/2023 Vacate Stay Petition IA 1/2024 Extension Petition	SRI SIDDHESWARI PEETHA PALITHA SHIRDI SAI CULTURAL TRUST AND MISSION Vs THE STATE OF AP	D V SASIDHAR	GP FOR REGISTRATION AND STAMPS (AP) TURAGA SAI SURYA R7 R12 R14 UNSERVED,	PRAKASAM		
2	WP/26651/2023 IA 1/2023 Direction Petition	IMAM SAHEB Vs THE STATE OF ANDHRA PRADESH	V VINOD K REDDY	GP FOR LAND ACQUISITION	CHITTOOR		
3	WP/980/2024 IA 1/2024 Direction Petition	G KANTHAMMA Vs THE STATE OF AP	SREEMANNARAYANA VATTIKUTI	GP FOR REGISTRATION AND STAMPS (AP) GP FOR REVENUE R2 UNSERVED,	ANANTAPUR		
4	WP/2076/2024 IA 1/2024 Direction Petition	SHAIK MAHABOOB BASHA Vs THE STATE OF ANDHRA PRADESH	S S BHATT	GP FOR REGISTRATION AND STAMPS (AP) GP FOR REVENUE	YSR KADAPA		
5	WP/3976/2024 IA 1/2024 Direction Petition	MANTENA RAMA RAJU Vs THE STATE OF AP	PRABHAKAR PERI	GP FOR REGISTRATION AND STAMPS (AP) R2 UNSERVED,	WEST GODAVARI		
6	WP/4410/2024 IA 1/2024 Direction Petition	E BHARADWAJA Vs THE STATE OF ANDHRA PRADESH	SATYANARAYANA NIMMALA	GP FOR REGISTRATION AND STAMPS (AP) GP FOR REVENUE	CHITTOOR		
7	WP/4787/2024 IA 1/2024 Direction Petition	PALETI NARAYANA REDDY Vs THE STATE OF AP	P SAI SURYA TEJA	GP FOR REGISTRATION AND STAMPS (AP) MOHAMMED GAYASUDDIN GP FOR REVENUE R2 UNSERVED,	SPS NELLORE		
8	WP/5992/2024 IA 1/2024 Direction Petition	CHINNI PADMASRI Vs THE STATE OF AP	P RAJASEKHAR	GP FOR REGISTRATION AND STAMPS (AP)	SPS NELLORE		
9	WP/6261/2024 IA 1/2024 Direction Petition	PANISETTY KIRAN KUMAR Vs THE STATE OF ANDHRA PRADESH	V.N.V.SURYA DATTU	GP FOR REGISTRATION AND STAMPS (AP)	YSR KADAPA		
10	WP/7056/2024 IA 1/2024 Stay Petition IA 2/2024 Additional Material Petition IA 3/2024 Additional Affidavit	M/S. NRI ACADEMY OF SCIENCES Vs THE STATE OF ANDHRA PRADESH	V SESHA KUMARI	GP FOR REGISTRATION AND STAMPS (AP) V VENKATA NAGA RAJU	GUNTUR		
11	WP/7570/2024 IA 1/2024 Direction Petition	PATURU VENKATA SUBBAMMA Vs THE STATE OF ANDHRA PRADESH	S LAKSHMINARAYANA REDDY	GP FOR IRRI AND CAD (AP) GP FOR LAND ACQUISITION GP FOR REVENUE	YSR KADAPA		

12	WP/7829/2024 IA 1/2024 Direction Petition	KONDREDDY JAYALAKSHMI Vs THE NATIONAL HIGHWAYS AUTHORITY OF INDIA	JESHTADI SUNIL KUMAR	SODUM ANVESHA GP FOR REVENUE	YSR <sup>PRAB</sup> AFA <sup>F 84</sup>
13	WP/8821/2024 IA 1/2024 Direction Petition	NUKALA SRIRAM Vs THE STATE OF ANDHRA PRADESH	P N MURTHY	GP FOR REVENUE KUNUKU RAJA SEKHAR	KRISHNA
14	WP/9278/2024 IA 1/2024 Direction Petition	D G NAGIREDDY Vs THE STATE OF AP	SURESH KUMAR REDDY KALAVA	GP FOR REGISTRATION AND STAMPS (AP)	CHITTOOR
15	WP/9366/2024 IA 1/2024 Direction Petition	N BALARAM GUPTA Vs THE STATE OF ANDHRA PRADESH	P NARAHARI BABU	GP FOR REGISTRATION AND STAMPS (AP)	ANANTAPUR
16	WP/10153/2024 IA 1/2024 Direction Petition WP/10125/2024	SHAIK NOOR MOHAMMAD Vs THE STATE OF ANDHRA PRADESH	VIVEKANANDA VIRUPAKSHA	GP FOR REGISTRATION AND STAMPS (AP)	YSR KADAPA
17	WP/10125/2024 IA 1/2024 Direction Petition	ANDLAGUTHI SHAIK DILSHAD BEGAM Vs THE STATE OF ANDHRA PRADESH	VIVEKANANDA VIRUPAKSHA	GP FOR REGISTRATION AND STAMPS (AP)	YSR KADAPA
18	WP/10572/2024 IA 1/2024 Direction Petition IA 2/2024 Implead Petition	ANAPARTHI GANGARAJU Vs THE STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	EAST GODAVARI
19	WP/10648/2024 IA 1/2024 Direction Petition	NIMMANAPALLI VENKATRAMANA Vs THE SUB-REGISTRAR	D KISHORE KUMAR	GP FOR REGISTRATION AND STAMPS (AP)	CHITTOOR
20	WP/10661/2024 IA 1/2024 Suspension Petition	P.RAMANJULA REDDY Vs THE STATE OF ANDHRA PRADESH	KATA SAMBASIVA RAO	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	ANANTAPUR
21	WP/10749/2024 IA 1/2024 Direction Petition	SAGUNALA ANANDA PARTHA SARATHI Vs THE STATE OF AP	T Nagaraja	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	CHITTOOR
22	WP/10880/2024 IA 1/2024 Direction Petition	S VIJAYA BHASKAR REDDY Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	GP FOR IRRIGATION COMM AREA DEV GP FOR REVENUE	ANANTAPUR
23	WP/12369/2024 IA 1/2024 Direction Petition	NARAYANAMMA Vs THE STATE OF ANDHRA PRADESH	P NARAHARI BABU	GP FOR REVENUE	ANANTAPUR
24	WP/12735/2024 IA 1/2024 Direction Petition	KALLU CHENNAIAH Vs THE STATE OF AP	KANAKALA DEVI PRASANNAKUMAR	GP FOR REVENUE R3 UNSERVED,	GUNTUR
25	WP/12827/2024 IA 1/2024-Direction Petition	M VASANTHA Vs THE STATE OF ANDHRA PRADESH	O UDAYA KUMAR	GP FOR REVENUE VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT	CHITTOOR

### THE HONOURABLE SRI JUSTICE VENKATESWARLU NIMMAGADDA

### (TO BE HEARD FROM MONDAY THE 29TH DAY OF JULY TO FRIDAY THE 2ND DAY OF AUGUST 2024 - AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

	AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)							
SNO	CASE	(WEE) PARTY	KLY CAUSE LIST) PETITIONER ADV.	RESPONDENT ADV.	DISTRICT			
1	SSION (A P S E B) WP/42598/2022 IA 1/2022 Direction Petition	MANNEM RAJAMMA Vs THE STATE OF AP	SHAIK MOHAMMED ISMAIL GP FOR FINANCE PLANNING	GP FOR ENERGY V R REDDY KOVVURI(SC FOR APSPDCL)	YSR KADAPA			
2	WP/8335/2023 IA 1/2023 Direction Petition	RONGALA APPALA NAIDU Vs THE STATE OF ANDHRA PRADESH	VARA LAKSHMI CHEKURI	GP FOR ENERGY METTA CHENDRA SEKHAR RAO	VISAKHAPATNAM			
3	WP/10454/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition IA 3/2023 Leave Petition	BOLLU LAKSHMI SUSEELA Vs THE EASTERN POWER DISTRIBUTION COMPANY OF AP LIMITED	E V V S RAVI KUMAR	METTA CHENDRA SEKHAR RAO	WEST GODAVARI			
4	WP/10635/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition	SRI ANDHAVARAPU BADRINARAYANA Vs THE STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	GP FOR ENERGY METTA CHENDRA SEKHAR RAO GP FOR REVENUE	VIZIANAGARAM			
5	WP/11228/2023 IA 1/2023 Direction Petition IA 2/2023 Implead Petition	SHAHEDA HAKIM MEHDI Vs THE STATE OF ANDHRA PRADESH	MOHAMMAD NAYAB RASOOL	GP FOR ENERGY K.MADHAVA REDDY (SC FOR GVMC) METTA CHENDRA SEKHAR RAO B.MADHU R4 R5 UNSERVED,	VISAKHAPATNAM			
6	WP/11429/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition	BSLN ISPAT Vs SOUTHERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH LTD	JYOTHI RATNA ANUMOLU	V R REDDY KOVVURI(SC FOR APSPDCL)	ANANTAPUR			
7	WP/12136/2023 IA 1/2023 Suspension Petition IA 2/2023 Vacate Stay Petition WP/15654/2023	SUMMIT MARINE EXPORTS PRIVATE LIMITED Vs THE STATE OF AP	RAMBABU KOPPINEEDI	GP FOR ENERGY V R REDDY KOVVURI(SC FOR APSPDCL) V R REDDY KOVVURI (SC FOR APCPDCL) R2 R3 R4 R5 UNSERVED,	GUNTUR			
8	WP/15654/2023 IA 1/2023 Direction Petition	NAGULAPADU COTTONS PVT.LTD. Vs ANDHRA PRADESH CENTRAL POWER DISTRIBUTION CORPORATION LTD.	A V S LAXMI	V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR			
ADMIS	SSION (CENTRAL GOVT.)							
9	WP/23082/2010	POTRU KRISHNA RANGA RAO VS SOUTH CENTRAL RAILWAY	N SUBBA RAO	Y V ANIL KUMAR (Central Government Counsel) GP FOR LABOUR P BHASKAR	WEST GODAVARI			
10	WP/33514/2010	ANDHRA BALL BADMINTON ASSOCIATION ( ABBA ) Vs UNION OF INDIA	M/S INDUS LAW FIRM	DEPUTY SOLICITOR GENERAL OF INDIA G RUKMINI (SC FOR CENTRAL GOVT)	KRISHNA			

11	WP/17751/2014 IA 1/2014(WVMP 2577/2014) Vacate Stay Petition IA 2/2014(WPMP 22231/2014) Stay Petition	M/S. DELTA AGRO CHEMICALS LIMITED. Vs THE UNION OF INDIA	G V S MEHAR KUMAR	DEPUTY SOLICITOR GENERAL OF INDIA GP FOR LAND ACQUISITION LAXMINARAYANA ALISHETTY S S VARMA(SR PANEL COUNSEL CENT GOVT) GP FOR REVENUE	KRISANA <sup>39</sup> of 84
12	WP/40266/2016 IA 1/2016(WPMP 49619/2016) Direction Petition	THE ANDHRA PRADESH TAEKWONDO ASSOCIATION Vs THE UNION OF INDIA	PULLA RAO YELLANKI	S SIVA KUMARI E V V S RAVI KUMAR ERANKI PHANI KUMAR	VISAKHAPATNAM
13	WP/5772/2020 IA 1/2020 Stay Petition	GREATER VISAKHAPATNAM MUNICIPAL CORPORATION Vs REGIONAL P.F. COMMISSIONER- II/RECOVERY OFFICER	KOKA SATYANARAYANA RAO	P RAMABHOOPAL REDDY R1 R2 UNSERVED,	VISAKHAPATNAM
14	WP/15389/2021 IA 1/2021 Direction Petition	THOGARU RAMA RAO Vs UNION OF INDIA	K SITA RAM	S S VARMA (SC FOR NHAI) GINJUPALLI SUBBA RAO	PRAKASAM
15	SSION (CORPORATION) WP/29970/2022 IA 1/2022 Direction Petition	NALLAMALAPU SUDHAKAR REDDY Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR INDUSTRIES COMMERCE V R N PRASHANTH	PRAKASAM
16	<u>LOCUTORY</u> WP/8384/2009	KANDRATHI NAGA RAJU KANDUKURU (V&M) PRAKASAD DISTRICT. VS GOVT. OF A.P. SOCIAL WEL.(CV.1) DEPT.HYDERABAD & 4 OTRS.	D V NAGARJUNA BABU	GP FOR SOCIAL WELFARE	PRAKASAM
17	WP/8385/2009 WP/12718/2008 WP/15311/2008 WP/17696/2008	JAN SHIKSHAN SANSTHAN (J.S.S.KAKINADA) KAKINADA VS GOVERNMENT OF INDIA. MINISTRY OF HUMAN RESOURCES	VENKAT CHALLA	SRIDHAR TUMMALAPUDI ( CENTRAL GOVT COUNSEL)	EAST GODAVARI
18	WP/12718/2008 IA 1/2018 Implead Petition	MAHARSHI SAMBA MURTHY INSTITUTE OF SOCIAL & DEV. STUDIES Vs UNION OF INDIA	VENKAT CHALLA	SRIDHAR TUMMALAPUDI ( CENTRAL GOVT COUNSEL) KOWTURU PAVAN KUMAR	EAST GODAVARI
19	WP/15311/2008	T.SRINIVASA RAO Vs JOINT SECRETARY (AE) & DIRECTOR GENERAL	VENKAT CHALLA	SRIDHAR TUMMALAPUDI ( CENTRAL GOVT COUNSEL) CHERUKU RAVINDER RAO	EAST GODAVARI
20	WP/17696/2008 IA 1/2008(WPMP 23000/2008) Direction Petition	M. VIJAYA LAKSHMI E.G.DIST. & 9 ANO. Vs THE J.S.(AE) NATIONAL LITERACY MISSION NEW DELHI. & 2 ANO.	E SAMBASIVA PRATAP	SRIDHAR TUMMALAPUDI ( CENTRAL GOVT COUNSEL)	EAST GODAVARI
21	WP/17388/2009 IA 5/2009(WVMP 139637/2009) Vacate Stay Petition IA 1/2017(WVMP 246760/2017) Vacate Stay Petition IA 1/2018 Vacate Stay Petition	DODDI SURYA KANTHAM Vs THE STATE REP. BY PRINCIPAL SECRETARY	CHANDRA SEKHAR ILAPAKURTI	GP FOR SOCIAL WELFARE NIMMAGADDA SATYANARAYANA E SAMBASIVA PRATAP 15541/GP FOR SOCIAL WELFARE (AP) GP FOR SOCIAL WELFARE (AP)	WEST GODAVARI

22	WP/4830/2010 IA 1/2010(WVMP 2389/2010) Vacate Stay Petition IA 1/2011(WVMP 231/2011) Vacate Stay Petition	M/S. VEKATA STORAGES YARDS & ANO Vs SECY. MIN. OF AGRL. & 4 OTHERS	R SUDHEER	DEPUTY SOLICITOR GENERAL OF INDIA K SRINIVASA MURTHY V DYUMANI GP FOR COOPERATION K SRINIVASA MURTHY	WEST GODAVARI
23	WP/23211/2010	T. PATTABHI ARUN Vs THE CENTRAL POWER DISTRIBUTION CO. OF A.P. LTD.	NOOKA JAGANNADHAM	N SIVA REDDY(SC FOR APTRANSCO)	ANANTAPUR
24	WP/25078/2010 IA 1/2010(WPMP 32059/2010) Stay Petition	THE KRISHNA DISTRICT MILK PRODUCERS Vs THE ASSISTANT DIRECTOR	A V S LAXMI	U.R.P. SRINIVAS PUSHPINDER KAUR	KRISHNA
25	WP/27303/2010 IA 1/2010(WPMP 34877/2010) Direction Petition	THE ASSISTANT PROVIDENT FUND COMMISSIONER Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)		GUNTUR
26	WP/31957/2011	RAMGOPAL SONTHALIA PRAKASAM DIST VS CHAIRMAN & M.D A.P.SOUTHERN POWER DISBN CO. LTD.HYD & 4 OT	T K BASHA VALI	JAGARLAMUDIKOTESWAR IDEVI(SC FORAPSPDCL) P VINOD KUMAR V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
27	WP/27807/2018 IA 1/2018 Direction Petition IA 2/2018 Suspension Petition	K. VENKAT RAO Vs THE STATE OF ANDHRA PRADESH	SITA RAM CHAPARLA	GP FOR ROADS BUILDINGS (AP) R3 R9 UNSERVED,	WEST GODAVARI
28	WP/27810/2018 IA 1/2018 Suspension Petition IA 2/2018 Direction Petition	NIMMAGADDA SASANK Vs THE STATE OF ANDHRA PRADESH	SITA RAM CHAPARLA	GP FOR ROADS BUILDINGS (AP) R9 UNSERVED,	WEST GODAVARI
29	WP/40995/2018 IA 1/2018 Direction Petition WP/40623/2018	RACHNA SAI IMPEX VS STATE OF ANDHRA PRADESH	O MANOHER REDDY	G P FOR INFORMATION TECHNOLOGY AP	KRISHNA
30	WP/40623/2018 IA 1/2018-Direction Petition	RAMSES INFORMATICS. Vs STATE OF ANDHRA PRADESH	O MANOHER REDDY	GP FOR GENERAL ADMINISTRATION (AP) J UGRANARASIMHA	KRISHNA

### THE HONOURABLE SRI JUSTICE TARLADA RAJASEKHAR RAO

### (TO BE HEARD FROM MONDAY THE 29th DAY OF JULY TO FRIDAY THE 02nd DAY OF AUGUST 2024) (AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

	(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)						
		(W	/EEKLY LIST)				
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT		
SPECI	ALLY IDENTIFIED CASES						
1	WP/37745/2013 IA 1/2013(WPMP 46975/2013) Stay Petition	BODDU VENKATANARAYANA Vs THE DEPUTY REGISTRAR OF COOPERATIVE SOCIETIES	SRINIVAS POLAVARAPU	GP FOR COOPERATION M VIDYAVATHI	KRISHNA		
2	WP/5108/2014 IA 1/2015(WPMP 8044/2015) Implead Petition	AMIREDDY BALA KRISHNA REDDY VS THE STATE OF ANDHRA PRADESH	CH C KRISHNA REDDY	GP FOR COOPERATION SIVAPRASAD REDDY VENATI P GANGA RAMI REDDY	SPS NELLORE		
3	WP/41072/2015 IA 1/2016(WVMP 54/2016) Vacate Stay Petition IA 2/2016(WVMP 5054/2016) Vacate Stay Petition	VELAGALA NAGA SATYA ARVINDA Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY	BOBBA VIJAYALAKSHMI	GP FOR COOPERATION (AP) E V V S RAVI KUMAR	EAST GODAVARI		
4	WP/41628/2015 IA 1/2015(WPMP 53728/2015) Suspension Petition	THE CINNNAKESAMPALLI PRIMARY AGRICULTURAL COOPERATIVE VS THE STATE OF A.P.	BOBBA VIJAYALAKSHMI	GP FOR COOPERATION (AP)	YSR KADAPA		
5	WP/41685/2015 IA 1/2015(WPMP 53801/2015) Stay Petition	THE VISAKHAPATNAM DISTRICT COOPERATIVE MARKETING SOCIETY Vs STATE OF ANDHRA PRADESH	T V S PRABHAKARA RAO	GP FOR COOPERATION (AP)	VISAKHAPATNAM		
6	WP/42293/2015 IA 1/2016(WVMP 646/2016) Vacate Stay Petition	DEVUNI KADAPA POLICE DEPARTMENT EMPLOYEES MUTUALLY VS THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR COOPERATION (AP) SRINIVASA RAO MADIRAJU	YSR KADAPA		
7	WP/42381/2015 IA 1/2015(WPMP 54657/2015) Suspension Petition	KAMBAM SUDARSHAN REDDY Vs THE STATE OF ANDHRA PRADESH	KARRI MURALI KRISHNA	GP FOR COOPERATION (AP) B S SIVA PRASAD	YSR KADAPA		
8	WP/42637/2015 IA 1/2015(WPMP 54964/2015) Suspension Petition IA 1/2017(WVMP 4026/2017) Vacate Stay Petition	V. LAKSHUMAIAH Vs THE STATE OF ANDHRA PRADESH REPRESENTED BY ITS PRINCIPAL	KARRI MURALI KRISHNA	GP FOR COOPERATION (AP)	YSR KADAPA		
9	WP/136/2016 IA 1/2017(WVMP 2147/2017) Vacate Stay Petition	P.DAYAKAR REDDY SPSR NELLORE DIST VS CHAIRMAN AP COOP TRIBUNAL KRISHNA DISTRICT & 2 OTHERS	M N NARASIMHA REDDY	GP FOR COOPERATION (AP)	SPS NELLORE		
10	WP/698/2016 IA 1/2016(WPMP 862/2016) Suspension Petition	CH. MALLIKARJUNA RAO Vs THE STATE OF ANDHRA PRADESH REP BY ITS PRL SECRETARY	P N MURTHY	GP FOR COOPERATION (AP) KANNATI KANNAYYA	KRISHNA		

11	WP/921/2016 IA 1/2016(WPMP 1110/2016) Suspension Petition	A. B. CHENDRAYUDU Vs THE STATE OF ANDHRA PRADESH	KARRI MURALI KRISHNA	GP FOR COOPERATION (AP) CHALLA SIVASANKAR	YSR <sup>P</sup> RRBAPA <sup>f 84</sup>
12	WP/1025/2016 IA 1/2016(WPMP 1256/2016) Suspension Petition	C. SATYANARAYANA REDDY Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	GP FOR COOPERATION (AP)	ANANTAPUR
13	WP/1703/2016 IA 1/2016(WPMP 2146/2016) Direction Petition	U.CHANDRASEKHAR GOUD KURNOOL DIST VS PRL SECY COOP. DEPT. HYD & 3 OT	C PRAKASH REDDY	GP FOR COOPERATION (AP) S VENKATA SUBBA RAO GP FOR PROHIBITION EXCISE	KURNOOL
14	WP/1786/2016 IA 1/2016(WVMP 966/2016) Vacate Stay Petition	INAGANTI PICHI REDDY Vs THE STATE OF ANDHRA PRADESH	BOBBA VIJAYALAKSHMI	GP FOR COOPERATION (AP)	PRAKASAM
15	WP/2186/2016 IA 2/2016(WVMP 3164/2016) Vacate Stay Petition	PATHURI RANGA RAO Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	BOBBA VIJAYALAKSHMI	GP FOR COOPERATION (AP) GP FOR REVENUE	KRISHNA
16	WP/2192/2016 IA 1/2016(WPMP 2778/2016) Direction Petition	O.VENKATA SUBBAIAH Vs STATE OF ANDHRA PRADESH CO-OPERATION DEPARTMENT	PULIPATI RADHIKA	GP FOR COOPERATION (AP) K SRINIVAS GP FOR REVENUE	YSR KADAPA
17	WP/2434/2016 IA 1/2016(WPMP 3061/2016) Stay Petition	MAKKENA ANKAIAH CHOWDARY S/O VEERASWAMY Vs THE STATE OF ANDHRA PRADESH	B SARVOTHAM REDDY	GP FOR COOPERATION (AP)	SPS NELLORE
18	WP/2593/2016 IA 1/2016(WVMP 589/2016) Vacate Stay Petition IA 2/2016(WVMP 1841/2016) Vacate Stay Petition IA 3/2016(WPMP 3253/2016) Direction Petition	SMT. MEDIKONDA RADHA W/O. RAJENDRA RAO Vs THE STATE OF A.P.	A GIRIDHAR RAO	GP FOR AGRICULTURE (AP) V UMA DEVI GP FOR COOPERATION (AP) GP FOR COOPERATION GP FOR ROADS BUILDINGS	VIZIANAGARAM
19	WP/3597/2016 IA 1/2016(WPMP 4597/2016) Stay Petition	K. KISHORE KUMAR Vs THE STATE OF ANDHRA PRADESH REP BY ITS PRINCIPLE	L V S NAGARAJU	GP FOR COOPERATION (AP)	KURNOOL
20	WP/3752/2016 IA 1/2016(WPMP 4792/2016) Direction Petition	M/S SUNDAR ASSOCIATES Vs THE ANDHRA PRADESH STATE COOPERATIVE MARKETING	RAMALINGESWARA RAO KOCHARLA KOTA	Y MAHA LAKSHMI P DURGA PRASAD	EAST GODAVARI
21	WP/4186/2016 IA 1/2016(WPMP 5369/2016) Direction Petition	K SAMBASIVA RAO Vs STATE OF APPRL.SCYCOOPHYD& 3	K DURGA PRASAD	GP FOR COOPERATION (AP)	GUNTUR
22	WP/4293/2016 IA 1/2016(WPMP 5504/2016) Suspension Petition	VADDE MAHESH S/O LINGAIAH VS THE STATE OF A.P. REP.BY	P RADHIKA	GP FOR COOPERATION (AP) GP FOR LAND ACQUISITION	ANANTAPUR
23	WP/4351/2016 IA 1/2016(WPMP 5574/2016) Direction Petition	K. SRIDHAR Vs STATE OF ANDHRA PRADESH	G SUNDARESAN	GP FOR REVENUE (AP) K S MURTHY GP FOR ANIMAL HUSBANDARY	EAST GODAVARI

24	WP/4702/2016 IA 1/2016(WPMP 6018/2016) Direction Petition IA 2/2016(WPMP 6019/2016) Stay Petition	PALEM RAM MOHAN NAIDU VS THE STATE OF ANDHRA PRADESH	GUDURI VENKATESWARA RAO	GP FOR REVENUE (AP) ELEVATED AS JUDGE CHALLA SIVASANKAR S DUSHYANTH REDDY	YSR <sup>P</sup> RABABA <sup>6 84</sup>
25	WP/6133/2016 IA 1/2016(WPMP 7791/2016) Stay Petition	M/S BALAJI OIL MILL REPRESENTED BY ITS Vs THE STATE OF ANDHRA PRADESH REPRESENTED BY ITS PRINCIPAL	ANANDLAL SHANTILAL JAMB	GP FOR COOPERATION (AP) ELEVATED AS JUDGE	EAST GODAVARI
26	WP/6215/2016 IA 1/2016(WPMP 7910/2016) Direction Petition	JUNAID MALIK Vs THE STATE OF ANDHRA PRADESH	M L ALI	GP FOR COOPERATION (AP)	WEST GODAVARI
27	WP/7328/2016 IA 1/2016(WVMP 1564/2016) Vacate Stay Petition	K. PADMAVATHI W/O TATI NAIDU Vs THE STATE OF ANDHRA PRADESH	L V S NAGARAJU	GP FOR COOPERATION (AP) SURAGANI VIJAYA KUMAR GP FOR INDUSTRIES COMMERCE	VIZIANAGARAM
28	WP/7354/2016 IA 1/2016(WPMP 9393/2016) Suspension Petition	SANE PRABHAKAR REDDY Vs THE STATE OF ANDHRA PRADESH	KATA SAMBASIVA RAO	GP FOR COOPERATION (AP) E ANJANA REDDY	ANANTAPUR
29	WP/8096/2016 IA 1/2016(WPMP 10279/2016) Stay Petition	T.MOHAN NAIDU Vs THE SPSR NELLORE DISTRICT CO-OPERATIVE CENTRAL BANK LTD.	P GANGA RAMI REDDY		SPS NELLORE
30	WP/9455/2016 IA 1/2016(WPMP 11961/2016)-Direction Petition	BALAJI OIL MILL Vs THE STATE OF ANDHRA PRADESH	CHANDRA SEKHAR ILAPAKURTI	GP FOR COOPERATION (AP) ELEVATED AS JUDGE	EAST GODAVARI

### THE HONOURABLE SRI JUSTICE SUBBA REDDY SATTI

### TO BE HEARD FROM MONDAY THE 29TH DAY OF JULY TO FRIDAY THE 2ND DAY OF AUGUST 2024 (AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

	(AFT	<u> ER DAILY LIST - PRO</u>	<u>CEEDINGS THROUGH</u>	HYBRID MODE)			
	(WEEKLY CAUSE LIST)						
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT		
ADMIS	SSION (HOME)						
1	WP/22954/2023	NIKKULA SAI BHARGAV	S SRINIVASA RAO	GP FOR SERVICES I	VISAKHAPATNAM		
	IA 1/2023 Direction Petition	Vs THE STATE OF AP					
2	WP/6619/2024 IA 1/2024 Direction Petition	M MADHAVA RAO Vs THE STATE OF ANDHRA PRADESH	A TIRUPATHI GOUD	GP FOR SERVICES I	GUNTUR		
ADMIS	SSION (OTHER SUBJECTS)						
3	WP/8202/2024 IA 1/2024 Direction Petition	MATTA VIJAYA LAKSHMI VS THE UNION OF INDIA	AKHILA NAIDU PANCHADI	M UMA DEVI (CENTRAL GOVT COUNSEL) I BALA SUBRAHMANYAM R5 UNSERVED,	EAST GODAVARI		
ADMIS	SSION (CO-OP SOCIETIES)						
4	WP/6417/2024 IA 1/2024 Suspension Petition	ELLA SEKHAR REDDY Vs .THE STATE OF ANDHRA PRADESH	CHALLA GUNARANJAN	GP FOR SERVICES II GANTA PRASAD	YSR KADAPA		
5	WP/9629/2024 IA 1/2024	BIPINA SAI RAMAKRISHNA PRASAD	DASARI S V V S V PRASAD	GP FOR SERVICES I R6 UNSERVED,	EAST GODAVARI		
	Direction Petition	Vs THE STATE OF ANDHRA PRADESH					
6	WP/10147/2024 IA 1/2024 Direction Petition	KANTHETI RAVINDRA BABU Vs THE STATE OF AP	PRABHU NATH VASIREDDY	GP FOR SERVICES II K N VIJAYA LAXMI	GUNTUR		
V DWIG	SSION (MEDICAL AND HEA	TU\					
7	WP/6511/2024	V. SUDHA	B CHANDRA SHEKHAR	GP FOR SERVICES IV	PRAKASAM		
·	IA 1/2024 Direction Petition	Vs THE GOVERNMENT OF ANDHRA PRADESH					
8	WP/9238/2024 IA 1/2024	VARDHANAPU SWATANTRARAO	MANGENA SREE RAMA RAO	GP FOR SERVICES IV GP FOR SERVICES I	WEST GODAVARI		
	Direction Petition	Vs THE STATE OF ANDHRA PRADESH					
ADMIS	SSION (SOCIAL WELFARE)						
9	WP/7510/2024	CH CHINA BABU	POODATTU AMARENDER		VISAKHAPATNAM		
	IA 1/2024 Suspension Petition	Vs THE ENGINEER IN CHIEF		GP FOR SERVICES II R3 R4 R5 R6 R7 UNSERVED,			
ADMIS	SSION (REVENUE)						
10	WP/6845/2024 IA 1/2024 Stay Petition	V. BHARGAVI Vs THE STATE OF ANDHRA PRADESH	TRIMOORTHY K G	GP FOR SERVICES I	CHITTOOR		
V DIVII	SSION (MUNICIPAL ADMN.)						
11	WP/6142/2024	SHAIK SAIDA	SOMISETTY GANESH	GP FOR SERVICES IV	GUNTUR		
	IA 1/2024 Direction Petition	Vs THE STATE OF AP	BABU				

12	WP/7389/2024 IA 1/2024 Direction Petition	MUDAPAKA SRINU Vs GREATER VISAKHAPATNAM MUNICIPAL CORPORATION	B.UMA MAHESWARA RAO	K MADHAVA REDDY GP FOR SERVICES IV	СНІ <del>РР</del> ВОК <sup>5 об 84</sup>
13	WP/5577/2024 IA 1/2024 Stay Petition	DR. ADAPA PADMAJA Vs THE STATE OF ANDHRA PRADESH	SANDHYA DEEPTHI MADDALA	GP FOR SERVICES IV	VISAKHAPATNAM
14	WP/6884/2024 IA 1/2024 Direction Petition	ADIANDHRA RAMANJANEYULU Vs .THE STATE OF ANDHRA PRADESH	KAMBHAMPATI RAMESH BABU	GP FOR SCHOOL EDUCATION R3 UNSERVED,	ANANTAPUR
ADMIS	SSION (GAD)				
15	WP/8083/2024 IA 1/2024 Suspension Petition WP/8077/2024	DR C PRABHANJAN KUMAR REDDY Vs ANDHRA PRADESH FISHERIES UNIVERSITY (APFU)	KAVITHA GOTTIPATI	KOTHA RAMA MOHAN RAO(SC FOR SVVUT) GP FOR SERVICES I	KRISHNA
16	WP/8077/2024 IA 1/2024 Suspension Petition	DR. C. PRABHANJAN KUMAR REDDY Vs ANDHRA PRADESH FISHERIES UNIVERSITY (APFU)	KAVITHA GOTTIPATI	KOTHA RAMA MOHAN RAO(SC FOR SVVUT) GP FOR SERVICES I	KRISHNA
<b>ADMIS</b> 17	SSION (FOOD) WP/8413/2024 IA 1/2024 Suspension Petition	HUKUMATHI RAO RATNAMAHALAKSHMI Vs THE STATE OF ANDHRA PRADESH	BANDARU RADHIKA	GP for Village and Ward Secretariats GP FOR SERVICES II	GUNTUR
ADMIS	SSION (Law And Legislature)	1			
18	WP/6613/2024 IA 1/2024 Suspension Petition WP/6605/2024	G.RAMA DEVI Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES I METTA CHANDRASEKHARA RAO	GUNTUR
19	WP/6605/2024 IA 1/2024 Suspension Petition	BHUMARAPU MOHAN Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES I	KRISHNA
<b>ADMIS</b> 20	WP/6812/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	M . PULLAIAH Vs THE ENGINEER-IN-CHIEF (ADMN)	POODATTU AMARENDER	GP FOR SERVICES III	SPS NELLORE
<b>ADMIS</b> 21	WP/6237/2024 IA 1/2024 Direction Petition	S VENKATA RAO Vs THE TRANSPORT COMMISSIONER	POODATTU AMARENDER	GP FOR SERVICES II	VISAKHAPATNAM
22	SSION (APSRTC) WP/20331/2023 IA 1/2023 Direction Petition	SHAIK AZARUDDIN Vs THE STATE OF ANDHRA PRADESH	S KRISHNA REDDY	GP FOR SERVICES II K VISWANATHAM (SC FOR APSRTC)	ANANTAPUR
23	WP/6534/2024 IA 1/2024 Suspension Petition	M CHENCHULAIAH Vs ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION (APSRTC)	V VINOD K REDDY	K VISWANATHAM (SC FOR APSRTC)	CHITTOOR

WP/6614/2024 24 IA 1/2024 Direction Petition P ANANDA ANDHRA PRADESH PUBLIC TRANSPORT DEPARTMENT P GOVINDA RAJULU

K VISWANATHAM (SC FOR YSR RABAB  $\rm A^{f}~84$  APSRTC)

**ADMISSION (CORPORATION)** 

WP/7126/2024 IA 1/2024 Suspension Petition IA 2/2024 Direction Petition IA 3/2024 Vacate Stay Petition YAKASIRI SIVA NAGA SAI G SRI HARSHA DHEERAJ

Vs THE GOVERNMENT OF ANDHRA PRADESH

GP FOR SERVICES III GP FOR SERVICES I V RAJA MANOHAR (SC FOR APSIDC)

**KRISHNA** 

**ADMISSION (WOMEN & CHILD WELFARE)** 

WP/9296/2024 IA 1/2024-Suspension Petition B S MASTHANI THE STATE OF AP P RAMABHOOPAL REDDY GP FOR WOMEN DEV

CHILD WELFARE(AP)

CHITTOOR

# COURT NO. 13 THE HONOURABLE SRI JUSTICE RAVI CHEEMALAPATI

# (TO BE HEARD FROM MONDAY THE 29th DAY OF JULY TO FRIDAY THE 02nd DAY OF AUGUST 2024) (AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

	(WEEKLY CAUSE LIST)							
SNO	CASE SSION (REVENUE)	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT			
1	WP/3230/2022 IA 1/2022 Direction Petition	GAMPALA SESI REKHA Vs THE STATE OF ANDHRA PRADESH	Y MAHA LAKSHMI	GP FOR REVENUE	WEST GODAVARI			
2	WP/3424/2022 IA 1/2022 Direction Petition	YERRAGUDLA @ CHINTAPALLI SOWMYASRI Vs THE STATE OF ANDHRA PRADESH	BATHALA RAMESH	GP FOR REVENUE	PRAKASAM			
3	WP/9383/2022 IA 1/2022 Direction Petition	D. AJAY KUMAR Vs STATE OF ANDHRA PRADESH	MSVS SUDHA RANI	GP FOR REVENUE	CHITTOOR			
4	WP/9494/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	YERRAMSETTI MANGA VS THE STATE OF ANDHRA PRADESH	P RAJESH BABU	GP FOR REVENUE N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) MANGENA SREE RAMA RAO T V S PRABHAKARA RAO	EAST GODAVARI			
5	WP/13742/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition	SYED NOOR Vs THE TAHSILDAR	RAJENDRA BUSSA	GP FOR REVENUE T VIJAY HANUMAN SINGH GP FOR ASSIGNMENT (AP) R6 UNSERVED,	CHITTOOR			
6	WP/19556/2022 IA 1/2022 Direction Petition	B.YADUNATHA REDDY Vs THE STATE OF ANDHRA PRADESH	K MOHAN RAMI REDDY	GP FOR REVENUE	KURNOOL			
7	WP/21134/2022 IA 1/2022 Direction Petition	E VENKATARAMANA @ Y VENKATARAMANA Vs THE STATE OF ANDHRA PRADESH	P SARASWATHI	GP FOR REVENUE R3 R4 UNSERVED,	CHITTOOR			
8	WP/22389/2022 IA 1/2022 Suspension Petition	S. INDIRA Vs THE GOVERNMENT OF ANDHRA PRADESH	M KARIBASAIAH	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	ANANTAPUR			
9	WP/22663/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition	NETHINTI RAMA RAO Vs THE STATE OF ANDHRA PRADESH	N RAVI PRASAD	GP FOR REVENUE	SRIKAKULAM			
10	WP/22681/2022 IA 1/2022 Direction Petition	PANTHANGI CHIRANJEEVI SRINIVAS VS THE STATE OF ANDHRA PRADESH	P RAJESH BABU	GP FOR REVENUE	EAST GODAVARI			
11	WP/23212/2022 IA 1/2022 Direction Petition IA 2/2023 Vacate Stay Petition IA 3/2023 Vacate Stay Petition	JAGARLAMUDI SRI RANGANAYAKULU VS STATE OF ANDHRA PRADESH	BALAJI MEDAMALLI	GP FOR REVENUE S.V.S.S.SIVA RAM R3 UNSERVED,	VISAKHAPATNAM			

12	WP/24114/2022 IA 1/2022 Suspension Petition IA 1/2023 Vacate Stay Petition	P. SAI KRISHNA Vs THE STATE OF ANDHRA PRADESH	MAHESWARA RAO KUNCHEAM	GP FOR REVENUE SOMISETTY GANESH BABU	ANAR 1987 BROF 84
13	WP/24285/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition	MATTUKAIAH SUJAANU Vs THE STATE OF ANDHRA PRADESH	P S P SURESH KUMAR	GP FOR REVENUE VISTALLA RATNA KUMARI DEVAKUMAR SALIKITI	GUNTUR
14	WP/25466/2022 IA 1/2022 Direction Petition	E VENKATARAMANA @ VENKATARAMANA Vs THE STATE OF ANDHRA PRADESH	P SARASWATHI	GP FOR REVENUE	CHITTOOR
15	WP/28781/2022 IA 1/2022 Direction Petition	MUDDAPU KAMUNAIDU Vs THE STATE OF ANDHRA PRADESH	P NANILU NAIDU	GP FOR REVENUE	VISAKHAPATNAM
16	WP/28880/2022 IA 1/2022-Direction Petition	SEELAM LAKSHMI DURGA Vs THE STATE OF ANDHRA PRADESH	BONU RAMA SHANKAR RAO	GP FOR REVENUE	EAST GODAVARI

# COURT NO. 12 THE HONOURABLE SMT JUSTICE V.SUJATHA

## (TO BE HEARD FROM MONDAY, THE 29th DAY OF JULY TO FRIDAY, THE 2nd DAY OF AUGUST 2024 - AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

	(WEEKLY CAUSE LIST)							
SNO ADMIS	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT			
1	CRLP/2620/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition IA 3/2019 Extension Petition	G KARTEEK Vs THE STATE OF AP	T V S PRABHAKARA RAO	PUBLIC PROSECUTOR (AP) V R AVULA	KRISHNA			
2	CRLP/2621/2019 IA 1/2019 Stay Petition	A.SANMUKHA RAO Vs STATE OF AP	K V RAGHU VEER	PUBLIC PROSECUTOR (AP)	EAST GODAVARI			
3	CRLP/2641/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition	A RAJASEKHAR Vs THE STATE OF AP	SRINIVAS AMBATI	PUBLIC PROSECUTOR (AP)	SRIKAKULAM			
4	CRLP/2642/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition	G BIJENDRANATHA REDDY Vs G SUDHAKAR REDDY	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	KURNOOL			
5	CRLP/2644/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition	NASARI ERAMMA Vs G SUDHAKAR REDDY	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	KURNOOL			
6	CRLP/2660/2019 IA 1/2019 Stay Petition	MADHUCHANDRA Vs STATE OF AP	B CHANDRA SHEKHAR	PUBLIC PROSECUTOR (AP) PENUMAKA VENKATA RAO	CHITTOOR			
7	CRLP/2662/2019 IA 1/2019 Condone Delay in Rep IA 2/2019 Suspension Petition	S.ASHA BEGUM Vs STATE OF AP	T V V KOTESWARA RAO	PUBLIC PROSECUTOR (AP)	YSR KADAPA			
8	CRLP/2672/2019 IA 1/2019 Stay Petition	M NAGARJUNA Vs THE STATE OF AP	D SURESH KUMAR	PUBLIC PROSECUTOR (AP) P N MURTHY	KRISHNA			
9	CRLP/2682/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition	SHANKAR PRASAD GUPTA AND CO Vs THE STATE OF AP	KIRAN KUMAR VADLAMUDI	PUBLIC PROSECUTOR (AP) O MANOHER REDDY	KURNOOL			
10	CRLP/2704/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition	T.RAMESH Vs STATE OF AP	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM			
11	CRLP/2705/2019 IA 1/2019 Stay Petition	D.V.LAKSHMI RATNA Vs STATE OF AP	T V S PRABHAKARA RAO	PUBLIC PROSECUTOR (AP)	WEST GODAVARI			
12	CRLP/2709/2019 IA 1/2019 Stay Petition	B KRISHNA Vs THE STATE OF AP	K V RAGHU VEER	PUBLIC PROSECUTOR (AP)	KURNOOL			
13	CRLP/2711/2019 IA 1/2019 Stay Petition	V ADINARAYANA REDDY Vs THE STATE OF AP	PILLIX LAW FIRM	PUBLIC PROSECUTOR (AP)	KRISHNA			

14	CRLP/2713/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition	K.SIRISHA Vs STATE OF AP	V ROOPESH KUMAR REDDY	PUBLIC PROSECUTOR (AP)	GUNTUR
15	CRLP/2731/2019 IA 1/2019 Direction Petition IA 2/2019 Direction Petition	AHAMAD THAMBI MAIDEEN Vs THE STATE OF AP	SIVAPRASAD REDDY VENATI	PUBLIC PROSECUTOR (AP)	YSR KADAPA
16	CRLP/2739/2019 IA 1/2019 Stay Petition	CHADALAVADA INFRA LTD Vs THE STATE OF AP	G MALLIKHARJUNA RAO	PUBLIC PROSECUTOR (AP)	SPS NELLORE
17	CRLP/2740/2019 IA 1/2019 Stay Petition	CHADALAVADA INFRATECH LTD Vs STATE OFAP	G MALLIKHARJUNA RAO	PUBLIC PROSECUTOR (AP)	SPS NELLORE
18	CRLP/2742/2019 IA 1/2019 Stay Petition	CHADALAVADA INFRATECH LTD Vs THE STATE OF AP	G MALLIKHARJUNA RAO	PUBLIC PROSECUTOR (AP)	SPS NELLORE
19	CRLP/2747/2019 IA 1/2019 Stay Petition	CHADALAVADA INFRATECH LTD Vs THE STATE OF AP	G MALLIKHARJUNA RAO	PUBLIC PROSECUTOR (AP)	SPS NELLORE
20	CRLP/2749/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition	T PRASANTI KUMARI Vs THE STATE OF AP	PALLA BALU ANIL KUMAR	PUBLIC PROSECUTOR (AP)	SPS NELLORE
21	CRLP/137/2021 IA 1/2021 Stay Petition	B. NARAYANA Vs STATE OF ANDHRA PRADESH	P R K AMERANDRA KUMAR	PUBLIC PROSECUTOR (AP) SRINIVASULU KURRA	CHITTOOR
INTER	LOCUTORY				
22	CRLP/1867/2019 IA 1/2019 Suspension Petition	V.R.SANJEEVA REDDY Vs STATE OPF AP	M LAXMAN RAO	PUBLIC PROSECUTOR (AP) P N SUNIL KUMAR REDDY	KURNOOL
23	CRLP/1904/2019 IA 1/2019 Stay Petition	VADAGA KIRAN KUMAR Vs STATE OF AP	SESHAGIRIRAO YALAMANCHILI	PUBLIC PROSECUTOR (AP) A SYAM SUNDAR REDDY	SRIKAKULAM
24	CRLP/1990/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition	RAJU JALADI Vs STATE OF AP	K SRINIVAS	PUBLIC PROSECUTOR (AP)	GUNTUR
25	CRLP/2072/2019 IA 1/2019 Stay Petition	A.VIKARM Vs STATE OF AP	G RAMA GOPAL	PUBLIC PROSECUTOR (AP) MANGENA SREE RAMA RAO	EAST GODAVARI
26	CRLP/2090/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition	G ANKINEED VARAPRASAD Vs STATE OF AP	S SATYANARAYANA MOORTHY	PUBLIC PROSECUTOR (AP) V S K RAMA RAO	GUNTUR
27	CRLP/2194/2019 IA 1/2019 Stay Petition	P.MADHAVA VARMA Vs STATE OF AP	KATA SAMBASIVA RAO	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM

28	CRLP/2216/2019 IA 1/2019 Dispense with Petition IA 2/2019 Suspension Petition	C.AMAR KUMAR Vs STATE OF AP	P PRABHAKAR RAO	PUBLIC PROSECUTOR (AP)	visaRapapham
29	CRLP/2310/2019 IA 1/2019-Stay Petition	A.V.PRATHAP REDDY Vs STATE OF AP	V V ANIL KUMAR	PUBLIC PROSECUTOR (AP)	ANANTAPUR

# COURT NO. 14 THE HONOURABLE JUSTICE DR V R K KRUPA SAGAR

To be Heard From Monday the 29th day of July to Friday the 2nd day of August 2024 (After Daily List - Proceedings through Hybrid Mode)

	(WEEKLY CAUSE LIST)						
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT		
ADMIS 1	SSION CRLRC/3/2019	SARELLA SAMUEL JAYANTH Vs STATE OF AP	T D PANI KUMAR	S V S PRASADA RAO	VISAKHAPATNAM		
2	CRLRC/4/2019 IA 1/2019 Stay Petition	M RAJA SHEKAR Vs STATE OF AP	K SRINIVAS	Notice was not served to the respondents vide Memo(USR 7477/2024)	GUNTUR		
3	CRLRC/28/2019 IA 2/2019 Suspension Petition	L.CH.SUDHAKAR Vs STATE OF AP	KATA SAMBASIVA RAO	PUBLIC PROSECUTOR (AP) MAHESWARA RAO KUNCHEAM	ANANTAPUR		
4	CRLRC/29/2019 IA 2/2019	L.CH.SUDHAKAR Vs STATE OF AP	KATA SAMBASIVA RAO	PUBLIC PROSECUTOR (AP) MAHESWARA RAO KUNCHEAM	ANANTAPUR		
5	CRLRC/30/2019 IA 2/2019 Suspension Petition	L.CH.SUDHAKAR Vs STATE OF AP	KATA SAMBASIVA RAO	PUBLIC PROSECUTOR (AP) MAHESWARA RAO KUNCHEAM	ANANTAPUR		
6	CRLRC/41/2019	K.S.SRINIVASARAO Vs STATE OF AP	ELEVATED AS JUDGE	PUBLIC PROSECUTOR (AP) BALA MURALI KRISHNA P	WEST GODAVARI		
7	CRLRC/49/2019 IA 1/2019 Condone Delay Petition	S.NAGASIVA RAO Vs STATE OF AP	RAMA CHANDRA RAO GURRAM	A GAYATHRI REDDY Standing Counsel for ACB cum Spl. PP	KRISHNA		
8	CRLRC/978/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Stay Petition	YADAVALLI PAVAN KUMAR Vs YADAVALLI SARADA	G RAMESH BABU	DHANUNJAYA REDDY K PUBLIC PROSECUTOR R1 R2-Vakalat filed	YSR KADAPA		
FOR D	DISMISSAL						
9	CRLRC/47/2019 IA 2/2019-Extension Petition	A.VENKATA RAMANA Vs STATE OF AP	KELLA POLINAIDU	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM		

### THE HONOURABLE SRI JUSTICE B SYAMSUNDER

### - TO BE HEARD FROM MONDAY THE 29TH DAY OF JULY TO FRIDAY THE 2ND DAY OF AUGUST, 2024 (AFTER DAILY LIST - PROCEEDINGS THROUGH HYRBID MODE)

(AFTER DAILY LIST - PROCEEDINGS THROUGH HYRBID MODE)						
		(WEEI	KLY CAUSE LIST)			
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT	
<u>FOR D</u>	SA/25997/2011/ (Filing No.) IA 1/2015(SAMP 1103/2015) Condone Delay in Rep IA 2/2015(SAMP 1104/2015) Condone Delay Petition	KATAMALLA PUSPHA RATNAM & 2 OTHERS VS KAMISETTY SATYANARAYANA MURTHY AND 2 OTHERS	K VENKATESH		EAST GODAVARI	
2	SA/52009/2011/ (Filing No.) IA 2/2011(SAMP 53069/2011) Stay Petition IA 2/2014(SAMP 1979/2014) Condone Delay in Rep IA 3/2014(SAMP 1980/2014) Condone Delay Petition IA 4/2014(SAMP 1981/2014) Condone Delay In DCF	VANKA NAGESWARA RAO VS TURALA SRINIVASA YADAV	UDAYA BHASKARA RAO PECHETTI		EAST GODAVARI	
3	SA/6741/2012/ (Filing No.) IA 2/2012(SAMP 1614/2012) Condone Delay Petition IA 4/2012(SAMP 23005/2012) Stay Petition	THE DIVISIONAL ENGINEER & ANOTHER Vs V.V.KUMAR AND 5 OTHERS	JYOTHI ESWAR GOGINENI	M V S SURESH KUMAR	EAST GODAVARI	
4	SA/11731/2012/ (Filing No.) IA 1/2012(SAMP 722/2012) L R Petition IA 2/2012(SAMP 723/2012) Condone Delay Petition IA 4/2012(SAMP 11733/2012) Stay Petition	ORS Vs	K SANKARAYYA	S D GOWD	ANANTAPUR	
5	SA/10128/2016/ (Filing No.) IA 2/2016(SAMP 1802/2016) Condone Delay Petition	KAKUNULLA RAMESH PRAKASAM DIST & ANOTHER VS SHAIK KALESHA VALI PRAKASAM DIST	NIMMAGADDA REVATHI		PRAKASAM	
6	SA/10397/2016/ (Filing No.) IA 2/2016(SAMP 1723/2016) Condone Delay Petition	POONTHOTA ESWARA PRASAD GUNTUR DIST VS VISHNUMOLAKALA SUBBA RAO TENALI	SUDHAKARA RAO AMBATI		GUNTUR	
ADMIS	SSION					
7	SA/1330/2012 IA 1/2012(SAMP 3206/2012) Suspension Petition	ROKKALA APPARAO Vs ADAPA TATABBAI (DIED)	E V V S RAVI KUMAR		EAST GODAVARI	
8	SA/1361/2012 IA 1/2012(SAMP 3274/2012) Stay Petition	SMT. JAIBUNNISA BEGUM Vs JASTI SUNDARA SEKHARA RAO	FAZAL YOUSUFFUDIN	P V RAMANA	WEST GODAVARI	
INTER 9	LOCUTORY  SA/16497/2011/ (Filing No.) IA 4/2011(SAMP 49620/2011) Direction Petition	VALASA VEMANA PRASADA REDDY VS THE STATE OF A.P. REP. BY ITS DIST. COLLECTOR AND ANOTHER	ARAVALA RAMA RAO	GP FOR ARBITRATION	SRIKAKULAM	

10	SA/3148/2012/ (Filing No.) IA 1/2012(SAMP 416/2012) Condone Delay Petition IA 2/2012(SAMP 643/2012) L R Petition IA 4/2012(SAMP 3150/2012) Stay Petition	TURANGI SUBBA RAO Vs GODE LAXMIPATHI RAO	VENKAT CHALLA		EAST GODAVARI
11	SA/6010/2012/ (Filing No.) IA 2/2012(SAMP 813/2012) Condone Delay Petition	PILLALA NARAYANA DAS Vs SINGIREDDI RAMA SUBRAHMANYAM	A S C BOSE		EAST GODAVARI
12	SA/7245/2012/ (Filing No.) IA 2/2012(SAMP 523/2012) Condone Delay Petition IA 5/2012(SAMP 7250/2012) Suspension Petition	KOPPARTHI VIJAYA KUMAR Vs KOPPARTHI VENKATA SARVESWARA NAGESH AND ANOTHER	RAMA MOHAN PALANKI		WEST GODAVARI
13	SA/10795/2012/ (Filing No.) IA 1/2013(SAMP 160/2013) Condone Delay in Rep IA 3/2013(SAMP 2275/2013) Stay Petition IA 5/2013(SAMP 2277/2013) Leave Petition	DHULIPUDI NAGESWARA RAO (DIED) AMP 3 OTHERS Vs BONDA VENKANNA RAO	T V JAGGI REDDY	N SIVA REDDY (Vakalath filed by N Siva reddy through USR No. 58812/24 on 11/7/24)	EAST GODAVARI
14	SA/18519/2012/ (Filing No.)	RAYUDU ARJUNUDU & 2 OTHERS Vs RAYUDU APPAYAMMA AND 6 OTHERS	A KRISHNAM RAJU		EAST GODAVARI
15	SA/18950/2012/ (Filing No.) IA 2/2012(SAMP 2763/2012) Condone Delay Petition	SAKUNALA PATTABHI RAMAYYA & 3 ORS Vs BODDU KRISHNA RAO AND 4 ORS	T V S PRABHAKARA RAO		EAST GODAVARI
16	SA/41956/2014/ (Filing No.) IA 1/2015(SAMP 49/2015) Condone Delay Petition	CHAVALI VENKATESWARLU & ANOTHER VS VUDUTHA PADMA AND ANOTHER	VENKATESWARLU SANISETTY	NAGA PRAVEEN VANKAYALAPATI	PRAKASAM
17	SA/13566/2016/ (Filing No.) IA 1/2016(SAMP 913/2016) Condone Delay Petition IA 4/2016(SAMP 13570/2016) Suspension Petition	A B BHAVANI W.G.DIST Vs K.VISWESWARARAO HYD AND FOUR OTHERS	K SUBRAHMANYAM	P RAJESH BABU PADMAVATHI G SUBRAHMANYAM KURELLA	EAST GODAVARI
<b>FOR F</b> 18	SA/10531/2012/ (Filing No.) IA 2/2012(SAMP 2598/2012) Modification IA 4/2012(SAMP 11328/2012) Stay Petition	KAGITA JAMAYAMMA [DIED] & 5 ORS Vs PALATHOTI JAMES	P RAJASEKHAR	P PHALGUNA RAO	GUNTUR
<b>FINAL</b> 19	HEARING  SA/47160/2011/ (Filing No.) IA 2/2012(SAMP 1603/2012) Condone Delay Petition IA 4/2012(SAMP 18894/2012) Suspension Petition	THE KAKINADA RE- DISTRIBUTION STOCKISTS ASSOCIATION Vs THE KAKINADA MUNICIPAL CORP. AND ANOTHER	A S C BOSE	M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) (R2 remained ex-parte before the trial Court and also before the First Appellate Court)	EAST GODAVARI
20	SA/1274/2012	CHERNNUPATI JAGAN MOHAN RAO Vs THE VIJAYAWADA MUNICIPAL CORPORATION	V S R ANJANEYALU		KRISHNA

# COURT NO. 9 THE HONOURABLE SRI JUSTICE V SRINIVAS

# TO BE HEARD FROM MONDAY THE 29th DAY OF JULY TO FRIDAY THE 02nd DAY OF AUGUST 2024 (AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

		(WEE	KLY CAUSE LIST)		
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FINAL</u>	<u>. HEARING</u>				
1	CRLRC/291/2010 CRLRC/881/2010	V. SATYANARAYANA (A-1) & ANOTHER Vs THE STATE OF AP REP	SREEKANTH REDDY AMBATI	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	KRISHNA
		BY ITS PP HYD.		L C REGORD REGEIVED	
2	CRLRC/881/2010	M/S MANALI PETRO CHEMICALS LTD Vs THE STATE OF A.P. REP	SREEKANTH REDDY AMBATI	PUBLIC PROSECUTOR	KRISHNA
		BY ITS PP.			
3	CRLRC/328/2010	KNANAPARTHI MALYADRI Vs THE STATE OF A.P. REP BY PP.	J U M V PRASAD	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	PRAKASAM
4	CRLRC/792/2010	EELI YESU Vs THE STATE OF A.P. REP BY PP.	T S N MURTHY	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	EAST GODAVARI
5	CRLRC/795/2010	YENTRAPATI RAMU NELLORE DIST. VS THE STATE OF A.P. REP. BY P.P. HYDERABAD.	P SRIDHAR REDDY	PUBLIC PROSECUTOR SR-PUBLIC PROSECUTOR L C RECORD RECEIVED	SPS NELLORE
6	CRLRC/911/2010 IA 1/2010(CRLRCMP 1332/2010) Stay Petition	MORLA SRINIVASA RAO Vs THE STATE OF A.P. REP BY PP. AND ANOTHER	S SATYANARAYANA MOORTHY	PUBLIC PROSECUTOR R1 AND R2-PP L C RECORD RECEIVED	KRISHNA
7	CRLRC/1018/2010	BANDLA SAMBASIVA RAO GUNTUR DIST. Vs THE STATE OF A.P. REP. BY P.P. HYDERABAD.	CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	GUNTUR
8	CRLRC/1130/2010	ANNE PRASADA RAO GUNTUR DIST. VS TIMMIDISEETHA RAMAIAH GUNTUR & ANR.	CH RAVINDRA BABU	PUTTY MOUNICA PUBLIC PROSECUTOR R1-NOTICE UNSERVED AS ADDRESS IS NOT CLEAR R2-PP L C RECORD RECEIVED	GUNTUR
9	CRLRC/14/2011	BONDA VEERA NARAYANA TANUKU VS PUNUMATSA RAMA RAJU PERAVALLI MANDAL & ANR REP.BY PP.HYD	T SHARATH	PUBLIC PROSECUTOR SAI GANGADHAR CHAMARTY R1-VAKALAT FILED BY SAI GANGADHAR CHAMARTY R2-PP L C RECORD RECEIVED	WEST GODAVARI
10	CRLRC/44/2011	CHILIKURI MARIYADAS & ANOTHER Vs THE STATE OF AP REP BY ITS PP HYD.	P PRABHAKAR RAO	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	KRISHNA
11	CRLRC/112/2011	ENAYATHULLA BHARAKATULLAH Vs STATE OF A.P. REP.BY ITS P.P.	ANNAREDDY KALYANKUMAR REDDY	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	WEST GODAVARI

12	CRLRC/122/2011	MOHAMMED ANSAR MAJEED KURNOOL AND ANOTHER Vs STATE OF A.P.REP.BY PUBLIC PROSECUTOR HIGH COURT HYD	R RAMANJANEYULU	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	KURN9856 of 84
13	CRLRC/304/2011	CHINTHA SATYANARAYANA Vs THE STATE OF AP REP BY ITS PP HYD.	K L N SWAMY	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	WEST GODAVARI
14	CRLRC/411/2011	KUKKUMALLA SAGAR BABU Vs THE STATE OF AP REP BY ITS PP HYD.	K V R KRISHNA SHARMA	PUBLIC PROSECUTOR K PALLAVI SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	GUNTUR
15	CRLRC/422/2011	P.GANESH BABU Vs THE STATE OF A.P. & ANOTHER	SYED GHOUSE BASHA	PUBLIC PROSECUTOR (AP) T C KRISHNAN R1-PP R2 VAKALAT FILED BY T C KRISHNAN L C RECORD RECEIVED	SPS NELLORE
16	CRLRC/479/2011	SHAIK FAZRUL RAHMAN KARNATAKA STATE Vs STATE REP.BY PUBLIC PROSECUTOR HIGH COURT HYDERABAD	BUTTA VIJAYA BHASKER	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	KURNOOL
17	CRLRC/488/2011	PASUPULETI RAJU @ PULLANNA Vs THE STATE OF AP REP BY ITS PP HYD.	M/S P RANA PRAVEER AND KAMALASAN	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	CHITTOOR
18	CRLRC/604/2011	DONGA PRASAD Vs THE STATE OF A.P.	KAMBHAMPATI RAMESH BABU	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	WEST GODAVARI
19	CRLRC/606/2011	ISUPALLI SALEMI Vs THE STATE OF A.P.	P DURGA PRASAD	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	EAST GODAVARI
20	CRLRC/607/2011	DARAPU VEERABABU @ SRINU Vs THE STATE OF A.P.	DEEPAK MISRA	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	SRIKAKULAM
21	CRLRC/702/2011	CHITTIDI RAMARAO @ DONGAYYA Vs THE STATE OF A.P.	A K KISHORE REDDY	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	EAST GODAVARI
22	CRLRC/1171/2011	AVULA DAVEEDU VS THE STATE OF AP REP BY ITS PP HYD.	V SAI KUMAR	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	EAST GODAVARI
23	CRLRC/1182/2011	GANGU YOCOB Vs THE STATE OF A.P.	V SAI KUMAR	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	EAST GODAVARI
24	CRLRC/1272/2011	PALEMPALLI RAMESH REDDY ANANTAPUR DISTRICT AND ANOTHER Vs THE STATE OF AP. REP.BY PUBLIC PROSECUTOR HIGH COURT HYD.	P RAJANI REDDY	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	YSR KADAPA

25	CRLRC/1278/2011	B.KUMAR Vs SMT. B.VASANTHAMMA AND OTHERS	N RANGA REDDY	PUBLIC PROSECUTOR R1-NOTICE UNSERVED R2-PP L C RECORD RECEIVED	KURN985 <sup>7 of 84</sup>
26	CRLRC/1338/2011	MAKKENA NARASIMHA RAO Vs THE STATE OF A.P.	N RAVI PRASAD	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	PRAKASAM
27	CRLRC/1352/2011	NALLANA RAMACHANDRA RAO Vs THE STATE OF A.P.	ARAVALA RAMA RAO	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	SRIKAKULAM
28	CRLRC/1360/2011	KOLLURU SRI VEERA VENKATA LAKSHMI NARAYANA NOOKARAJU VS THE STATE OF A.P.	K VENKATESH	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	EAST GODAVARI
29	CRLRC/1757/2011	SHAIK ESA Vs THE STATE OF A.P.	A S C BOSE	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	VISAKHAPATNAM
30	CRLRC/1947/2011	ALLAVARAPU GOPALA KRISHNA @ KRISHNA Vs THE STATE OF AP REP BY ITS PP HYD.	K.V.S.S.PRABHAKARA RAO	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVE	EAST GODAVARI
31	CRLRC/2013/2011	REDDY SURI Vs THE STATE OF AP. REP.BYITS P.P	ARAVALA RAMA RAO	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	SRIKAKULAM
32	CRLRC/2071/2011	VEMAVARAPU VENKANNA & ANOTHER Vs THE STATE OF A.P.	T S N MURTHY	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	EAST GODAVARI
33	CRLRC/2108/2011	MOGAL JEENATH BEGUM Vs THE STATE OF AP REP BY ITS PP HYD.	TURAGA SAI SURYA	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	EAST GODAVARI
34	CRLRC/2213/2011	CHIKKALA SUBRAHMANYAM @ YESUBABU Vs THE STATE OF AP REP BY ITS PP HYD.	POLISETTY RADHA KRISHNA	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	EAST GODAVARI
35	CRLRC/2295/2011	B.RAMACHANDRAIAH Vs THE STATE OF AP. P.P	HARINADH NIDAMANURI	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	CHITTOOR
36	CRLRC/2376/2011	P.APPA RAO Vs THE STATE OF AP REP BY ITS PP HYD.	K BHEEMA RAO	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	VISAKHAPATNAM
37	CRLRC/2392/2011	GONTHINA.VEERABABU VS THE STATE OF AP.REP BY PP.HC.HYD	V SAI KUMAR	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	EAST GODAVARI

38	CRLRC/2403/2011	BATHALA HARI BABU Vs THE STATE OF AP REP BY ITS PP HYD.	A CHANDRA SHAKER	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	СНІ <del>Р190</del> (184
39	CRLRC/2466/2011	KATIREDDY KOTI REDDY Vs THE STATE OF A.P.	KOTI REDDY IDAMAKANTI	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	PRAKASAM
40	CRLRC/2557/2011	TAMMISETTI SUBGA RAO Vs THE STATE OF AP REP BY ITS PP HYD.	YALLABANDI RAMATIRTHA	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	WEST GODAVARI
41	CRLRC/416/2012	NANGI GANGADHAR Vs THE STATE OF A.P.	G RAMA GOPAL	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	EAST GODAVARI
42	CRLRC/520/2012	HARIJANA MANDLA RAMANJANEYULU VS THE STATE OF A.P. REP. BY ITS PP	S D GOWD	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	ANANTAPUR
43	CRLRC/639/2012	SATTI NARAYANAREDDY Vs PULAGAM VENKATA REDDY & ANOTHER	I MAAMU VANI	PUBLIC PROSECUTOR (AP) TURAGA SAI SURYA R1-VAKALAT FILED BY TURAGA SAI SURYA R2-PP L C RECORD RECEIVED	WEST GODAVARI
44	CRLRC/736/2012	AFGAN HIDAYATHULLA KHAN & ANOTHER Vs THE STATE OF AP. REP BY PP	V R REDDY KOVVURI	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	YSR KADAPA
45	CRLRC/773/2012	BATHULA MAHENDRA REDDY Vs STATE OF AP.	B S REDDY	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	KURNOOL
46	CRLRC/809/2012	AVULA LAKSHMI @ RAMANAMMA & ANR Vs THE STATE OF A.P. REP. BY ITS P.P. HC. HYD.	P NAGENDRA REDDY	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	WEST GODAVARI
47	CRLRC/858/2012	J.NARESH Vs THE STATE OF AP.	SURESH KUMAR REDDY KALAVA	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	CHITTOOR
48	CRLRC/1125/2012	KURIDI RAJU & ANOTHER Vs THE STATE OF A.P. REP. BY ITS PP	T S N MURTHY	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	EAST GODAVARI
49	CRLRC/1135/2012	SHAIK MOULALI Vs THE STATE OF A.P.	K SRINIVAS	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	GUNTUR
50	CRLRC/1558/2012	CHERUKURI RANGAIAH ANANTAPUR DT. Vs STATE OF A.P. REP. BY PP. HYD.	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	ANANTAPUR

# COURT NO. 3 THE HONOURABLE SRI JUSTICE B V L N CHAKRAVARTHI

# TO BE HEARD FROM MONDAY THE 29TH DAY OF JULY TO FRIDAY THE 02ND DAY OF AUGUST 2024 (AFTER DAILY LIST-1 - PROCEEDINGS THROUGH HYBRID MODE)

	(WEEKLY CAUSE LIST)					
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT	
ADMIS 1	SSION (HOME) WP/921/2018 IA 1/2018 Direction Petition	T NAGARAJU Vs THE STATE OF AP	P NARAHARI BABU	GP FOR HOME (AP)	ANANTAPUR	
2	WP/1426/2018 IA 1/2018 Direction Petition	M MACHI RAJU Vs THE STATE OF AP	O RAMESH	GP FOR GENERAL ADMINISTRATION (AP) GP FOR HOME	KRISHNA	
3	WP/2555/2018 IA 1/2018 Stay Petition	VELURI SREE MARUTHI RAM CHANDRAN Vs THE STATE OF ANDHRA PRADESH	RAJA REDDY KONETI	GP FOR HOME (AP)	KRISHNA	
4	WP/2673/2018 IA 1/2018 Direction Petition IA 1/2024 Leave Petition	KAMINENI YASODARA RAO Vs THE STATE OF ANDHRA PRADESH	K MURALIDHAR REDDY	GP FOR HOME (AP) A GAYATHRI REDDY Standing Counsel for ACB cum Spl. PP	GUNTUR	
5	WP/2874/2018 IA 1/2018 Direction Petition	SMT.P.VIJAYA LAKSHMI Vs PRL.SECY. HOME DEPT.	B S N NAIDU	GP FOR HOME (AP) M K TIRUPAMA DEVI HARINARAYANA K C V R RUDRA PRASAD	WEST GODAVARI	
6	WP/3549/2018 IA 1/2018 Direction Petition	S.NAGESWARA REDDY Vs THE STATE OF ANDHRA PRADESH	TURAGA SAI SURYA	GP FOR HOME (AP)	WEST GODAVARI	
7	WP/4804/2018 IA 1/2018 Direction Petition	CHUKKA RAMU Vs STATE OF ANDHRA PRADESH	G RAMA GOPAL	GP FOR HOME (AP) A V RAMANA	VISAKHAPATNAM	
8	WP/4809/2018 IA 1/2018 Direction Petition	PEDDALANKA PRIMARY AGRICULTURAL Vs STATE OF ANDHRA PRADESH	KAMBHAMPATI RAMESH BABU	GP FOR HOME (AP)	KRISHNA	
9	WP/5028/2018 IA 1/2018 Direction Petition IA 2/2018 Direction Petition	NARVANENI MURALI Vs THE STATION HOUSE OFFICER	P NAGENDRA REDDY	GP FOR HOME (AP)	KRISHNA	
10	WP/5912/2018 IA 1/2018 Direction Petition	SIDDILINGAM MURALIKRISHNA Vs THE STATE OF ANDHRA PRADESH	P S P SURESH KUMAR	GP FOR HOME (AP) G VASANTHA RAYUDU	YSR KADAPA	
11	WP/5946/2018 IA 1/2018 Direction Petition	GORLE BANOJI RAO Vs PRL.SECY. HOME DEPT. STATE OF A.P.	SRAVAN KUMAR NAIDANA	GP FOR HOME (AP)	VIZIANAGARAM	
12	WP/5978/2018 IA 1/2018 Direction Petition	KAPPAREDDY PRAVEEN KUMAR Vs STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP FOR HOME (AP)	KRISHNA	

13	WP/6043/2018 IA 1/2018 Direction Petition	RUDRAM RAGHAVA RAO Vs THE STATE OF ANDHRA PRADESH	V V SATISH	GP FOR HOME (AP) N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) GP FOR REVENUE	easP398629fa81
14	WP/6393/2018 IA 1/2018 Direction Petition	S.K. PHASIL MUNNA Vs STAATE OF A.P.	G L NARASIMHA RAO	GP FOR HOME (AP) GP FOR EDUCATION	KURNOOL
15	WP/7351/2018 IA 1/2018 Direction Petition	T.KRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	T L KRISHNA PRASAD	GP FOR HOME (AP) GP FOR REVENUE	CHITTOOR
16	WP/8177/2018 IA 1/2018 Direction Petition	CHITTIBOMMA DURGA Vs THE STATION HOUSE OFFICER	P NAGENDRA REDDY	GP FOR HOME (AP) B V ANJANEYULU	KRISHNA
17	WP/8190/2018 IA 1/2018 Direction Petition	YALAGALA NAGESWARA RAO VS THE STATION HOUSE OFFICER	MANGENA SREE RAMA RAO	GP FOR HOME (AP)	EAST GODAVARI
18	WP/8199/2018 IA 1/2018 Direction Petition	M. RATNA KUMAR Vs THE STATE OF ANDHRA PRADESH	INAPURAPU SURYANARAYANA	GP FOR HOME (AP)	EAST GODAVARI
19	WP/8210/2018 IA 1/2018 Direction Petition	M RATNA KUMAR Vs THE STATE OF ANDHRA PRADESH	INAPURAPU SURYANARAYANA		EAST GODAVARI
20	WP/8576/2018 IA 1/2018-Direction Petition IA 2/2018-Implead Petition	SMT G VIJAYALAKSHMI Vs STATE OF AP	V S R ANJANEYALU	GP FOR HOME (AP) V V SATISH	VISAKHAPATNAM

### THE HONOURABLE SRI JUSTICE T MALLIKARJUNA RAO

## - TO BE HEARD FROM MONDAY THE 29TH DAY OF JULY TO FRIDAY THE 2ND DAY OF AUGUST, 2024 - (AFTER DAILY LIST - PROCEEDINGS THROUGH HYRBID MODE)

	(AFTER DAILY LIST - PROCEEDINGS THROUGH HYRBID MODE)  (WEEKLY CAUSE LIST)							
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT			
1	<u>. <b>HEARING</b></u> SA/933/2002	KUNCHALA VENKAIAH Vs KUNCHALA RAMANAMMA	C APPAIAH SHARMA	M RAMAIAH K SESHARAJYAM	PRAKASAM			
2	SA/944/2002	NADIMPALLI SURAMMA (DIED) Vs VEGESINA VENKATA NARASAMMA (DIED)	M R S SRINIVAS	P NARASIMHA RAO J SREENIVASA RAO K V SUBRAHMANYA NARUSU	WEST GODAVARI			
3	SA/28/2003	P.NARAYANA MURTHY. Vs N.VENKAT RAO.	N SIVA REDDY	VL N G K MURTHY	EAST GODAVARI			
4	SA/40/2003 IA 1/2010(SAMP 9687/2010) L R Petition	BAIREDDY RAMULU RAJAHMUNDRY Vs BHERI MUTYALA REDDY RAJAHMUDNRY& 3	SIVAPRASAD REDDY VENATI	M V SURESH	EAST GODAVARI			
5	SA/70/2003	KOTHAPALLI BUSIREDDY (DIED) & 4 ORS Vs ALAMURU KOTHA SANJEEVA & 4 ORS	T NAGARJUNA REDDY	V B SUBRAHMANYAM	YSR KADAPA			
6	SA/73/2003	HARIJANA RAMUDU MUKHTAPURAM ANANTAPUR&2 Vs H.KONDANNA MUKHTAPURAM &4 ORS	O MANOHER REDDY	KARRI MURALI KRISHNA	ANANTAPUR			
7	SA/76/2003 IA 1/2003(CMP 1266/2003)	MAREPPA ANANTAPUR.& 4 ORS Vs UDDEPPA L.RS.&R.4 & 7 ORS	P R BALARAMI REDDY	R V SUBBA RAO	ANANTAPUR			
8	SA/80/2003	STATE OF A.P. REP. BY THE DIST. COLLECTOR Vs POLAGALLA PEDDA RAMASUBBAIAH	GP FOR ARBITRATION		KURNOOL			
9	SA/121/2003	CHILUVURU MICHALE Vs AKULA KIRAN KUMAR	V S R ANJANEYALU	G DHARMA RAO	GUNTUR			
10	SA/134/2003 IA 1/2003(CMP 2615/2003)	G.BHAGAVAT SINGH Vs THE GOVT. OF A.P	SRINIVAS KARRA	GP FOR ARBITRATION	GUNTUR			
11	SA/200/2003	B.VENKATARAVANAPPA. ANANTAPUR. Vs C.S.UGRA REDDY.& ANOTHER	-	R V SUBBA RAO	ANANTAPUR			
12	SA/215/2003	K.HANUMANTHA RAO Vs K.KRISHNA MURHTY & ORS	M Y K RAYUDU	VL N G K MURTHY	GUNTUR			
13	SA/219/2003	K.JABBAR Vs K.RAFI & ORS	O MANOHER REDDY	K SITA RAM K SOMA KONDA REDDY	ANANTAPUR			

14	SA/221/2003 IA 1/2007(SAMP 2653/2007) Direction Petition IA 2/2007(SAMP 22997/2007) Miscellaneous Petition	CH.SUBBAMMA GORLAMUDIVEDU CUDDAPAH&ANR Vs B.NAGI REDDY GORLAMUDIVEEDU CUDDAPAH	V B SUBRAHMANYAM	T NAGARJUNA REDDY	YSR KADAPA
15	SA/229/2003 IA 2/2003(CMP 4660/2003)	CHINTHAKUNTA JAGAN MOHAN REDDY Vs THE STATE OF A.P.	E KALYAN RAM	SRINIVAS DAMMALAPATI	YSR KADAPA
16	SA/237/2003 IA 2/2003(CMP 37902/2003) Vacate Stay Petition	S.K.CHAND BASHA KURNOOL Vs UNION OF INDIA SEC TO GOVT OF INDIA&4	P GANGA RAMI REDDY	M V KINI&CO ADVOCATES&SOLICITOR S GP FOR ARBITRATION	KURNOOL
17	SA/239/2003 IA 2/2012(SAMP 50842/2012) Condone Delay Petition IA 1/2016(SAMP 624/2016) Direction Petition	G.GANGARAJU KOTHAVALASA VIZIANAGARAM Vs G.PAPA MADDILAPALEM VISAKHAPATNAM&2 ORS	D V SITARAMAMURTHY	IA 2/2012,IA 1/2016 WEREN'T RECEIVED FROM THE ERSTWHILE COMMON HIGH COURT	VIZIANAGARAM
18	SA/266/2003	POTHIVADA RAMA KRISHNA Vs PATHIVADA CHINA RAJAMMA & 4 ORS	JAYANTI S C SEKHAR		VIZIANAGARAM
19	SA/267/2003	CH.NAGARATNAM & 6 ORS Vs CHANTA RAMAKRISHNA RAO & 2 ORS	TURAGA SAI SURYA	M V R NARASIMHA CHARYA	WEST GODAVARI
20	AS/402/2010	DHARMA CFHERUVU Vs THE GRAM PANCHAYAT OF KATRAPADU VILLAGE & 5 OTHERS	VTMPRASAD	M ADINARAYANA RAJU RAMA RAO GHANTA IA 1/2010(SAMP 9687/2010) WASN'T RECEIVED FROM THE ERSTWHILE COMMON HIGH COURT	GUNTUR

### THE HONOURABLE SMT JUSTICE VENKATA JYOTHIRMAI PRATAPA

# (TO BE HEARD FROM MONDAY THE 29TH DAY OF JULY TO FRIDAY THE 2ND DAY OF AUGUST 2024 (AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

	(AFTER DAILT LIST - PROCEEDINGS THROUGH HTBRID MODE)						
SNO	CASE	(WEE) PARTY	KLY CAUSE LIST) PETITIONER ADV.	RESPONDENT ADV.	DISTRICT		
1	SSION  CRLP/2345/2022  IA 2/2022  Stay Petition	LAGHUVARAPU KRISHNA MURTHY Vs THE STATE OF ANDHRA PRADESH	VENKATA DURGA RAO ANANTHA	PUBLIC PROSECUTOR (AP)	GUNTUR		
2	CRLP/2347/2022 IA 1/2022 Stay Petition	CHADIPIRALLA SUDHEER REDDY Vs THE STATE OF ANDHRA PRADESH	V V SATISH	PUBLIC PROSECUTOR (AP)	YSR KADAPA		
3	CRLP/2348/2022 IA 1/2022 Stay Petition	PAVULURI SUBBA RAO Vs THE STATE OF ANDHRA PRADESH	K K DURGA PRASAD	PUBLIC PROSECUTOR (AP)	GUNTUR		
4	CRLP/2350/2022 IA 1/2022 Stay Petition	MR. VADRANAMYESUPRABHU Vs THE STATE OF ANDHRA PRADESH	VENKATESWARLU SANISETTY	PUBLIC PROSECUTOR (AP)	KRISHNA		
5	CRLP/2353/2022 IA 2/2022 Stay Petition	MUPPANA VEERA RAJESH Vs THE STATION OF ANDHRA PRADESH	POOLLA SRAVANTH	PUBLIC PROSECUTOR (AP) MAHESWARA RAO KUNCHEAM	VISAKHAPATNAM		
6	CRLP/2358/2022 IA 2/2022 Stay Petition	PERISEPALLI MARUTHI RAMA RAGHAV Vs THE STATE OF ANDHRA PRADESH	KALLA TULASI DURGAMBA	PUBLIC PROSECUTOR (AP) AMANCHARLA SATISH BABU	WEST GODAVARI		
7	CRLP/2359/2022 IA 1/2022 Stay Petition CRLP/2349/2022	VALLURI CHAKRAPANI Vs SYNDICATE BANK	RAJA REDDY KONETI	PUBLIC PROSECUTOR	VISAKHAPATNAM		
8	CRLP/2349/2022 IA 1/2022 Stay Petition	TALASILA JAYALAKSHMI Vs SYNDICATE BANK	RAJA REDDY KONETI	PUBLIC PROSECUTOR	VISAKHAPATNAM		
9	CRLP/2452/2022 IA 2/2022 Stay Petition	THALIA KUSUMA VIJAYA SANKARAM VS STATE OF ANDHRA PRADESH	NAGA PRAVEEN VANKAYALAPATI	PUBLIC PROSECUTOR (AP)	KURNOOL		
10	CRLP/2456/2022 IA 2/2022 Stay Petition IA 3/2022 Addl. Evidence Petition	N.NAGESH Vs THE STATE OF ANDHRA PRADESH	P PADMAVATHI	PUBLIC PROSECUTOR (AP) MAHADEVA KANTHRIGALA	KURNOOL		
11	CRLP/2458/2022 IA 1/2022 Stay Petition	KALLURU VENKATA REDDY VS THE STATE OF ANDHRA PRADESH	L J VEERA REDDY	PUBLIC PROSECUTOR (AP)	YSR KADAPA		
12	CRLP/2480/2022 IA 1/2022 Stay Petition	MUDIYAM ABDUL RAZAK @ M.A. RAZAK Vs THE STATE OF ANDHRA PRADESH	Y V ANIL KUMAR	PUBLIC PROSECUTOR (AP)	KURNOOL		

13	CRLP/2481/2022 IA 1/2022 Stay Petition	SHEHNAZ SHAIK Vs THE STATE OF ANDHRA PRADESH	RAVULA NAGARJUNA	PUBLIC PROSECUTOR (AP) BALA MOHAN RAO S	MRIM REPRESE
14	CRLP/2517/2022 IA 1/2022 Dispense with Petition IA 2/2022 Stay Petition	KAPPAGANTULA GOVIND Vs MR.MOLLI ABHIJITH	S A V RATNAM	P A K KISHORE PUBLIC PROSECUTOR	VISAKHAPATNAM
15	CRLP/2518/2022 IA 1/2022 Dispense with Petition IA 2/2022 Stay Petition	BAKE JILAN ASHIQ Vs STATE OF ANDHRA PRADESH	P NARASIMHULU	PUBLIC PROSECUTOR (AP) INENI VENKATA PRASAD	YSR KADAPA
16	CRLP/2524/2022 IA 1/2022 Stay Petition	TUMMALA SANTHI Vs THE STATE OF ANDHRA PRADESH	DEVADASS BALANTHA	PUBLIC PROSECUTOR (AP) SAI BABU P	KRISHNA
17	CRLP/2527/2022 IA 1/2022 Dispense with Petition IA 2/2022 Stay Petition	VUYYURU YEDUKONDALU Vs VUYYURU UMA MAHESWARI @ GUDIPUDI UMA MAHESWARI	SREENIVASA RAO VELIVELA	C VENKAIAH	WEST GODAVARI
18	CRLP/2528/2022 IA 1/2022 Stay Petition	PRATA RAMANA PRASAD Vs S.H.O	M S P KAMARAJU	PUBLIC PROSECUTOR (AP)	CHITTOOR
19	CRLP/2529/2022 IA 2/2022 Stay Petition	BOLLIGORLA PAWAN KUMAR Vs STATE OF ANDHRA PRADESH	SARATH KUMAR D	PUBLIC PROSECUTOR (AP)	YSR KADAPA
20	CRLP/2530/2022 IA 1/2022 Stay Petition	KANALA SRIKANTH REDDY @ SRIKANTH Vs THE STATE OF ANDHRA PRADESH	RAJA REDDY KONETI	PUBLIC PROSECUTOR (AP) SRINIVASULU P	YSR KADAPA
21	CRLP/5860/2022 IA 1/2022 Dispense with Petition IA 2/2022 Stay Petition	BOLLA RAJESWARI Vs THE STATE OF A.P.	MSVS SUDHA RANI	PUBLIC PROSECUTOR (AP)	KRISHNA
	HEARING CRLP/2356/2022 IA 1/2022 Stay Petition	SHAIK GHOUSE BASHA Vs THE STATE OF ANDHRA PRADESH	K VENUGOPAL REDDY	PUBLIC PROSECUTOR (AP) E V V S RAVI KUMAR	YSR KADAPA
23	CRLP/2476/2022 IA 1/2022 Dispense with Petition IA 2/2022 Stay Petition IA 3/2022 Vacate Stay Petition	KETHANI SARATHA TEJA VS THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	PUBLIC PROSECUTOR (AP) KOCHIRI RAJA SHEKAR	GUNTUR
24	CRLP/2551/2022 IA 1/2022 Stay Petition	GADHIRAJU LAKSHMIPATHI RAJU Vs STATE OF ANDHRA PRADESH	A RAJENDRA BABU	PUBLIC PROSECUTOR (AP)	CHITTOOR
ADMIS	SSION (SERVICE MATTERS)				
25	WP/7740/2018 IA 1/2018 Direction Petition	KAMALA CHANDRA VASU KOILADA Vs ANDHRA UNIVERSITY	AVSLAXMI	V SAI KUMAR GP FOR HIGHER EDUCATION	VISAKHAPATNAM

### INTERLOCUTORY (SERVICE MATTERS)

26	WP/7644/2018 IA 1/2018 Direction Petition	H. JAYA LAKSMI Vs APSRTC	SREEMANNARAYANA VATTIKUTI		KURN9665 of 84
27	WP/7767/2018 IA 1/2018 Direction Petition IA 1/2019 Vacate Stay Petition	A. VENKATESWARLU Vs EASTER POWER DISTRIBUTION COMPAN OF A.P. LTD.	A PRABHAKAR RAO		EAST GODAVARI
28	WP/7821/2018 IA 1/2018 Direction Petition IA 2/2018 Vacate Stay Petition	B.B.H.JR. COLLEGE (HIGH SCHOOL) Vs STATE OF AP	CH SAMSON BABU	GP FOR SCHOOL EDUCATION (AP)	PRAKASAM
29	WP/7901/2018	B.PRASAD RAO Vs ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION	A K JAYAPRAKASH RAO	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	CHITTOOR
30	WP/8198/2018 IA 1/2018 Direction Petition	K. THIRUPATHI REDDY Vs THE STATE OF ANDHRA PRADESH	VENKATESWARLU GADA	GP FOR EDUCATION (AP)	PRAKASAM
31	WP/13311/2018 IA 1/2018 Direction Petition	K.BHASKARA RAO VS THE ANDHRA PRADESH EDUCATION AND WELFARE INFRASTRUCTURE DEVELOPMENT CORPORATION	S GOPAL RAO	G V S KISHORE KUMAR GP FOR SCHOOL EDUCATION	SRIKAKULAM
32	MP/16539/2018 WP/16539/2018 IA 1/2018 Direction Petition WP/16556/2018 WP/16558/2018 WP/16558/2018 WP/16582/2018 WP/16587/2018 WP/16591/2018 WP/16593/2018 WP/122112/2018 WP/22112/2018	POLURI SRINIVAS Vs THE STATE OF A.P.	VENKATA SAI KRISHNA PONNURU	GP FOR EDUCATION (AP)	KRISHNA
33	WP/16556/2018 IA 1/2018 Direction Petition	KURRA BHASKARA RAO Vs THE STATE OF A.P. REP. BY ITS PRINCIPAL SECRETARY	VENKATA SAI KRISHNA PONNURU	GP FOR EDUCATION (AP)	PRAKASAM
34	WP/16558/2018 IA 1/2018 Direction Petition	V.VENKATA LAXMI Vs THE STATE OF A.P. REP. BY ITS PRINCIPAL SECRETARY	VENKATA SAI KRISHNA PONNURU	GP FOR EDUCATION (AP)	PRAKASAM
35	WP/16576/2018 IA 1/2018 Direction Petition	J.H.E. PRAMEELA DEVI. Vs THE STATE OF A.P	VENKATA SAI KRISHNA PONNURU	GP FOR EDUCATION (AP)	PRAKASAM
36	WP/16582/2018 IA 1/2018 Direction Petition	VARIKALLU BRAHMAIAH Vs THE STATE OF A.P.	VENKATA SAI KRISHNA PONNURU	GP FOR EDUCATION (AP)	PRAKASAM
37	WP/16587/2018 IA 1/2018 Direction Petition	MUTHUMULA SRINIVASA REDDY Vs THE STATE OF A.P.	DEVI PRASAD MANGALAPURI	GP FOR EDUCATION (AP)	PRAKASAM
38	WP/16591/2018 IA 1/2018 Direction Petition	A.K.AYYANGAR Vs THE STATE OF A.P.	VENKATA SAI KRISHNA PONNURU	GP FOR EDUCATION (AP)	GUNTUR

39	WP/16593/2018 IA 1/2018 Direction Petition	GAJULAPALLI LAKSHMI PRATAPA REDDY Vs THE STATE OF A.P. REP. BY ITS PRINCIPAL SECRETARY	DEVI PRASAD MANGALAPURI	GP FOR EDUCATION (AP)	PRARASSAM of 84
40	WP/22112/2018 IA 1/2018 Direction Petition	A. VARADA REDDY Vs STATE OF ANDHRA PRADESH	VENKATA SAI KRISHNA PONNURU	GP FOR SCHOOL EDUCATION (AP)	YSR KADAPA
41	WP/22195/2018 IA 1/2018-Direction Petition	BOYALLA PADMAVATHI DEVI Vs STATE OF ANDHRA PRADESH	DEVI PRASAD MANGALAPURI	GP FOR SCHOOL EDUCATION (AP)	PRAKASAM

### THE HONOURABLE SRI JUSTICE VENUTHURUMALLI GOPALA KRISHNA RAO

### (TO BE HEARD FROM MONDAY THE 29TH DAY OF JULY TO FRIDAY THE 2ND DAY OF AUGUST 2024 - AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

	AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)							
SNO	CASE	(WEE) PARTY	KLY CAUSE LIST) PETITIONER ADV.	RESPONDENT ADV.	DISTRICT			
1	RLOCUTORY  AS/1973/2001 IA 1/2021 Amendment Petition	RAJKUMAR CO OPERATIVE BUILDING SOCIETY LTD. REP. BY ITS Vs KONERU VENKATESHWAR RAO. VIJAYAWADA	PANDAMANENI SRINIVASA RAO	G V R CHOUDARY P RAJASEKHAR	KRISHNA			
2	AS/18/2002 IA 1/2020 Condone Delay Petition IA 2/2020 Set Aside Abatement IA 3/2020 L R Petition	MANNEM VENKAYAMMA (DIED) Vs GOLA @ RAYI KOTAMMA (DIED)	P VENUGOPAL	A V SIVAIAH	GUNTUR			
3	AS/596/2002 IA 1/2021 L R Petition	ARCOT RAJAMMA Vs CHENGI SARAVANABHAVA	D PURNACHANDRA REDDY K VISWANATHAM	P JAGADISH CHANDRA PRASAD PATTABHI NAIDU C	SPS NELLORE			
FINAL 4	AS/1482/2001 IA 1/2001(CMP 9589/2001) IA 3/2004(ASMP 46132/2004) Injunction Petition	Y. GOWRAIAH Vs Y. NAGAPPA	K V CHALAPATHI RAO	KARRI MURALI KRISHNA K VENUGOPAL REDDY U RAMANJANEYULU ARAVALA RAMA RAO	KURNOOL			
5	AS/1786/2001	SPECIAL DEPUTY COLLECTOR Vs K PENTAIAH	GP FOR APPEALS		VISAKHAPATNAM			
6	AS/1805/2001	TIRUMALA TIRUPATI DEVASTHANAMS Vs R. VENKATRAMAIAH (DIED)	C SINDHU KUMARI	K V S VISHNURAM	CHITTOOR			
7	AS/2116/2001	SIVAKUMAR SPINNING MILLS (P) LTD. Vs M/S. ANNAPOORNA GINNING MILLS	M GUNNESWARA RAO	K V CHALAPATHI RAO	GUNTUR			
8	AS/182/2002 AS/75/2002	M/S. PADMASRI RICE MILL VS UNITED INDIA INSURANCE CO. LTD.	VL N G K MURTHY	SRINIVASA RAO VUTLA	WEST GODAVARI			
9	AS/75/2002	M/S. AKSHMI MODERN RICE MILL Vs UNITED INDIA INSURANCE CO. LTD.	R SATYANARAYANA RAJU	SRINIVASA RAO VUTLA	WEST GODAVARI			
10	AS/203/2002	LAND ACQUISITION OFFICER CUM SPECIAL DEPUTY COLLECTOR Vs D.VISWANATHA REDDY	GP FOR APPEALS		ANANTAPUR			
11	AS/226/2002	V.V.GOVINDARAJULU Vs M.VENKATA RAO	K V SUBRAHMANYA NARUSU	ARAVALA RAMA RAO	SRIKAKULAM			

12	AS/230/2002	VEMULAPALLI CHINA KOTESWARA RAO Vs THE CHAIRMAN	V VENKATARAMANA	DANTU SRINIVAS	KRISHNA
13	AS/236/2002	KORADA LAKSHMI Vs TAMMINA PAPAYAMMA	P V R SHARMA		VISAKHAPATNAM
14	AS/238/2002	GIRIDI SEETHAMMA Vs SASUBILLI NARAYANAMMA	TADDI NAGESWARA RAO		VIZIANAGARAM
15	AS/312/2002 IA 2/2002(CMP 14560/2002)	KALLAPALLI VENKATARAMARAJU Vs D. KRISHNA MURTHY RAJU	O MANOHER REDDY	P R K AMERANDRA KUMAR	WEST GODAVARI
16	AS/314/2002 IA 3/2002(CMP 22531/2002)	G.MURALIDHAR NAIDU Vs M.JAGADESWARA NAIDU	M BALASUBRAHMANYAM	P GOVIND REDDY	WEST GODAVARI
17	AS/328/2002	K.C. HANUMANTHA REDDY Vs K. NARAYANAPPA (DIED)	K VISWANATHA REDDY	CHETLURU SREENIVAS	ANANTAPUR
18	AS/330/2002	P. VENKATA RADHAKRISHNA Vs VYSYARAJU SANYASI RAJU (DIED)	T S ANAND	VL N G K MURTHY	SRIKAKULAM
19	AS/341/2002	DEVERAPALLI VENKA REDDY Vs VAVILALI VENKATA SUBBAIAH	K MURALIDHAR REDDY		PRAKASAM
20	AS/377/2002	ADARASA VIDYA SAMITHI Vs ADARSA VIDYA SAMITHI	M S R SUBRAHMANYAM		EAST GODAVARI
21	AS/444/2002	Y.SUDARSHAN RAJU (DIED) & 3 OTHERS Vs C.SEETHARAMARAJU & 2 OTHERS	M BALASUBRAHMANYAM	T V S PRABHAKARA RAO V V N NARAYANA RAO	WEST GODAVARI
22	AS/460/2002	DASARA BHASKARA SATYANARAYANA RAO Vs DASARA BRAHMANA CHOWDARY	M BALASUBRAHMANYAM	V MANOHAR RAO	WEST GODAVARI
23	AS/464/2002	GODITHI SURYA BHASKARAMMA Vs SRI VEGESNA NARAYANA RAJU	V S R ANJANEYALU	K RAGHAVA CHARYULU	SRIKAKULAM
24	AS/518/2002	KAMBALA AMMORU Vs SMT. KAMBALA DANAYAMMA	K SARVA BHOUMA RAO		VISAKHAPATNAM
25	AS/524/2002 TRAS/3640/2004	VAJJAH LAKSHMI NARASAMMA VS VEMULAPALLI VENKATA RAMANA RAO	Y V RAVI PRASAD	K SITA RAM + TRAS/3640/2004	WEST GODAVARI

26	TRAS/3640/2004 AS/524/2002	V. YAGNAMDA LAXMI NARASIMHA PRASADA SARMA & 2 OTHERS Vs V. GOPALA RAO & 3	L SUDHA RANI	+ AS/524/2002	WEST COBAVARI
27	AS/546/2002 IA 3/2005(ASMP 2389/2005) Stay Petition	OTHERS  GHANTA KOTESWARA RAO VS VENKATA PADMAVATHI	T V L NARASIMHA RAO	C RAMACHANDRA RAJU	KRISHNA
28	AS/549/2002 AS/2922/2001	FERTILISERS MACHILIPATNAM  CHUNDURU VISWANADHAM VS A. LAKSHMI KUMAR	A VEERASWAMY	E V V S RAVI KUMAR	EAST GODAVARI
29	AS/2922/2001	E. SATYANARAYNA MURTHY Vs A. LAKSHMIKUMAR	A VEERASWAMY	E V V S RAVI KUMAR	EAST GODAVARI
30	AS/581/2002	DR. NIMMAKURI PRASADA RAO Vs SRI RAM CHITS LTD.	P VIJAYA KUMARI	C NAGESWARA RAO	VISAKHAPATNAM
31	AS/610/2002	YASAM SANGAPPA Vs YADAKI GANDLA SIVAIAH	B D MAHESWARA REDDY		KURNOOL
32	AS/704/2002	P. RADHA KRISHNAMURTHY VS DOPPALAPUDI VEERA SEKHARA RAO & ANR	V S K RAMA RAO	VENKATESWERLLU KESAMSETTY	PRAKASAM
33	AS/1252/2002 IA 1/2002(CMP 13736/2002) Stay Petition IA 2/2002(CMP 17130/2002) Stay Petition IA 1/2008(ASMP 49/2008) Vacate Stay Petition	Vs	M V S SURESH KUMAR	RAMA CHANDRA RAO GURRAM	PRAKASAM
34	AS/1353/2002	THOTTEMPUDI JALAMMA Vs THOTTEMPUDI VENKATESWARLU	P SRI RAMA MURTHY	NIMMAGADDA SATYANARAYANA	PRAKASAM
35	AS/1365/2002	JANAPAREDDY VENKATARATNAM Vs J. DHARMARAJU	M S R SUBRAHMANYAM	M SIVANANDA KUMAR	EAST GODAVARI
36	AS/1651/2002	BATHINA LAKSHMANA DORA Vs MAHADASU KRISHNA @ COSTUMES KRISHNA	M S R SUBRAHMANYAM		EAST GODAVARI
37	AS/1911/2002	S.B. BHASKAR RAO Vs S.B. PRABHAKAR RAO	SRINIVAS CHOWDARY	K V G M KRISHNA RAO J PRABHAKAR	KURNOOL
38	AS/1918/2002	YERRAGUNTLAPALLI MOHANA RAO Vs ANCHA PRASADA RAO	G L NARASIMHA RAO R DHEERAJ SINGH	NALLAPATI LAKSHMINARAYAN N SRIRAM MURTHY	GUNTUR
39	AS/1926/2002	SRI RAYUDU SUBHASCHANDRA BOSE BABU Vs SMT. VEMURI CHOWDESWARI	V S R ANJANEYALU	MOVVA CHANDRASHEKAR RAO	VISAKHAPATNAM

40	AS/1960/2002	NEERUVAYI ANKAMMA Vs NEERUVAYI RAVICHANDRUDU	PRABHAKAR RAICHUR	P GANGA RAMI REDDY	СНІ <del>ТР</del> 9670 of 84
41	AS/1993/2002 IA 1/2002(CMP 4121/2002)	KANURU BASAVA PUNNARAO Vs GOGINENI SUMA	P V R SHARMA	V S R ANJANEYALU	KRISHNA
42	AS/2009/2002	SRI MUTTA ATCHAYYA NAIDU Vs SMT. GOGINENI ANNAPURNA	P V R SHARMA	MOVVA CHANDRASHEKAR RAO	VISAKHAPATNAM
43	AS/2025/2002	APPASANI SEETHARATHNAM Vs CH. SURYA VENKATA SATYANARAYANA MURTHY	N (P) ANJANA DEVI SATYANARAYANA	B SOMASEKHAR	EAST GODAVARI
44	AS/2149/2002	K. VEERABHADRA RAO Vs KANTAE SUBBA RAO & 14 ORS	MOHD ISLAMUDDIN ANSARI	M V DURGA PRASAD + TRAS/2351/2004	EAST GODAVARI
45	TRAS/2351/2004	K. RAMA TULASI & ANOTHER Vs K. VEERABHADRA RAO KAKINADA	RAMA RAO GHANTA	MOHD ISLAMUDDIN ANSARI + AS/2149/2002	EAST GODAVARI
46	AS/2155/2002	S. PRABHAKARAN Vs S. SREERAMULU CHETTY		P GOVIND REDDY R2 UNSERVED,A1,A2 UNSERVED ON 27-10-2021	CHITTOOR
47	AS/2157/2002	KATHENEDI RADHA KRISHNA Vs SANKURATRI UTTAMA RAO	THAKUR SINGH	K SESHARAJYAM	WEST GODAVARI
48	AS/2169/2002	VENKA RAJULU Vs SEEMUSURU KAMARAJU	A SURENDER REDDY		VIZIANAGARAM
49	AS/2215/2002	EAST INDIA COMMERCIAL COMPANY LIMITED VS CENMENT CORPORATION OF INDIA LIMITED	D BHASKAR REDDY		EAST GODAVARI
50	AS/2236/2002	DAMANCHERLA VENKATARAMANA NAIDU Vs DAMANCHERLA HARITHA(MAJOR)	J SREENIVASA RAO	V B SUBRAHMANYAM BALAJI MEDAMALLI	YSR KADAPA

# COURT NO. 24 THE HONOURABLE SRI JUSTICE HARINATH.N

To Be Heard from Monday the 29th Day of July to Friday the 02nd Day of August 2024 (AFTER COMPLETION OF DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

			(WEE	KLY CAUSE LIST)		
SNO ADMI	SSION	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
1		064/2007	K. PUNNAIAH GUNTUR DIST. Vs THE APSRTC DIVISIONAL MANAGER APSRTC GUNTUR DIST.& ANOTHE	A VEERASEKHAR RAO	W V S RAJA RAJESWARI(SC FOR APSRTC) K SATYANARAYAN MURTHY(SC FOR APSRTC)	GUNTUR
2	WP/42	259/2007	J. PARAMESWARA RAO Vs THE APSRTC REP.BY ITS DIVISIONAL MANAGER APSRTC	A VEERASEKHAR RAO	W V S RAJA RAJESWARI(SC FOR APSRTC)	GUNTUR
INTER	RLOCU	TORY				
3	4070/3 Resto	016(WPMP 2016) ration Petition 7360/2003	M.GANGI REDDY Vs A.P.TRANSCO LTD.HYDERABAD REP.BY ITS CHAIRMAN &	M/S INDUS LAW FIRM	K SESHARAJYAM S RAVINDRANATH	SPS NELLORE
FINAL	HEAR	ING				
4	WP/2	3901/2003	SMT. P. BHARATHI W/O. SRI B. RAJA GOPAL ANANTAPUR DIST. VS THE GOVERNMENT OF A.P. HYDERABAD.	K RAM REDDY	GP FOR EDUCATION GP FOR SCHOOL EDUCATION	ANANTAPUR
5	WP/2	4995/2003	P.V. RAMANAIAH KADAPA Vs TRANSMISSION CORPORATION OF A.P. LTD. HYDERABAD	K UDAYA SRI	ANUP KOUSHIK KARAVADI(SC FOR APTRANSCO) M. VIDYASAGAR ( STANDING COUNSEL FOR APGENCO )	YSR KADAPA
6	IA 1/2 32369 Direct IA 1/2 41332 Misce	5651/2003 003(WPMP 3/2003) ion Petition 015(WPMP 2/2015) Ilaneous Petition 333/2004	M.S.RAJ KUMAR Vs REGIONAL JOINT DIECTOR OF SCHOOL EDUCATION	P GOVIND REDDY	GP FOR SCHOOL EDUCATION	CHITTOOR
7		5961/2003 7236/2003	S.MUTYALA NAIDU S/O SATYANARAYANA Vs STATE OF ANDHRA PRADESH REP. BY ITS SECRETARY	ABHINAND KUMAR SHAVILI	GP FOR ENDOWMENTS N INDRANI T BALAJI	EAST GODAVARI
8	IA 1/2 33116 Direct IA 1/2 27954	6213/2003 003(WPMP 5/2003) ion Petition 004(WPMP 5/2004) Early Date	VISAKHAPATNAM STEEL PLANT VISAKHAPATNAM & 4 Vs VISAKHAPATNAM STEEL PLANT VISAKHAPATNAM & ANOTHER	G S RAO	V RAVINDER RAO KIRAN KUMAR VADLAMUDI	VISAKHAPATNAM
9	IA 1/2	519/2004 024 • Petition	M/S. GRAMA SWARAJA SANGAM VS THE ASST. COMMISSIONER OF LABOUR AND 6 OTHERS	N RUSHENDER REDDY	GP FOR LABOUR	ANANTAPUR
10	WP/80	600/2004	K.R.S.D.GNANI Vs THE CHAIRMAN & M.D.TIRUPATI & 4 ORS	S SHARAT KUMAR	M VINOBHA DEVI S RAVINDRANATH	CHITTOOR

11	WP/8609/2004 IA 1/2004(WPMP 11135/2004) Direction Petition	VISAKHAPATNAM STAFF ASSOCIATION Vs THE CHAIRMAN VISAKHAPATNAM PORT TRUST	A PADMA	P SRI RAGHU RAM K SRINIVASA RAO	VISAKHAPATNAM
12	WP/8614/2004	M. SRINIVAS BABU Vs STATE BANK OF INDIA & 2 OTHERS	K GOVIND	M V K VISWANADHAM	GUNTUR
13	WP/8631/2004	T.MAHENDER REDDY ZEEDIMETLAHYDERABAD Vs THE GIRIJAN COOPERATIVE CORPN VISAKHAPATNAM	MADHAVA RAO NALLURI	P V V SATYANARAYANA (SC FOR GIRIJAN C O)	VISAKHAPATNAM
14	WP/8658/2004	I.V.P. RAMA RAO VIZIANAGARAM DISTRICT Vs THE DIST. CO-OP. OFFICER REGISTRARVIZIANAGARA M & 2	I MAAMU VANI	GP FOR COOPERATION M BHASKARA LAKSHMI	VIZIANAGARAM
15	WP/8729/2004 IA 1/2004(WPMP 11277/2004) Direction Petition	P.NAGESWARA RAO PRAKASAM DISTRICT. Vs COMMISSIONER AND DIRECTOR OF SCHOOL EDN.& 3 OTHERS	KASA JAGANMOHAN REDDY	GP FOR SCHOOL EDUCATION	PRAKASAM
16	WP/8893/2004	NSR PRASAD VISAKHAPATNAM Vs THE COMMODORE VISAKHAPATNAM & 2 OTHERS	A V S LAXMI	GOKULA RAMA RAO S SIVA KUMARI	VISAKHAPATNAM
17	WP/8906/2004 IA 1/2004(WPMP 11468/2004) Dispense with Petition IA 5/2004(WPMP 47338/2004) Letter	L. RAMANJANEYULU Vs THE DIST COLLECTOR/PRESIDENT	K RAMA MOHAN	B PRUDHVI KUMAR (SC FOR APSCCFC) A YADAVA REDDY(SC FOR TSEWIDC)	ANANTAPUR
18	WP/9207/2004 IA 3/2004(WPMP 49063/2004) Letter	C.SAMBI REDDY GUNTUR DISTRICT Vs CHAIRMAN CHAITANYA GRAMEENA BANK GUNTUR & ANR	M PANDURANGA RAO	ABHINAND KUMAR SHAVILI A V S LAXMI	GUNTUR
19	WP/9850/2004 IA 1/2005(WPMP 7879/2005) Fix an Early Date	S.HYMAVATHI BHIMAVARAM Vs THE COMMISSIONER OF COLLEGIATE EDN.HYD. & 2 OTHERS	M L ALI	GP FOR HIGHER EDUCATION V VENKATARAMANA	WEST GODAVARI
20	WP/9937/2004 IA 1/2004(WPMP 12642/2004) Suspension Petition	G.VEERA REDDY Vs THE KADPA DISTRICT COOP. CENTRAL BANK LTD.	L J VEERA REDDY	KAVITHA GOTTIPATI K SRINIVASA MURTHY K SRINIVASA MURTHY	YSR KADAPA
21	WP/12520/2004 IA 1/2004(WPMP 15936/2004) Direction Petition	A.VENUGOPAL VIZIANAGARAM DISTRICT Vs SUPERINTENDENT ENGINEER APEPDCL & ANR	R ANNAPURNA	METTA CHENDRA SEKHAR RAO	VIZIANAGARAM

22	WP/13415/2004 IA 1/2004(WPMP 17181/2004) Suspension Petition	M.LAKSHMI NARASIMHA MURTHY GUNTUR Vs DIV.COOPERATIVE OFFICER GUNTUR & 3 OTHERS	T A KUMAR	GP FOR COOPERATION	GUNTUR 73 of 84
23	WP/13711/2004 IA 1/2004(WPMP 17577/2004) Fix an Early Date	GUDAPATI SWAMY RAJU E.G. DISTRICT Vs THE STATE BANK OF INDIA HYDERABAD & 1	KAMLA SEELAM B	K SRINIVASA MURTHY B G RAVINDER REDDY V UMA DEVI	EAST GODAVARI
24	WP/13749/2004	Y.CHINA VEERABHADRA RAO Vs THE STATE BANK OF INDIA & ANR	KAMLA SEELAM B	K SRINIVASA MURTHY B G RAVINDER REDDY V UMA DEVI (No Vakalath Found for Kamla Seelam B and K Srinivasa Murthy)	EAST GODAVARI
25	WP/13855/2004 IA 1/2004(WPMP 16292/2004) Dispense with Petition	GHANTA SIVARAM PRASAD Vs THE LABOUR COURT	KRISHNA REDDY PUTTA	GP FOR LABOUR	KRISHNA
26	WP/14178/2004 IA 1/2004(WPMP 18233/2004) Suspension Petition	DHANAJOY DAS Vs UNION OF INDIA & ANR	S SREERAMACHANDRA MURTHY	BETHAPALLI SURYANARAYANA (CENTRAL GOVT COUNSEL) NAMAVARAPU R RAO(CENTRAL GOVT COUNSEL)	VISAKHAPATNAM
27	WP/14189/2004 IA 1/2004(WPMP 18264/2004) Direction Petition	BIKKAVOLU APPARAO W.G.DISTRICT. Vs THE APSRTC BY MANAGING DIRECTOR HYD. & ANOTHER	P SRIDHAR RAO	VINOD KUMAR TARLADA (SC FOR APSRTC) R MANMADHA REDDY	WEST GODAVARI
28	WP/14272/2004	M.SHANKARA RAO VISAKHAPATNAM VS SEC.COOPERATION DEPT. HYDERABAD & 5 OTHERS	A PADMA	GP FOR COOPERATION UTTARA LEGAL GP FOR AGRICULTURE	VISAKHAPATNAM
29	WP/14497/2004	K.NAGESWARA RAO ANANTAPUR & 15 OTHERS Vs SEC.MINISTRY OF TELECOMMUNICATIONS DELHI & 7	P BHASKAR	K JAGADISHWAR REDDY RAVINDRA YANAMANDRA S NANDA K ARUNA	ANANTAPUR
30	WP/14574/2004 IA 1/2004(WPMP 18778/2004) Direction Petition	M.PAPAMMA Vs BHARAT SANCHAR NIGAM LTD AND ANOTHER	C SURYANARAYANA	P SHARADA K ARUNA	GUNTUR
31	WP/14737/2004	SRI M. TRIMURTY RAJU Vs THE REGIONAL JOINT DIRECTOR OF SCHOOL EDN.EG. DIST &3 OTHERS	S SRI RAM	GP FOR SCHOOL EDUCATION V S R ANJANEYALU V VENKATARAMANA	WEST GODAVARI
32	WP/14739/2004 IA 1/2004(WPMP 19010/2004) Direction Petition	DHARMANA MADHAVA RAO VISAKHAPATNAM VS RASHTRIYA ISPAT NIGAM LTD. AND 2 OTHERS	S A K MYNUDDIN	A S C BOSE GP FOR EMPLOYMENT TRAINING V RAVINDER RAO GP FOR LABOUR	VISAKHAPATNAM
33	WP/15011/2004 IA 1/2004(WPMP 19427/2004) Direction Petition	P.M. RAO Vs APSRTC SRIKAKULAM REGION REPBY REGIONAL MANAGER & 2 OTHERS	K UDAYA SRI	VINOD KUMAR TARLADA (SC FOR APSRTC)	SRIKAKULAM

34	WP/15056/2004 IA 1/2004(WPMP 19483/2004) Suspension Petition	K.ESHWARAIAH ANANTAPUR Vs G.M.SYNDICATE BANK MANIPAL & ANR	M GOWRI SHANKAR	T B L MURTHY A KRISHNAM RAJU	ANARAGARUR <sup>A 84</sup>
35	WP/15127/2004	THE DEPOT MANAGER APSRTC KAKINADA EAST GODAVARI DIST. VS K. SEETHARAMULU AND ANOTHER	P VINAYAKA SWAMY	GP FOR LABOUR	EAST GODAVARI
36	WP/15200/2004	A. SUBRAMANYAM ANANTAPUR. Vs RAYALASEEMA GRAMEENA BANK CUDDAPAH & 21 OTHERS	C PRAKASH REDDY	V UMA DEVI K SRINIVASA MURTHY S ASHOK ANAND KUMAR	KURNOOL
37	WP/15481/2004 IA 1/2006(WPMP 28127/2006) Fix an Early Date	SRI R.S.V.P.D.V.V.SATYANARA YANA Vs STATE OF A.P. INTERMEDICATE EDUCATION & 2 ORS	SIVARAJU SRINIVAS	GP FOR EDUCATION	KRISHNA
38	WP/15500/2004	DR. O.S. RAMACHANDRAIAH ANANTAPUR & ANOTHER Vs DR. K.N. JAI VEERA ANANTAPUR AND 2 OTHERS	M LAXMAN VIJAY KUMAR DEVINENI	C KODANDA RAM S R DESHMUKH S SATISH BABU GP FOR HIGHER EDUCATION	ANANTAPUR
39	WP/16249/2004	N. SAI KRISHNA VS BHARAT SANCHAR NIGAM LTD. AND 2 OTHERS	C SURYANARAYANA	ELEVATED AS JUDGE BOKKA SATYANARAYANA KAMLA	EAST GODAVARI
40	WP/18312/2005	D.N.V.SATYANARYANA E.G.DISTRICT. Vs THE COMMISSIONER FOR COOPERATIONHYD AND 3 OTHERS	G V SHIVAJI	GP FOR COOPERATION BOBBA VIJAYALAKSHMI	EAST GODAVARI
41	WP/25673/2006	V.SREEDHAR REDDY GUNTAKAL ANANTAPUR DISTRICT Vs UNION OF INDIA. RAIL BHAVAN NEW DELHI & 3 OTHERS	J M NAIDU	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL)	ANANTAPUR
42	WP/4265/2007	T. RAJ KUMAR GUNTUR DIST. Vs THE HONBLE LABOUR COURT & ANOTHER	A VEERASEKHAR RAO	GP FOR LABOUR C PRAKASH REDDY(SC FOR APSRTC)	GUNTUR
43	WP/4370/2007 IA 2/2007(WPMP 5575/2007)-Fix an Early Date	N. PURNACHANDRA SRINIVAS Vs THE HONBLE LABOUR COURT & ANOTHER	A VEERASEKHAR RAO	GP FOR LABOUR C PRAKASH REDDY(SC FOR APSRTC)	GUNTUR

## **COURT NO. 25**

### THE HONOURABLE SMT JUSTICE KIRANMAYEE MANDAVA

# (TO BE HEARD FROM MONDAY, THE 29th DAY OF JULY TO FRIDAY, THE 2nd DAY OF AUGUST 2024 - AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

		(WEE	KLY CAUSE LIST)		
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR A	DMISSION				
1	CRP/1674/2019 IA 1/2019 Stay Petition	MOTURI ESWARA RAO Vs REDDIPALLI SATYA KUMARI	P A SESHU	KALEEMULLA S SR-App by m/s.Kaleemulla S(ADV).	VISAKHAPATNAM
2	CRP/1691/2019 IA 1/2019 Suspension Petition	KOTU MAHENDRA Vs VATTURI VENKATA GANAMOHAN	E V V S RAVI KUMAR	P HEMACHANDRA RR1,2 - App by m/s.P.Hemachandra (adv). Proof of service filed vide usrno-40529/19	VISAKHAPATNAM
3	CRP/2941/2019 IA 1/2019 Suspension Petition CRP/2952/2019	G KRISHNAIAH Vs D RAVINDRA REDDY	G VENKATA REDDY	C PRAKASH REDDY	KURNOOL
4	CRP/2952/2019	G KRISHNIAH Vs D RAVINDRA REDDY	G VENKATA REDDY		KURNOOL
5	CRP/2954/2019 IA 1/2019 Stay Petition	THE DISTRICT REGISTRAR OF ASSURANCE Vs BHAVYA CONSTRUCTIONS PVT. LTD.	GP FOR ARBITRATION (AP)	M.V. PRATAP KUMAR sr-App by m/s.m.v.pratap kumar (adv).	VISAKHAPATNAM
6	CRP/3047/2019 IA 1/2019 Stay Petition	KURUBA PAMANNA Vs M SATYANARANA	N ASWARTHA NARAYANA	SR NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	ANANTAPUR
7	CRP/3116/2019 IA 1/2019 Suspension Petition	KONA KOMALA RAO DIED Vs BODDU SANTHAMMA	P RAMA SHARANA SHARMA	B VENKATARATNAM	SRIKAKULAM
8	CRP/3374/2019 IA 1/2019 Stay Petition	PALLE SREENIVASULU Vs T LAKSHMANA RAO	SIVAPRASAD REDDY VENATI	KALEEMULLA S R2 UNSERVED,r1-App by m/s.S.Kaleemula (adv),r2- Not necessary party.	YSR KADAPA
9	CRP/3413/2019 IA 1/2019 Dispense with Petition	CHNDRA BAI (DIED) Vs K CHANDRASEKHAR REDDY	SIVAPRASAD REDDY VENATI	G VENKATESWARLU R1 UNSERVED,SR NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	SPS NELLORE
10	CRP/3483/2019 IA 1/2019 Stay Petition	JUTTA SATYANARAYANA MURTHY Vs BEZAWADA SATYAVATHI	RAMA MOHAN PALANKI		WEST GODAVARI
ΔDΜΙ	SSION				
11	CRP/21/2019 IA 1/2019 Stay Petition	CITY HIGH SCOOL Vs M/S EDU-SMART SERVICE PVT LTD.	KAMBHAMPATI RAMESH BABU	V SAI KUMAR	KRISHNA
12	CRP/62/2019 IA 1/2019 Stay Petition IA 1/2022 Implead Petition	C PURNA Vs C LAKSHMAMMA	T V S PRABHAKARA RAO	D V V S S N H BHUJANGA RAO	EAST GODAVARI

13	CRP/229/2019 IA 1/2019 Stay Petition IA 2/2019 Substitute Petition IA 1/2024 Condone Delay Petition IA 2/2024 Set Aside Abatement IA 3/2024 L R Petition	SHIRIDI SAI LAKSHMI Vs D G SWAMY (DIED)	B V APARNA LAKSHMI	GHANTA SRIDHAR R2 R4 R5 R6 R7 R8 R9 R10 R11 R12 R13 R14 R15 UNSERVED,R-1 died vide ct r2 died vide proof of service filed usrno.45819/2019 r4 returned unserved vide memo filed usrno.9830/2019,45819/201 9 r3 app RR-5 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE FILED VIDE USRNO.37483/2019,52347/ 2019 (TRACK REPORT FILED) RR6TO15 NOT NECESSARY VIDE CT	KRISHNA <sup>76</sup> of 84
14	CRP/232/2019 IA 1/2019 Stay Petition	KADIPI REDDY CHANDRASEKHAR REDDY Vs KADIPI REDDY RAVANAMMA	B S REDDY	K MOHAN RAMI REDDY R2 UNSERVED,r1memo filed vide usmo-101701/22 vide death certificate enclosed r2-notice sent not yet retd proof of service not filed	KURNOOL
15	CRP/374/2019	KANAPARTHY SUNITHA Vs GALLA SUJATHA	MARELLA RADHA	C.PANINI SOMAYAJI	GUNTUR
16	CRP/562/2019 IA 1/2019 Stay Petition IA 2/2019 Extension Petition	P MUNILAKSHMAMMA Vs T ERRAIAH	P V VENKATA RAVI SANKAR and Dr. P.B Reddy	E V V S RAVI KUMAR	CHITTOOR
17	CRP/3234/2019	TAMMINENI PADMAVATHI Vs PATURI RAMESH BABU	NIMMAGADDA REVATHI	KIRAN BABU GODAVARTHI R1 UNSERVED,	GUNTUR
18	CRP/3375/2019 IA 1/2019 Stay Petition	RACHABATTULA PAPAMMA Vs JAMMULA PURNACHANDRA RAO	GADE VENKATESWARA RAO	SR NOTICE SENT NOT YET RETURNED VIDE MEMO FILED VIDE USRNO.61002/2019	GUNTUR
19	CRP/3504/2019 IA 1/2019 Stay Petition	G. RAVI SEKHAR Vs A. MOHAN	SRINIVASULU KURRA		CHITTOOR
20	CRP/251/2020 IA 1/2020 Stay Petition	SIRIPURAPU SRINIVASA RAO VS KAPARAPU RAMA DEVI ALIAS RAMANAMMA	REDDY VENKATA RAMANA		VIZIANAGARAM
21	CRP/1180/2020 IA 1/2020 Suspension Petition	GADAMSETTI VENKATESWARA RAO VS VADLAPOODI VENKATA SURESH BABU	P SRIDHAR REDDY	SAI GANGADHAR CHAMARTY sr app	SPS NELLORE
22	CRP/1207/2020 IA 1/2020 Stay Petition	PILLI SURYANARAYANA Vs JUTHIGA DHANALAKSHMI	SAI GANGADHAR CHAMARTY	SRINIVAS MALLAMPALLI rr1,2 app	WEST GODAVARI
23	CRP/991/2021 IA 1/2021 Stay Petition	KANDREGULA RAGA MANJARI VS MALLA MURALI KRISHNA	N SIVA REDDY	MAANASA KANNEGANTI PROOF OF SERVICE FILED USRNO.49715/2021	VISAKHAPATNAM
24	CRP/1163/2021 IA 1/2021 Stay Petition	DUTHALURU PEDDA POLERU Vs DUTHULURU BABAIAH	V R REDDY KOVVURI	12409 R2 R3 R4 UNSERVED,rr1,2 app,rr3,4 notice sent not yet returned, memo filed vide usr no 5507 of 2022	YSR KADAPA

25	CRP/162/2019 IA 1/2019 Stay Petition	M SUBRAMANAYAM GOWDU Vs K RAMI REDDY	K RAMAMOHAN	S PARINEETA proof of service not filed	CHITASOR OF 84
26	CRP/178/2020 IA 1/2020-Stay Petition	NEDULLA SURYA KUMARI @ SURYAKANTHAM Vs NEDULLA KASUIU	T V S PRABHAKARA RAO	JOSYULA BHASKARA RAO R2 UNSERVED,	EAST GODAVARI

## **COURT NO. 26**

### THE HONOURABLE SMT JUSTICE SUMATHI JAGADAM

# (TO BE HEARD FROM MONDAY, THE 29th DAY OF JULY TO FRIDAY, THE 2nd DAY OF AUGUST 2024 - AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

	AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)						
SNO	CASE	(WEE) PARTY	KLY CAUSE LIST) PETITIONER ADV.	RESPONDENT ADV.	DISTRICT		
<u>FOR /</u>	ADMISSION WP(AT)/18/2023 IA 1/2023 Miscellaneous Petition IA 2/2023 Implead Petition	A. VIJAYABHASKER Vs THE GOVERNMENT OF A.P.	MR. J. SUDHEER	GP FOR SERVICES III M RATNA REDDY	WEST GODAVARI		
2	WP(AT)/35/2023	N.Y. SARMA Vs THE STATE OF ANDHRA PRADESH REPRESENTED	MR. M. SRIKANTH	GP for WATER RESOURCES (SER.)	KRISHNA		
3	WP(AT)/42/2023 IA 1/2017(WVMP(TR) 296/2017) Vacate Stay Petition IA 1/2023 Implead Petition IA 2/2023 Dispense with Petition	K V RAMANA RAO Vs GOVERNMENT OF A.P. REP. BY ITS PRINCIPAL SECRETARY	SRINIVASA RAO MADIRAJU	GP FOR CO-OPERATION (SER.) MP	WEST GODAVARI		
4	WP(AT)/58/2023 IA 1/2023 Amendment Petition	SMT.CHIRRA PADMAVATHI VS THE STATE OF ANDHRA PRADESH REP. BY ITS CHIEF SECRETARY	P LAKSHMANA RAO	GP FOR ENERGY (SER.)	GUNTUR		
<b>ADMI</b> 5	<u>SSION (MINES AND INDUS</u> WP(AT)/543/2022	TRIES) B MOHANAMMA @ B MOHANA Vs THE STATE OF ANDHRA PRADESH	J M NAIDU	GP FOR SERVICES II	CHITTOOR		
ADMI	SSION (MEDICAL AND HEA	<u>(LTH)</u>					
6	WP(AT)/476/2022 IA 1/2022 Condone Delay Petition IA 2/2022 Miscellaneous Petition IA 3/2022 Miscellaneous Petition	SMT. P. BHARATHI B.SC. Vs THE STATE OF ANDHRA PRADESH	VENUGOPAL REDDY GODDINDLA	GP FOR SERVICES IV	EAST GODAVARI		
7	WP(AT)/496/2022	DR G KAVITHA Vs THE STATE OF AP	S GOPAL RAO	GP FOR SERVICES IV	CHITTOOR		
8	WP(AT)/533/2022 IA 1/2022 Dispense with Petition	GUMMADI PUNVYAVATHI Vs THE STATE OF ANDHRA PRADESH	A CHAYA DEVI	GP FOR SERVICES IV	PRAKASAM		
9	WP(AT)/535/2022 IA 1/2022 Miscellaneous Petition	G ACHAMMA Vs THE CHAIRMAN AND THE DISTRICT COLLECTOR	SANTHAPUR SATYANARAYANA RAO	GP FOR SERVICES IV	ANANTAPUR		
10	WP(AT)/537/2022 IA 1/2022 Dispense with Petition	T SESHUKUMARI Vs THE CHAIRMAN AND DISTRICT COLLECTOR	UMASANKAR LOKANADHAM	GP FOR SERVICES IV	VISAKHAPATNAM		
11	WP(AT)/538/2022 IA 1/2022 Miscellaneous Petition	B VIJAYA NIRMALA Vs THE STATE OF ANDHRA PRADESH	SRINIVAS BOBBILI	GP FOR SERVICES IV	WEST GODAVARI		

Page 79 of 84 **ADMISSION (SOCIAL WELFARE)** 

12 WP(AT)/522/2022 **THANIKONDA B KRISHNA GP FOR SERVICES II** YSR KADAPA

DHANALAKSHMI Vs

THE STATE OF ANDHRA

PRADESH

**ADMISSION (REVENUE)** 

S SURYANARAYANA VENKATESHWARLU **GP FOR SERVICES I** VISAKHAPATNAM 13 WP(AT)/512/2022 **GUMMADAVELLY** 

THE STATE OF ANDHRA

**PRADESH** 

**ADMISSION (MUNICIPAL ADMN.)** 

WP(AT)/532/2022 I SIVAJI KRANTHI SRI VAKA **GP FOR SERVICES IV GUNTUR** IA 1/2022 Vs

THE STATE OF ANDHRA Amendment Petition **PRADESH** 

**ADMISSION (EDUCATION)** 

WP(AT)/519/2022 V GANGADHAR NAIK NAGARAJU MADIREDDY **GP FOR SERVICES III ANANTAPUR** 

IA 1/2022

THE DISTRICT Condone Delay Petition EDUCATIONAL OFFICER

**ADMISSION (GAD)** 

C SRINIVASA BABA **GP FOR SERVICES I** 16 WP(AT)/549/2022 K NIRMALA BAI **KRISHNA** Vs

S M SUBHANI (SC FOR ACB AND SPL PP) THE STATE OF ANDHRA

**PRADESH** 

**ADMISSION (Finance and Planning)** 

WP(AT)/521/2022 **GP FOR SERVICES I** WEST GODAVARI M SAMBASIVAIAH Y V SATYANARAYANA

> Vs THE STATE OF ANDHRA

**PRADESH** 

WP(AT)/523/2022 P SRIDHAR GP FOR SERVICES I 18 K RAMA MOHAN **GUNTUR** 

IA 1/2022 Miscellaneous Petition

IA 2/2022

Dispense with Petition IA 3/2022 Vacate Stay Petition

THE STATE OF AP

ADVOCATE IN THIS CASE

HAS TO BE REGISTERED

**FOR HEARING** 

WP(AT)/40/2023 C.D. SUCHITRA D/O. C.M. J SUDHEER **GP FOR SERVICES IV** 19 **GUNTUR** R1 R3 R4 UNSERVED.

**DORAIRAJ** IA 1/2023

Miscellaneous Petition Vs

THE GOVERNMENT OF ANDHRA PRADESH REP.

BY ITS PRINCIPAL

**FINAL HEARING** 

MACMA/2266/2008 THE ORIENTAL INSURANCE COMPANY S AGASTYA SHARMA E SAMBASIVA PRATAP WEST GODAVARI VENKATASUBBAIAH V

LIMITED TANUKU.

SRI SAGELLA SANGAM [DIED] AND 5 OTHERS

R3 R4 R5 R6 UNSERVED, R1-DIED VIDE

> R2-APP. BY M/S VENKATASUBBAIAH V. R3-APP. BY M/S V VENUGOPALA RAO. R5-DISMISSED FOR DEFAULT VIDE C.O.

DATED 13.07.2016. R4 & R6-EXPARTE VIDE

## **COURT NO. 30**

### THE HONOURABLE SRI JUSTICE NYAPATHY VIJAY

# (TO BE HEARD FROM MONDAY, THE 29th DAY OF JULY TO FRIDAY, THE 2nd DAY OF AUGUST 2024 - AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

	AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)						
SNO	CASE	(WEEI PARTY	KLY CAUSE LIST) PETITIONER ADV.	RESPONDENT ADV.	DISTRICT		
1	SSION (PD CASES) CRP/5835/2015	H J SASTRY E.G.DIST Vs BODDI BULLI VEERAJU [DIED] & 6 OTHERS	T SREEDHAR		EAST GODAVARI		
2	CRP/869/2017 IA 1/2017(CRPMP 1146/2017) Suspension Petition	K. MURALIDHAR CHOWDARY Vs C. KAVITHA	M/S BHARADWAJ ASSOCIATES	CH RAMESH BABU R2 R3 UNSERVED,R 1 APP RR 2 AND 3 NOT NECESSARY VIDE CT	CHITTOOR		
3	CRP/985/2017 IA 1/2017(CRPMP 1304/2017) Suspension Petition	RAMA HYMAVATHI Vs CHALLA RAJAMMA	HARINATH REDDY SOMA	M V NARASIMHAM R2 UNSERVED,RR1,2 APP	SPS NELLORE		
4	CRP/988/2017 IA 4/2017(CRPMP 1307/2017) Stay Petition IA 5/2017(CRPMP 4865/2017) Condone Delay in Rep	G.N.VENKATRAMUDU Vs 0. DALI REDDY	KOTHAPALLI RAM MOHAN CHOWDARY	N ASWARTHA NARAYANA SR APP	ANANTAPUR		
<b>ADMIS</b> 5	SSION (NPD CASES)  CRP/558/2015  IA 1/2015(CRPMP 721/2015)  Fix an Early Date	PENKE KRISHNA CHANDRA RAO Vs BANK OF INDIA & 13 OTHERS	T V JAGGI REDDY	SATYA PRASAD KOLA	EAST GODAVARI		
6	CRP/4608/2015 IA 1/2015(CRPMP 6086/2015) Stay Petition	TIRUMALA NAGARATNAM Vs SERAM SRI RAMACHANDRA MURTHY & 5 ORS	E V V S RAVI KUMAR	K V SESHAGIRI RAO Y V ANIL KUMAR	EAST GODAVARI		
7	CRP/3817/2016 IA 1/2016(CRPMP 4928/2016) Stay Petition IA 2/2016(CRPMP 8081/2016) Vacate Stay Petition	TALARI NARASAMMA TADEPALLIGUDEM W.G.DIST Vs KODURI RAMBABU W.G.DIST & 4 OTHERS	T V JAGGI REDDY	T DURGA PRASAD RAO	WEST GODAVARI		
8	CRP/2417/2017 IA 1/2017(CRPMP 3153/2017) Direction Petition	T.BHASKAR REDDY Vs THE SPECIAL DEPUTY COLLECTOR	HARISH KUMAR RASINENI	GP FOR ARBITRATION (AP)	ANANTAPUR		
9	CRP/5115/2017 IA 2/2017(CRPMP 27755/2017) Fix an Early Date	RAVURI GOVINDA RAJU GUNTUR DIST Vs RAVUTLA KOTESWARA RAO GUNTUR DIST	V S K RAMA RAO	T V SRI DEVI SR -Notice sent not yet returned; Proof of service not yet filed	GUNTUR		
10	CRP/7075/2017 IA 2/2017(CRPMP 9092/2017) Suspension Petition CRP/7184/2017	NANDIMANDALAM SAILAJA Vs STATE OF A.P	SIVAPRASAD REDDY VENATI		SPS NELLORE		
11	CRP/7184/2017 IA 1/2017(CRPMP 9227/2017) Condone Delay in Rep IA 2/2017(CRPMP 9228/2017) Suspension Petition	KANUMURU SUSEELA Vs STATE OF A.P. REP BY ITS AUTHORIZED	SIVAPRASAD REDDY VENATI		SPS NELLORE		

12	CRP/7199/2017 IA 2/2016(CRPMP 16323/2016) Fix an Early Date IA 2/2017(CRPMP 9246/2017) Condone Delay Petition	MOKA NAGALAKSHMI Vs JAKKAMPUDI NARAYANA RAO	G RAMA GOPAL	R1 UNSERVED,sr- Notice sent not yet returned, Memo proof of service not filed.	VIZIANAGARAM
13	CRP/1715/2018 IA 1/2018 Dispense with Petition	MOGANTI CHIRANJEEVI/MOGANTI CHIRANJEEVI Vs SETTI LAKSHMI SATYANARAYANA/LAKSH MI NARAYANA	NIMMAGADDA REVATHI		WEST GODAVARI
14	CRP/1870/2018 IA 1/2018 Suspension Petition	PATURI RATNAKARA RAO Vs THE STATE OF ANDHRA PRADESH	KAMBHAMPATI RAMESH BABU	GP FOR ARBITRATION	WEST GODAVARI
15	CRP/3053/2018 CRP/3054/2018 CRP/3056/2018	CHAGANTI BHASKARA RAO Vs DAMU SUBRAHMANYA VARMA(DIED) AND 6 OTHERS	TURAGA SAI SURYA	P DURGA PRASAD	WEST GODAVARI
16	CRP/3054/2018	CHAGANTI BHASKARA RAO Vs D S VARMA (DIED)	TURAGA SAI SURYA	P DURGA PRASAD	WEST GODAVARI
17	CRP/3056/2018 IA 1/2018 Stay Petition IA 1/2019 Stay Petition	CHAGANTI BHASKARA RAO Vs D S VARMA (DIED)	TURAGA SAI SURYA	P DURGA PRASAD	WEST GODAVARI
18	CRP/4933/2018 IA 1/2018 Stay Petition IA 1/2024 Condone Delay Petition IA 2/2024 Set Aside Abatement IA 3/2024 L R Petition	THOTA SARAIAH Vs CHALAMALASETTI LAXMI	THOTA SUNEETHA	SRINIVAS MANCHANAPALLI rr1,2-app.	KRISHNA
19	CRP/5147/2018 IA 1/2018 Stay Petition	DASI RATNAM Vs GOLAKOTI VEERA RAGHAVULU (DIED)	K SAIRAM MURTHY	T V S PRABHAKARA RAO R1 DIED VIDE CT, R2 APP., RR3TO7 NOT NECESSARY VIDE CT, PROOF OF SERVICE FILED VIDE USR NO.79723/18	EAST GODAVARI
20	CRP/6672/2018 IA 1/2018 Stay Petition IA 2/2018 For Being Mentioned	VENNELA PRAKASH RAO Vs KONA KIRAN KUMAR	SRINIVASA RAO PAPPU	M KARUNA SAGAR	VISAKHAPATNAM
21	CRP/7146/2018 IA 1/2018 Direction Petition	VUPPU SRIKRISHNA SURYANARAYANA Vs THOTA VENKATESWARA RAO AND ANOTHER	PECHATHY RANGA RAO	YALLABANDI RAMATIRTHA	WEST GODAVARI
22	CRP/7357/2018 IA 1/2018 Stay Petition	VATTILUTI PARTHASARATHI VS M/S.USHABALA CHITS AND INVESTEMENTS PVT LIMITED	G L NAGESWAR RAO	NIMMAGADDA REVATHI RR 1 to 6 Notice sent not yet returned, R7 Died vide	VISAKHAPATNAM
23	CRP/7780/2018	DEVIREDDI SANDHYA @ SARNATHAM SANDHYA Vs DEVIREDDI BALA BALAJI	CHETLURU SREENIVAS	R1 UNSERVED,SR-Notice sent not yet returned, memo proof of service not filed.	WEST GODAVARI

CRP/7802/2018 24 IA 1/2018 Dispense with Petition IA 2/2018 Condone Delay in Rep IA 3/2018 Stay Petition

V SARADA AND ANOTHER G RAVI MOHAN M/S.KAPIL CHIT FUNDS HYDERABAD PRIVATE LIMITED AND 3 OTHERS

**BALGURI SRINIVAS** 

YSR KADAPA

**PRAKASAM** 

**PRAKASAM** 

#### **INTERLOCUTORY(PD CASES)**

IA/2/2023 Restoration Petition CRP/4190/2015

BODA MARY JOSEPHENE RAMA CHANDRA RAO & ANOTHER

**GURRAM** 

M CHALAPATI RAO

VENKATESWARLU CHAKKILAM R2 R3 R4 R5 R6 R7 R8 R9 R10 R11 UNSERVED, memo proof of service filed vide USR.NO.17429 of 24,memo proof of service filed vide USR.NO.23654 of 24.

26 IA/3/2023 Dispense with Petition CRP/4190/2015

BODA MARY JOSEPHENE RAMA CHANDRA RAO & ANOTHER Vs

GURRAM

M CHALAPATI RAO VENKATESWARLU CHAKKILAM R2 R3 R4 R5 R6 R7 R8 R9

R10 R11 UNSERVED, memo proof of service filed vide USR.NO.17429 of 24,memo proof of service filed vide USR.NO.23654 of 24.

IA/1/2023 Condone Delay Petition CRP/4190/2015

BODA MARY JOSEPHENE RAMA CHANDRA RAO & ANOTHER ٧/٩

**GURRAM** 

**PRAKASAM** M CHALAPATI RAO VENKATESWARLU CHAKKILAM R2 R3 R4 R5 R6 R7 R8 R9 R10 R11 UNSERVED, memo proof of service filed vide USR.NO.17429 of 24,memo proof of service filed vide USR.NO.23654 of 24.

#### **FINAL HEARING (NPD CASES)**

28 CRP/5759/2016 IA 1/2016(CRPMP 7477/2016) Suspension Petition IA 1/2017(CRPMP 5722/2017) Vacate Stay Petition IA 2/2017(CRPMP 8386/2017) Vacate Stay Petition DR. D.IBRAHIM KHAN CHIEF EXECUTIVE **OFFICER & 2 OTHERS**  SRINIVAS POLAVARAPU

**MOHAMMED** GAYASUDDIN 8860/KARRI MURALI KRISHNA D V N ACHARYA SODUM ANVESHA M MEHDI HUSSAIN 266/D V N ACHARYA A V SIVAIAH

#### **INTERLOCUTORY (W.C ACT AND E.S.I ACT)**

CMA/535/2011 IA 2/2011(CMAMP 1215/2011) Amendment Petition M/S KRISHNAVENI WIRE KNITTING INDUSTRIES VIJAYAWADA. Vs

THE EMPLOYEES STATE

INSURANCE CORP. HYD AND ANOTHER

SMT. POLEPALLI KUMARI

SRI T. RAMA RAO **GUNTUR DIST. & ANOTHER** 

V SURENDRA REDDY

P RAJASEKHAR

**KRISHNA** 

**GUNTUR** 

**ANANTAPUR** 

CMA/808/2011 30 IA 1/2011(CMAMP 1504/2011) Fix an Early Date

& 3 OTHERS ۷s

**VENKATESWARLU POSANI** 

V VEERABHADRA CHARY

T JANARDHAN RAO R2 UNSERVED, R1-APP. BY M/S T JANARDHAN RAO R2-DISD. FOR DEFAULT **CHITTOOR** 

CMA/808/2013 IA 2/2008(CMAMP 646/2008) Stay Petition

M/S.NATIONAL **INSURANCE COMPANY** LIMITED

V.NAGARAJU & ANR

VIDE C.O. DATED 14/09/2011

D SESHASAYANA REDDY VISARIA PATNAM G VENKATA REDDY CMA/146/2014 IA 2/2012(CMAMP 1180/2012) M/S.SHJRIRAM GENERAL C BUCHI REDDY 32 INSURANCE CO LTD A K NARASIMHA RAO Vs Stay Petition IA 8/2012(CMAMP RR 1 TO 4 APP BY M/S SMT.MADAGALA SATYAVATHI & 4 ORS D.SESHASAYANA REDDY 50980/2012) R4 MINOR REP BY R1 Vacate Stay Petition VIDE C.T. R5 APP BY M/S IA 1/2018 Vacate Stay Petition G.VENKATA REDDY **FINAL HEARING (W.C ACT AND E.S.I ACT)** CMA/593/2006 THE NATIONAL N RAMA KRISHNA M P CHANDRAMOULI **INSURANCE COMPANY** LIMITED TIRUPATHI. T. VENKATESH AND ANOTHER CMA/588/2007 THE BR.MANAGER NARESH BYRAPANENI G SUDHA UNITED INDIA INSURANCE KESAVA PRASAD AND **ANOTHER** CMA/899/2009 THE NATIONAL SRAVAN KUMAR KAMBHAMPATI RAMESH INSURANCE COMPANY MANNAVA **BABU** LIMITED Vs MALLAVALLI VENKATESWARA RAO & ANR CMA/718/2010 IA 1/2010(CMAMP THE APEPDCL METTA CHENDRA 36 Y V RAVI PRASAD VISAKHAPATNAM. SEKHAR RAO 1834/2010) ٧s THE COMMISSIONER Stay Petition FOR WC AND ACL VSP. AND 4 OTHERS CMA/212/2011 NATIONAL INSURANCE RAMA MOHAN RAO 37 IA 2/2009(CMAMP COMPANY LIMITED KOTHA 1619/2009) Stay Petition SRI SOMIREDDY APPALA NAIDU & ANR THE UNITED INDIA INSURANCE CO. LTD. N ASWARTHA NARAYANA ANANTAPUR R2 R3 R4 UNSERVED,R1 APP BY M/S N.ASWARTHA 38 CMA/303/2011 A MALATHI IA 1/2011(CMAMP 591/2011) ANANTHAPUR Stay Petition NARAYANA ۷s V. ANJANAPPA & 3 RR 2 TO 4 SERVED **OTHERS** 39 CMA/418/2011 SMT.PANTHANGI PADMA V PADMANABHA RAO P N A CHRISTIAN & 2 ORS

**CHITTOOR** 

**GUNTUR** 

WEST GODAVARI

VISAKHAPATNAM

VISAKHAPATNAM

**GUNTUR** R2 UNSERVED,R1 -DISMISSED VIDE C.O. MR.R.SIVAJI & ANR 12/07/2016 R2 - APP. BY P N A CHRISTIAN

CMA/1013/2011 ESI CORPORATION HYD. S SIVA KUMARI VISAKHAPATNAM Vs HOTEL SHREE SHYAM

RESTAURANT & 2 **OTHERS** 

CMA/1232/2011 GARRE SANKAR KRISHNA SAI GANGADHAR V R AVULA **KRISHNA** DIST. CHAMARTY SREENIVASA RAO Vs

VELIVELA R1-APP. BY SRINIVASA RAO VELIVELA **BAYANA MOHANA CHITTI** KUMAR KRISHHNA DIST. & R2-APP. BY V.R.AVULA **ANOTHER** 

THE BRANCH MANAGER NEW INDIA ASSURANCE CO. LTD. KADAPA. CHALLA SIVASANKAR R1 - APP. BY CHALLA 42 CMA/636/2014 T V P SAI VIHARI YSR KADAPA SIVASANKAR

R2 & R3 - NOTICE SERVED Vs GANAMANCHI VENKATA SUBBAIAH AND 2 OTHERS

43	CMA/658/2014 IA 1/2014(CMAMP 975/2014) Suspension Petition	SUPERINTENDING ENGINEER Vs SMT. NAGIREDDY LAKSHMI	K UDAYA SRI	K SUBRAHMANYAM S GANESH	visARARAA ANAM		
44	CMA/660/2014 IA 1/2014(CMAMP 985/2014) Petition to Declare Major IA 2/2014(CMAMP 986/2014) Vacate Stay Petition	THE NEW INDIA ASSURANCE CO LTD Vs SMT.ALETI ANNA MARRY & 3 ORS	C PRAKASH REDDY	P NAGENDRA REDDY	GUNTUR		
45	CMA/688/2014	SRI SHAIK DASTAGIRI Vs SRI SHAIK SARTAZ & ANOTHER	B PARAMESEWARA RAO	ELEVATED AS JUDGE C PRAKASH REDDY R1 - NOTICE SERVED R2 - APP. BY C.PRAKASH REDDY (1687)	GUNTUR		
46	CMA/759/2014 IA 2/2014(CMAMP 1463/2014) Extension Petition	M/S V V R COLD STORAGE PVT LTD. Vs ESIC REP BY ITS JT DIR VJA & ANR	V SURENDRA REDDY	V CH NAIDU PASHAM SRINIVASULU R1 & R2 - APP. BY V.CH.NAIDU (1075) MEMO OF PROOF OF SERVICE FILED VIDE USR NO:1563/2014	KRISHNA		
47	CMA/259/2015	THE ORIENTAL INSURANCE CO. LTD. Vs JAKKU KRISHNAVENI AND 7 OTHERS	S A V RATNAM	M S R SUBRAHMANYAM	VISAKHAPATNAM		
48	CMA/808/2015	SHAIK SHABEERA & 3 OTHERS Vs SD. SARDAR BASHA & ANOTHER	KOPPULA GOPAL	P PHALGUNA RAO N RAMA KRISHNA	SPS NELLORE		
FINAL HEARING (C.P.C)							
49	CMA/1282/2011	PATHINA SURYANARAYANA MURTHY Vs THE ASSISTANT GENERAL MANAGER & 2 OTHERS	S SRIDHAR	V UMA DEVI	VIZIANAGARAM		